

OBJECTION LIST DATED 01.05.2024 TO 10.05.2024 PETITION , APPLICATION , ADDITIONAL DOCS , REPORTS ,

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	1/4/2023	Company Petition (Companies Act)	710102030122023		RAJENDRA MOHAN GARG VS ANSAL PROPERTIES & INFRASTRUCTURE LTD	Sec. 73(4)	10/5/2024	LIST OF DATE AND EVENTS MISSING &&&a mp;&&& SYNOPSIS MISSING form 11 missed	HIMANSHU GARG
2	7/6/2023	Company Appeal(Companies Act)	710102051252023		RAJENDRA MOHAN GARG VS ANSAL PROPERTIES & INFRASTRUCTURE LTD	Sec 252 (1)	9/5/2024	kindly income tax service and cs detail missed in index delhi.dcit.judicial.h c@incometax.gov.in missed stk 7 translation	AVNISH SHARMA
3	27/07/2023	Company Appeal(Companies Act)	710102065822023		RAJENDRA MOHAN GARG VS ANSAL PROPERTIES & INFRASTRUCTURE LTD	Sec 252 (1)	9/5/2024	(list of date missed, counsel detail missed in index income tax service wrong) some pages not clear	AVNISH SHARMA
4	6/10/2023	Company Petition IB (IBC)	710102085912023		THE BANK OF MAHARASHTRA LIMITED VS MS. SAROJ JINDAL	Section 95(1)	10/5/2024	need to master data for M/s Mount Clothing Limited	ONKAR

5	15/11/2023	Company Appeal(Companies Act)	710102098562023		THE BANK OF MAHARASHTRA LIMITED VS MS. SAROJ JINDAL	Sec 252 (3)	9/5/2024	,synopsis, and list of date missed master data missed all pdf merge and upload final pdf income tax service missed bookmarking are mandatory petition every page not sign	ABHINAV KUMAR PANDEY
6	12/12/2023	Company Appeal(Companies Act)	710102105782023		THE BANK OF MAHARASHTRA LIMITED VS MS. SAROJ JINDAL	Sec 252 (1) - By Government Body	9/5/2024	stk 7 missed and bookmarking are mandatory	PUNEET
7	7/1/2024	Company Petition (Companies Act)	710102002212024		NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 424 (3)	9/5/2024	list of date missed missed in index vaklatnama heading not national company low tribunal please checked nclt full form and before bookmarking show but this time not show index detail missed	Binod Kumar
8	2/1/2024	Company Appeal(Companies Act)	710102000302024		NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 252 (1) - By Government Body	4/5/2024	Book marking mandatory	PUNEET
9	2/1/2024	Company Appeal(Companies Act)	710102000312024		NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 252 (1) - By Government Body	10/5/2024	Book marking mandatory	PUNEET
10	9/1/2024	Intervention Petition (IBC)	710102002972024		SHIVANK RASTOGI VS ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	8/5/2024	please see the index pagination wrong please contact to regisitry regarding your file case type should be IA or intervention reminder 3	Shikhar

11	16/01/2024	Company Petition (Companies Act)	710102006312024		HBN HOMES COLONISERS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES	Sec 252 (3)	2/5/2024	case type wrong , synopsis and list of date missed in index Moa ANd Aoa missed income tax service wrong book marking mandatory OCR missing	MOHIT NANDWANI
12	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007472024		JASRATI EDUCATION SOLUTIONS LIMITED VS FALCATE BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	9/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every	Shashank Agarwal
13	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007722024		JASRATI EDUCATION SOLUTIONS LIMITED VS EVERGREEN REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	9/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every	Shashank Agarwal

14	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007532024		JASRATI EDUCATION SOLUTIONS LIMITED VS BOSTON REALTECH PRIVATE LIMITED	Sub-section (l) of section 230	9/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
15	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007912024		JASRATI EDUCATION SOLUTIONS LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	9/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
16	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007992024		JASRATI EDUCATION SOLUTIONS LIMITED VS GRIDER INFRATECH PRIVATE LIMITED	Sub-section (l) of section 230	9/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal

17	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008332024		JASRATI EDUCATION SOLUTIONS LIMITED VS LASERVISION ESTATES PRIVATE LIMITED	Sub-section (I) of section 230	9/5/2024	file issue kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltname	Shashank Agarwal
18	22/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008282024		JASRATI EDUCATION SOLUTIONS LIMITED VS LEADING EDGE INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	9/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltname	Shashank Agarwal
19	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007902024		JASRATI EDUCATION SOLUTIONS LIMITED VS GOOD LUCK STRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	9/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltname	Shashank Agarwal

20	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007892024		JASRATI EDUCATION SOLUTIONS LIMITED VS HIDREAM CONSTRUCTIONS PRIVATE LIMITED	Sub-section (l) of section 230	9/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
21	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008572024		JASRATI EDUCATION SOLUTIONS LIMITED VS ORLANDO BUILDERS PRIVATE LIMITED	Sub-section (l) of section 230	9/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
22	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008822024		JASRATI EDUCATION SOLUTIONS LIMITED VS ROCKSTRONG INFRATECH PRIVATE LIMITED	Sub-section (l) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal

23	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008902024		JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRATECH PRIVATE LIMITED	Sub-section (l) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
24	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008922024		JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
25	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009222024		JASRATI EDUCATION SOLUTIONS LIMITED VS ONEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal

26	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008832024		JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
27	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009162024		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
28	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009262024		JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (l) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal

29	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007562024		JASRATI EDUCATION SOLUTIONS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sub-section (l) of section 230	9/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
30	1/3/2024	Company Petition IB (IBC)	710102019202024		JAGPREET KAUR GULATI VS COMEX INFRATECH PRIVATE LIMITED	Section 94(1)	1/5/2024	book marking missed according to the index with pagination Pg-24,25,26 not clear master data missed	SANGEETA BOHRA
31	1/3/2024	Company Petition IB (IBC)	710102019172024		INDIAN BANK VS RAJ SINGH GEHLOT	Section 95(1)	4/5/2024	OCR missed reindew /3 as per adv	Gautam
32	2/3/2024	Company Petition IB (IBC)	710102019532024		AMANJYOT SINGH GULATI VS ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Section 94(1)	1/5/2024	book marking missed according to the index with pagination list of date events and breif synopsis missed master data missed Pg-21,22,23,24,25,36,38 not clear need to upload clear copy of application reminder/3	SANGEETA BOHRA

33	2/3/2024	Company Petition IB (IBC)	710102019562024		JATINDER SINGH BAGGA VS DENA BANK (MERGED WITH BANK OF BARODA)	Section 94(1)	1/5/2024	book marking missed according to the index with pagination Pg-20,23,26,31,32,34,36 to 40,73,74 to 84 not clear need to upload clear pdf reminder 3	SANGEETA BOHRA
34	8/3/2024	Contempt Petition (IBC)	710102020962024		PUNJAB NATIONAL BANK VS HARSH KUMAR ARORA	Sec 60(5)	8/5/2024	Contempt Petition under rule 11 and read with 60(5) you can write like OCR missed	EKTA CHOUDHARY
35	10/3/2024	Contempt Petition (IBC)	710102021402024		VINOD KHANNA VS SHYAM ARORA	Rule 11 of NCLT, 2016	8/5/2024	vakalatnama missed	Vinod Khanna
36	12/3/2024	Intervention Petition (IBC)	710102021752024		RAJINDER SINGH VS ATS INFRABUILD PRIVATE LIMITED	Sec 60(5)	6/5/2024	case type wrong	A&S LEGAL
37	12/3/2024	Company Petition IB (IBC)	710102021682024		MADHUBALA CHAUHAN VS ATS INFRABUILD PRIVATE LIMITED	Section 94(1)	10/5/2024	Pg-36,39,41,42,43,44,46,47,48,86,90,91, not clear	Vishisht
38	12/3/2024	Company Petition IB (IBC)	710102021652024		VIRENDER KUMAR CHAUHAN VS ATS INFRABUILD PRIVATE LIMITED	Section 94(1)	10/5/2024	Pg-37,38,41,42,45,47,48,91 not clear	Vishisht
39	12/3/2024	Intervention Petition(Companies Act)	710102021882024		ARVIND BHAI RAMNATH BHAI AGARWAL VS SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 424 (3)	10/5/2024	Intervention Will Be Go in 424 But You Written rule 11 So please Change In Soft Copy and Basic Details Also	JEEWESH
40	12/3/2024	Intervention Petition(Companies Act)	710102021912024		DAYABHAI MANEKLAL PATEL VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 424 (3)	10/5/2024	Intervention Will Be Go in 424 But You Written rule 11 So please Change In Soft Copy and Basic Details Also	JEEWESH
41	14/03/2024	Company Petition IB (IBC)	710102022822024		ATHAR ZIA VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Section 94(1)	10/5/2024	master data not found OCR missed reminder /2	SATISH

42	18/03/2024	Company Petition IB (IBC)	710102023602024		LT.COL. HARDEEP SINGH BEDI (RETD) VS BISHWA RANJAN CHATTERJEE	Section 94(1)	7/5/2024	please in the Petitioner name and delete from Respondent name volume -3 missed vakalatnama missed please check service	JOBY P VARGHESE
43	15/03/2024	Company Petition IB (IBC)	710102023102024		MITTAL CONSTRUCTION UNIT VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	8/5/2024	Pg-213,237,275 not clear Pg-277 in hindi	KAMNA SINGH
44	18/03/2024	Company Petition IB (IBC)	710102023612024		DEEPINDER SINGH BEDI (RETD) VS BISHWA RANJAN CHATTERJEE	Section 94(1)	7/5/2024	"pl ease in the Petitioner name and delete from Respondent name volume -3,4 missed vakalatnama missed please check service d "	JOBY P VARGHESE
45	19/03/2024	Intervention Petition(Companies Act)	710102023942024		SUDHIR KUMAR JAIN HUF VS SANGEETA HIMMATRAMKA & ORS	Application under any other provisions	8/5/2024	wrong section wrong case type	ASHOK KUMAR
46	19/03/2024	Company Appeal(Companies Act)	710102024022024		SUDHIR KUMAR JAIN HUF VS SANGEETA HIMMATRAMKA & ORS	Sec 252 (3)	10/5/2024	stk 7 missed kindly court fee remove and put some space area income tax service missed all extra pdf remove	Pawan
47	20/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102024512024		ZFIRST TECHNOLOGIES PRIVATE LIMITED VS SANGEETA HIMMATRAMKA & ORS	Sub-section (l) of section 230	3/5/2024	421424,429,431,52 4,743,753,761-781,1001-1049,1076-1085,1088,1090-1093 page not clear	Namitha Mathews

48	21/03/2024	Company Petition IB (IBC)	710102025072024		CENTRAL BANK OF INDIA LIMITED VS MR. ANIL JINDAL	Section 95(1)	7/5/2024	&&&a mp;&&" &&&a mp;&&" &&&a mp;&&" Book marking missed according to the index with pagination pagination missed in inndex need to sign on every page of application pagination missed in pdf some pages not clear need to	KRISHAN KUMAR
49	22/03/2024	Company Petition IB (IBC)	710102025352024		CENTRAL BANK OF INDIA VS RAJESH SINGLA	Section 95(1)	7/5/2024	&&&a mp;&&" &&&a mp;&&" &&&a mp;&&" Book marking missed according to the index with pagination pagination missed in inndex need to sign on every page of application pagination missed in pdf some pages not clear need to	KRISHAN KUMAR
50	22/03/2024	Company Petition IB (IBC)	710102025432024		COMEX INFRA TECH PRIVATE LIMITED VS DENA BANK	IBC Under Sec 10	8/5/2024	Book marking missed according to the index OCR missed	SANGEETA BOHRA
51	22/03/2024	Company Petition IB (IBC)	710102025372024		CENTRAL BANK OF INDIA VS MRS RITU JINDAL	Section 95(1)	7/5/2024	some pages not clear need to court fee @ 3 rs master data missed	KRISHAN KUMAR

52	22/03/2024	Company Petition IB (IBC)	710102025382024		CENTRAL BANK OF INDIA VS MR VINOD JINDAL	Section 95(1)	7/5/2024	& & & ; a mp; & & ; quote; Book marking missed according to the index with pagination pagination missed in inddex need to sign on every page of application pagination missed in pdf some pages not clear need to court fee @ 3 rs welfare @ 25 master data missed	KRISHAN KUMAR
53	29/03/2024	Company Petition IB (IBC)	710102026672024		BIBHUTI BHUSHAN BISWAS AND ORS VS SAMYAK PROJECTS PRIVATE LIMITED	IBC under Sec 7	4/5/2024	pleas fill all party in the portal from memo party & & ; quote; bo ok marking missed according to the index with pagination pagination missed in end of index need to true copy sign on eveyr page of annexure& & ; am p; quote; Pg- 207,215,219,227,23 1 in hindi	Rachit
54	28/03/2024	Company Petition IB (IBC)	710102026242024		MERCY CORPS INDIA VS SAMYAK PROJECTS PRIVATE LIMITED	IBC Section 59	10/5/2024	please merge pdf in single pdf petition and need stamp paper for power of attorney	Alok Jain
55	28/03/2024	Company Petition IB (IBC)	710102026332024		BROWN BIRD ENTERPRISES PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	IBC Under Sec 10	6/5/2024	need to sign on every page of application need to true copy sign on every page	VIVEK SARIN
56	30/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102026822024		PERFECT RELATIONS PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	Sub-section (I) of section 230	10/5/2024	249-250,398,,479-480,483 page not clear	NARESH
57	30/03/2024	Company Appeal(Companies Act)	710102026882024		PERFECT RELATIONS PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	10/5/2024	3rs court fee missed	Gaurav

58	1/4/2024	CA(A) Merger and Amalgamation(Companies Act)	710102027472024		SIDDHARTHA MUKHERJEE VS HINDUSTAN PETROLEUM CORPORATION LIMITED	Any other provision - Govt body	9/5/2024	section and case type wrong	UNNATI GAUR
59	6/4/2024	Company Petition IB (IBC)	710102028832024		HARSH DHIR VS THE KARNATAKA BANK LIMITED	Section 94(1)	9/5/2024	OCR missed Pg- 118,119 not clear court fee and welfare missed in vakalatnama missed	Bharti Nawlani
60	6/4/2024	Company Petition IB (IBC)	710102028852024		STATE BANK OF INDIA VS KKSPUN INDIA LIMITED	IBC under Sec 7	10/5/2024	Pg- 244,245,249,253,310 to 315,389,608 to 614,716,718,721,722,745,747,783,1096,1177,1176,1326 to 1337,1531 to 1575,1581,1587,1591,1594 to 1629,1691,1797,1803.....etc pdf not clear please upload clear copy reminder 3	SIDDHARTH SANGAL
61	8/4/2024	Transfer Petition (IBC)	710102029382024		IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS RAHUL GAGERNA	Section 95(1)	9/5/2024	case type wrong please check please choose online Company Petition IB (IBC)	Ritwika
62	11/4/2024	Company Petition (Companies Act)	710102030282024		FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2024	case type wrong bookmarking numbering missed OCR missing 67-77,88 page not clear stk 7 missing income tax service wrong petition not sign in every pages	NITIN KANWAR
63	11/4/2024	Company Petition IB (IBC)	710102030462024		CONCORD ENTERPRISES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	9/5/2024	please contact to registry regarding your file master data missed	Sandeep Goel

64	11/4/2024	Company Petition IB (IBC)	710102030332024		UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Application under any other provisions-IBC	7/5/2024	case type wrong main case not link please mention true type copy on typed copy	VIMAL
65	10/4/2024	Company Petition (Companies Act)	710102029982024		M/S FILBERTS HOSPITALITY PVT. LTD VS REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2024	bookmarking numbering missed income tax service wrong case type wrong 67-77,88 page not clear stk 7 missed	NITIN KANWAR
66	12/4/2024	Company Appeal(Companies Act)	710102030762024		M/S FILBERTS HOSPITALITY PVT. LTD VS REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2024	bookmarking numbering missed case type wrong 141-144,200 english translation missed income tax service missed	sanjay kumar sinha
67	13/04/2024	Company Petition IB (IBC)	710102030922024		ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS MRS. NITA PURI	Section 121(1)	10/5/2024	contact to registry regarding your file reminder 3	Ashu Kansal
68	17/04/2024	Company Petition IB (IBC)	710102033352024		BANK OF BARODA VS MR VIKAS GOEL	Section 95(1)	9/5/2024	master data missed not found	SANTOSH KUMAR ROUT
69	17/04/2024	Company Petition IB (IBC)	710102033362024		BANK OF BARODA VS MS PROMILA GUPTA	Section 95(1)	10/5/2024	date missed in vakalatnama	SANTOSH KUMAR ROUT
70	19/04/2024	Company Petition (Companies Act)	710102034372024		TIGRIS ENVIRONMENT INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 131(1)	9/5/2024	Articles of Association not clear	YOGITA BHATIA
71	18/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102034092024		BIRD CONSULTANCY SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	10/5/2024	BIRD CONSULTANCY SERVICES PRIVATE LIMITED this company certificate section 133 missed	hirak mukhopadhyay

72	23/04/2024	Company Petition IB (IBC)	710102035072024		RANI BAJAJ VS PUNJAB NATIONAL BANK	Section 94(1)	2/5/2024	book marking missed according to the index with pagination OCR missed need to sign on every page of application need to true copy sign on every page of annexure Pg-96,97,99 to 102,122 not clear court fee missed @ 1 rs date missed in vakalatnama	SOHAIB
73	20/04/2024	Company Petition IB (IBC)	710102034742024		SMART MART STORES PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	Pg-48,51,53,55,56,65,66,112,114,222 not clear	Eeshan Pandey
74	23/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102035242024		M B DISTRIBUTORS PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/5/2024	separately volume wise index and pdf not proper uploaded	PARVEEN RASTOGI
75	23/04/2024	Company Petition IB (IBC)	710102035222024		PILOT TECHNOLOGIES (INDIA) LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 10	2/5/2024	book marking missed according to the index with pagination OCR missed Pg-30 cut Pg-54,56,91,92,169 not clear	Namrata Malik
76	23/04/2024	Company Petition IB (IBC)	710102035232024		MORGAN ASIA PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED	IBC under Sec 7	4/5/2024	Pg-254,256,258,262,265,266,270,334,443,444,445 not clear date missed in vakalatnama form B missed	SOLVUS LAW PARTNERS
77	23/04/2024	Company Petition IB (IBC)	710102035252024		MR. HASEEN CHAUDHARY VS M/S KKSPUN INDIA LIMITED	IBC Under Sec 9	4/5/2024	Pg-48,49,50,53,78,79,80 to 84,102,109 to 114,117,118,120,121,122,125 to 131 not clear master data missed	Raghav

78	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009112024		JASRATI EDUCATION SOLUTIONS LIMITED VS ZETA BUILDCON PRIVATE LIMITED	Sub-section (I) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
79	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009122024		JASRATI EDUCATION SOLUTIONS LIMITED VS HEROLD INFRA PRIVATE LIMITED	Sub-section (I) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
80	26/02/2024	Company Petition IB (IBC)	710102017562024		SHINCO OVERSEAS PRIVATE LIMITED VS HEROLD INFRA PRIVATE LIMITED	IBC Section 59	10/5/2024	book marking missed according to the index with the pagination	Sachin Arora
81	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009212024		JASRATI EDUCATION SOLUTIONS LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	10/5/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal

82	13/04/2024	Company Petition IB (IBC)	710102031162024		INDIAN BANK VS SHYAM INDOFAB PRIVATE LIMITED	IBC under Sec 7	2/5/2024	pagination missed after 276, Pg-310,519 to 553,658 to 676,685 to 703,841,842,845 to 861,1006 to 1022 not clear volume-5 missed please check	RAJESH KUMAR GAUTAM
83	11/4/2024	Company Petition (Companies Act)	710102030432024		HARJIT KAUR CHAWLA VS CHAWLA FUELS PRIVATE LIMITED	Sec. 241(1)	10/5/2024	counsel sign missed in index	Sumit Sinha
84	12/4/2024	CA(A) Merger and Amalgamation(Companies Act)	710102030592024		BRIGHTSUN EQUITY FINVEST PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232, Sec 234	6/5/2024	file issue article of association missed in all company	ISWAR
85	25/04/2024	Company Petition (Companies Act)	710102035892024		JATIN PASRICHA VS NLDK TIMBERS PVT. LTD.	Sec. 241(1),Sec. 242(4)	1/5/2024	390-402,405-406,448-466,481,482,492-521 page not clear	MOHIT CHAUDHARY
86	25/04/2024	Company Petition (Companies Act)	710102035962024		PRATAP SINGH PARMAR VS PRABH PAUL PARMAR	Sec. 241(1)	4/5/2024	counsel sign missed in index kindly remove application and file separately 48,64,65,67 page not clear date missed in vakaltnama maste data missed	Adarsh
87	26/04/2024	Company Petition IB (IBC)	710102036292024		SEKISUI CHEMICAL INDIA PRIVATE LIMITED VS PRABH PAUL PARMAR	IBC Section 59	7/5/2024	date missed in vakalatnama	Arun Gupta
88	24/04/2024	Company Petition IB (IBC)	710102035592024		SHIV KARAN SINGH BAGGA VS DENA BANK (DENA BANK MERGED WITH BANK OF BARODA)	Section 94(1)	4/5/2024	book marking missed according to the index with pagination OCR missed sign missed after index need to true copy sign on every page of annexure Pg-28,29,30,32,114,115 not clear Pg-116 to 118 missed master data missed	SANGEETA BOHRA

89	25/04/2024	Company Petition IB (IBC)	710102035912024		NARSINGH DASS AND COMPANY PRIVATE LIMITED VS INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	7/5/2024	book marking missed according to the index with the pagination ticket not allowed on content of vakalatnama	NEERAJ GUPTA
90	25/04/2024	Company Petition IB (IBC)	710102035852024		PREFERENCE TELECOM INFRASTRUCTURE PRIVATE LIMITED VS INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 10	7/5/2024	master data missed	Mr. Lzafeer Ahmad
91	26/04/2024	Company Petition IB (IBC)	710102036342024		HULAS RAHUL GUPTA VS UNION BANK OF INDIA	Section 122(1)	10/5/2024	need to section for personal guarantor Section 94(1) list of date events and brief synopsis missed double pagination not allowed Indo Solar Limited master missed Please contact to registry reminder 3	Harshit Khare
92	25/04/2024	Company Petition IB (IBC)	710102035802024		INDUSIND BANK LTD. VS CROSSWAYS VERTICAL SOLUTIONS LIMITED	IBC under Sec 7	7/5/2024	book marking missed according to the index with the pagination sign missed after index counsel detail missed after index court fee welfare missed in vakalatnam date missed in vakalatnama	Vigil
93	26/04/2024	Contempt Petition (IBC)	710102036242024		PANKAJ NARANG VS HDFC BANK	Sec 60(5)	7/5/2024	book marking missed according to the index with the pagination list of date and events missed	Harish Taneja

94	25/04/2024	Company Petition IB (IBC)	710102036152024		MI ELECTRICAL STEEL PROCESSING INDIA PRIVATE LIMITED VS SHRI RAM AUTOTECH PRIVATE LIMITED	IBC Under Sec 9	7/5/2024	Pg-20,32,36,40,62 not clear ticket not allowed on content of vakalatnama	Vinayak
95	26/04/2024	Contempt Petition(Companies Act)	710102036402024		JAIDEV SEHRAWAT VS GOLDEN BUILDCON PRIVATE LIMITED	Sec 425	9/5/2024	vakaltnama missed	Vipul
96	27/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102036682024		ABC INDUSTRIES PRIVATE LIMITED VS GOLDEN BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/5/2024	bookmarking are mandatory and ocr missing court fee and welfare missed in vakaltnama	SUSHIL KUMAR ANTAL
97	27/04/2024	Company Petition IB (IBC)	710102036532024		REC LIMITED VS RATTANINDIA POWER LIMITED	IBC under Sec 7	4/5/2024	book marking missed according to the index with pagination OCR missed	Gaurav Arora
98	27/04/2024	CA(A) Merger and Amalgamation(Companies Act)	710102036552024		22ND CENTURY MEDICAL SOLUTIONS PRIVATE LIMITED VS RATTANINDIA POWER LIMITED	Sec. 230-232, Sec 234	10/5/2024	OCR missing 287-295,304-307,343 page not clear court fee and welfare missed in vakaltnama auditor report missed in 22ND CENTURY MEDICAL SOLUTIONS PRIVATE LIMITED	Sasttra Legal
99	27/04/2024	Company Petition (Companies Act)	710102036582024		KAMAL SOLANKI VS BESTO ELECTRONICS PRIVATE LIMITED	Sec. 241(1)	9/5/2024	due to payment section 242 87-101,140-154,164-168 page not clear court fee missed in both vakaltnama	PETAL CHANDHOK

100	29/04/2024	Company Appeal(Companies Act)	710102037012024		KAMAL SOLANKI VS BESTO ELECTRONICS PRIVATE LIMITED	Sec 252 (3)	9/5/2024	file incomplete and bookmarking wrong proof of service not proper show	Sourabh Gupta
101	25/04/2024	Company Petition (Companies Act)	710102035832024		RAJOURI CHITS AND FINANCE PVT LTD VS REGISTRAR OF COMPANIES	Sec 252 (1),Sec 252 (3)	9/5/2024	case type wrong counsel detail missed in index 56,63-68 page not clear 70 wrong arrange proof of service missed	SHANKAR KUMAR JHA
102	29/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102037132024		STERLING TOOLS LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	9/5/2024	1-3 page and some pages line issue	Sujoy
103	29/04/2024	Company Petition IB (IBC)	710102037072024		KAPIL KUMAR VS ANAND SONBHADRA	Sec 60(5)	9/5/2024	case type wrong main case not link Pg-20,21,25m not clear	Jayaditya Gupta
104	29/04/2024	Company Petition IB (IBC)	710102037122024		NAVEEN JAIN VS SHIV-NARESH SPORTS PRIVATE LIMITED	IBC Under Sec 9	9/5/2024	book marking missed according to the index with the pagination OCR missed Pg-29,43,53,54,57,61,69,116,124,128,132,200,203,206,210,214,218,222,226,230,234,242,262,266,270,274,277,280,296,303 not clear court fee and welfare missed vakalatnama	Shubham

105	27/04/2024	Company Petition (Companies Act)	710102036752024		DAMANJIT SINGH GREWAL VS DIANA EURO CHEM PRIVATE LIMITED	Sec. 213	9/5/2024	bookmarking are mandatory index numbering missed counsel sign missed in index and others Moa and AOa missed master data missed all pages sign missed court fee and welfare missed proof of service missed and incomplete file	Nitish
106	27/04/2024	CA(A) Merger and Amalgamation(Companies Act)	710102036612024		SWARNREKHA SUPPLIERS PRIVATE LIMITED VS DIANA EURO CHEM PRIVATE LIMITED	Sub-section (I) of section 230	9/5/2024	bookmarking are mandatory and ocr missing incomplete file	Hemant Tiwari
107	29/04/2024	Company Petition IB (IBC)	710102037162024		CENTRAL BANK OF INDIA VS RANGOLI INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	9/5/2024	book marking missed according to the inde with the pagination OCR missed please merge master index wit the voulme-1 index Pg-87,88,89,92 to 110,181 to 188,853 to 1062 not clear pdf not clear Pg-674 to 843 in hindi master data , IRP, certificate , FormB , Form2 missed please contact to	BINAY KUMAR MISHRA
108	1/5/2024	Company Petition IB (IBC)	710102037812024		ADITYA BIRLA FINANCE LIMITED VS CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	9/5/2024	Pg-39,61,75 not clear BR, master data , IRP certificate, Form-B, From-2, missed please do properly file need to true copy sign on every page of anneuxre	Sandhya Chawla

114	1/5/2024	Company Petition IB (IBC)	710102037652024		CANARA BANK VS PAWAN JAGGI	Section 95(1)	9/5/2024	book marking missed according to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed	Abhishek
115	1/5/2024	Company Petition IB (IBC)	710102037662024		CANARA BANK VS ABHINAV JAGGI	Section 95(1)	9/5/2024	"book marking missed according to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed "	Abhishek
116	30/04/2024	Company Petition (Companies Act)	710102037322024		RAMANAND MITTAL VS DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	9/5/2024	bookmarking numbering missed 299-300,303,522,523 page not clear 306 page cut court fee and welfare missed	Rahul Kukreja
117	3/5/2024	Company Petition IB (IBC)	710102038632024		GRAND REALITY PRIVATE LIMITED VS FORUM DESIGNS PRIVATE LIMITED	IBC under Sec 7	10/5/2024	Pg-51,52,55,56,64 to 70 not clear court fee and welfare missed in vakalatnama form-B,IRP certificate missed BR missed double pagination not allowed	PERI RAMA KRISHNA

118	2/5/2024	Company Petition (Companies Act)	710102038102024		PERFECTION BUILDERS AND DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	9/5/2024	case type wrong bookmarking are mandatory OCR missing 2nd volume index missed and all pdf not proper show roc and income tax service missed	MOHD
119	2/5/2024	Company Petition IB (IBC)	710102038252024		MRS. SUDHA PAWA VS PHOENIX ARC PRIVATE LIMITED	Section 95(1)	9/5/2024	service missed master data missed incomplete file please contact to registry regarding your file	RAKESH KUMAR
120	3/5/2024	Company Petition IB (IBC)	710102038762024		CANARA BANK VS MOOL CHAND GUPTA PERSONAL GUARANTOR OF JKAK INDUSTRIES PVT. LTD.	Section 95(1)	10/5/2024	"service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file	Abhishek
121	2/5/2024	Company Petition IB (IBC)	710102038352024		CANARA BANK VS MR. RAMESH HANDA	Section 95(1)	9/5/2024	"book marking missed according to the index with the pagination pagination missed in index OCR missed court fee welfare missed in vakalatnama date missed in vakalatnama Pg-29 to 192 missed master data missed	SRI & ASSOCIATES

122	3/5/2024	Company Petition (Companies Act)	710102038562024		ARADHANA JHA VS PANKAJ NARANG	Rule 11 of NCLT	9/5/2024	case type and section wrong and pdf not proper visible	Dr. Prabhat Kumar
123	2/5/2024	Company Petition (Companies Act)	710102038112024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS PANKAJ NARANG	Sec. 271-273	9/5/2024	bookmarking numbering missed section not mentioned in index and application 209-219 221-236 page are not proper show annexure true copy missed	Palak Bhavsar
124	3/5/2024	Company Petition IB (IBC)	710102038592024		PNB HOUSING FINANCE LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	IBC under Sec 7	10/5/2024	OCR incomplete	Naman Singh Bagga
125	2/5/2024	Company Petition IB (IBC)	710102038132024		THE BANK OF MAHARASHTRA LIMITED VS SUNIL JINDAL	Section 95(1)	9/5/2024	Pg-34,44,111,112,135 not clear	ONKAR
126	3/5/2024	Company Petition IB (IBC)	710102038652024		CANARA BANK VS SANGEETA AGARWAL	Section 95(1)	10/5/2024	"se rvice missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file	Abhishek
127	3/5/2024	Company Petition IB (IBC)	710102038662024		CANARA BANK VS SATYA NARAYAN AGARWAL	Section 95(1)	10/5/2024	"se rvice missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file	Abhishek

128	3/5/2024	Company Petition IB (IBC)	710102038642024		CANARA BANK VS SANJEEV AGARWAL	Section 95(1)	10/5/2024	"se rvice missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file	Abhishek
129	1/5/2024	Company Petition (Companies Act)	710102037682024		SANJAY AGARWAL VS UMESH GUPTA	Sec. 241(1),Sec. 242(4)	6/5/2024	petition every page sign missed 189-191 page not clear MOA and AOA missed and master data missed proof of service missed all annexure page sign and true copy missed 3rs court fee in vakaltnama ocr missing	UJJWAL SHARMA
130	25/04/2024	Contempt Petition (IBC)	710102036002024		AAA INSOLVENCY PROFESSIONALS LLP THROUGH MR. ANIL GOEL RESOLUTION PROFESSIONAL VS MR. PRAVEEN KUMAR AND ORS	Rule 11 of NCLT, 2016	6/5/2024	wrong filling.	SHALYA AGARWAL
131	3/5/2024	Company Petition IB (IBC)	710102038782024		CANARA BANK VS KAMLESH GUPTA PERSONAL GUARANTOR OF JKAK INDUSTRIES LTD.	Section 95(1)	10/5/2024	"se rvice missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file	Abhishek

132	6/5/2024	Company Petition (Companies Act)	710102039192024		KALPANA CHATURVEDI VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	10/5/2024	bookmarking wrong according index	Sagar
133	6/5/2024	Company Petition (Companies Act)	710102039232024		CHAMAN LAL GUPTA & ORS. VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	10/5/2024	1rs court fee missed in vakaltnama	Sagar
134	3/5/2024	Company Petition IB (IBC)	710102038772024		CANARA BANK VS ANKUSH GUPTA PERSONAL GUARANTOR TO JKAK INDUSTRIES PVT. LTD.	Section 95(1)	10/5/2024	service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file	Abhishek
135	30/04/2024	Company Appeal(Companies Act)	710102037282024		CANARA BANK VS ANKUSH GUPTA PERSONAL GUARANTOR TO JKAK INDUSTRIES PVT. LTD.	Sec 252 (3)	8/5/2024	brief synopsis missed 54,61 page not clear AoA not proper show 162,164 page english translation missed some pages are sign and true copy missed volume 2 index missed date missed in vakaltnama and welfare kindly put some space area income tax service missed	ANUJ
136	31/01/2023	Company Application(Companies Act)	710102011842023	COMPANY PETITION (COMPANIES ACT)/67(ND)2021	KAMLESH SHARMA VS DRG WELLNESS PVT LTD & ORS	Rule 11 of NCLT	9/5/2024	all respondent added online portal	Sasttra Legal
137	18/04/2023	Interlocutory Application (I.B.C)	710102036572023	COMPANY PETITION IB (IBC)/277(ND)2020	SRSA RETAIL PVT. LTD. VS BONZO KIDS APPAREL PVT. LTD.	Sec 60(5)	8/5/2024	Prayer incomplete Vakalatnama missing contact to registry	YASH PRAKASH SHARAN

138	27/09/2023	Interlocutory Application (I.B.C)	710102083792023	COMPANY PETITION IB (IBC)/323(ND)2019	PRAMOD KUMAR VS THEME EXPORT PVT LTD	Rule 11 of NCLT, 2016	4/5/2024	main case wrong section mention in index or page no 2 sign missing application every page true copy sign missing in annexure bookmarking as per index with page nos contact to registry	Hemang
139	28/10/2023	Interlocutory Application (I.B.C)	710102094212023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Rule 11 of NCLT, 2016	8/5/2024	Many Times Reminder Plz contact to registryVol -1 not uploaded Bookmarking Compulsory ticket missing on Vakalatnama OCR compulsory contact to registry	ABHISHEK
140	24/11/2023	Company Application(Companies Act)	710102100972023	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	MR. ABHINEET SHIRAVSTAVA VS ANOOP SHARMA	Rule 32	1/5/2024	Applicant respondent detail fill online according to mop IAs title MR. ABHINEET SHIRAVSTAVA v/s ANOOP SHARMA mention in online portal or pdf contact to registry reminder 6 ocr missing	SIDDHARTHA

141	24/11/2023	Company Application(Companies Act)	710102101022023	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	B. S. SAWHNEY &ASSOCIATES VS ANOOP SHARMA	Rule 32	8/5/2024	Applicant respondent details fill online according to mop IAs title B. S. SAWHNEY ∓mp;mp;a mp;mp;mp;mp; ASSOCIATES v/s ANOOP SHARMA mention in pdf or online and vakalatnama missing bookmarking as per index with page	SIDDHARTHA
142	24/11/2023	Company Application(Companies Act)	710102101032023	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	B. S. SAWHNEY &ASSOCIATES VS ANOOP SHARMA	Rule 32	1/5/2024	Applicant Respondent detail fill online according to mop IA case title fill online according to pdf B.S. SAWHNEY AND ASSOCIATES v/s Anoop Sharma contact to registry reminder 6	SIDDHARTHA
143	24/11/2023	Company Application(Companies Act)	710102101012023	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	MR.ABHINEET SHIRAVSTAVA VS ANOOP SHARMA	Rule 32	8/5/2024	Applicant Respondent detail fill online according to mop IAs title MR.ABHINEET SHIRAVSTAVA v/s ANOOP SHARMA mention in pdf or online portal vakalatnama missing contact to registry reminder 6	SIDDHARTHA

144	24/11/2023	Company Application(Companies Act)	710102101042023	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	B. S. SAWHNEY&ASSOCIATES VS ANOOP SHARMA	Rule 32	1/5/2024	Applicant Respondent detail fill online according to mop IAs title B. S. SAWHNEY&ASSOCIATES v/s ANOOP SHARMA mention in pdf or online portal contact to registry reminder 6	SIDDHARTHA
145	29/11/2023	Company Application(Companies Act)	710102102262023	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	MR. ABHINEET SHIRAVSTAVA VS ANOOP SHARMA	Rule 32	1/5/2024	applicant respondent detail fill online according to mop IAs case title ANOOP SHARMA Vs. MR. ABHINEET SHIRAVSTAVA mention in pdf contact to registry reminder 6	SIDDHARTHA
146	29/11/2023	Company Application(Companies Act)	710102102272023	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	MR. ABHINEET SHIRAVSTAVA VS ANOOP SHARMA	Rule 32	1/5/2024	Applicant respondent detail fill online according to mop case title of IA ANOOP SHARMA Vs. MR. ABHINEET SHIRAVSTAVA mention in pdf contact to registry reminder 6	SIDDHARTHA
147	8/12/2023	Interlocutory Application (I.B.C)	710102105032023	COMPANY PETITION IB (IBC)/26(ND)2023	COL. RAVI KOUL VS MAX HEIGHTS TOWNSHIP AND PROJECTSPRIVATE LIMITED	Sec 60(5) Application under any other provisions-IBC	10/5/2024	annexure 1 or 4 not clear rescan or attach type copy	Kunal Malik
148	18/12/2023	Restoration Application (IBC)	710102107372023	COMPANY PETITION IB (IBC)/1083(PB)2018	YEESHU JAIN VS UDAYRAJ PATWARDHAN PROFESSIONAL OF ADEL LANDMARKS LTD		1/5/2024	power of attorney not notarized contact to registry	ANCHIT

149	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	7	COMPANY PETITION IB (IBC)/104(PB)201	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions-IBC	9/5/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. Bookmarking Compulsory as per index with page no. OCR compulsory service missing Many Times Reminder contact to registry	ABHISHEK
150	5/1/2024	Company Application(Companies Act)	710102001152023		COMPANY PETITION (COMPANIES ACT)/65(PB)2001	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	7/5/2024	added all applicant affidavit in pdf. page no 41 to 50, 82 to 86, 97 98 101 102 114 127 133 134 not clear or hindi page plz rescan or attach type copy	ASHISH
151	19/12/2023	Restoration Application (IBC)	710102107642023	18	COMPANY PETITION IB (IBC)/1083(PB)20	KRISHNA SHANKAR RAI VS UDAYRAJ PATWARDHAN RESOLUTION OF ADEL LANDMARKS LTD	Application under any other provisions-IBC	1/5/2024	contact to registryPage no 31 not clear power of attorney notary missing	ANCHIT
152	19/12/2023	Restoration Application (IBC)	710102107632023	18	COMPANY PETITION IB (IBC)/1083(PB)20	HARMEET RAI VS UDAYRAJ PATWARDHAN RESOLUTION OF ADEL LANDMARKS LTD	Application under any other provisions-IBC	1/5/2024	contact to registrypower of attorney not notarized	ANCHIT
153	24/04/2023	Restoration Application (Companies Act)	710102038202023	9	COMPANY PETITION (COMPANIES ACT)/182(ND)201	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	10/5/2024	all detail fill online portal.3 Rs court fee missing and memo party missing section mention index or page no 1- rule 11 or sec 48 also mention in online portal or payment due and bookmarking missing and order missing service missing contact to registry	Shivam

154	24/01/2024	Interlocutory Application (I.B.C)	710102008982024	COMPANY PETITION IB (IBC)/719(ND)2022	ADDITIONAL DIRECTOR VS MOHAN LAL JAIN	Sec 42	9/5/2024	section wrong. case type wrong contact to registry	Anurag
155	1/2/2024	Interlocutory Application (I.B.C)	710102011142024	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 43(1) r/w Sec 44 (1)	3/5/2024	section wrong online as per pdf vol 8,9 are not clear. page no. 2508 to 2522,2524 are not clear. contact to registry	Sanjay Bhatt
156	1/2/2024	Interlocutory Application (I.B.C)	710102011152024	COMPANY PETITION IB (IBC)/1083(PB)2018	1. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 66(1)	3/5/2024	section wrong online as per pdf vol 8,9 are not clear. page no. 2504,2505,2508 to 2521,2524,2525 are not clear. contact to registry	Sanjay Bhatt
157	2/2/2024	Interlocutory Application (I.B.C)	710102011402024	COMPANY PETITION IB (IBC)/22(PB)2018	MANOJ DHIMAN VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5) Application under any other provisions-IBC	4/5/2024	OCR missing bookmarking as per index with page no remove service in front page of pdf true copy sign missing on annexures application pdf not upload	PRAVEEN KUMAR
158	3/2/2024	Interlocutory Application (I.B.C)	710102011652024	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATE LIMITED VS JAKSON LIMITED		3/5/2024	vakalatnama missing	ANAND PRAKASH
159	11/2/2024	Review Application (IBC)	710102013902024	COMPANY PETITION IB (IBC)/470(ND)2019	PANKAJ NARANG VS JAKSON LIMITED	Rule 154 (1)	10/5/2024	vakaltanama missing case type wrong	Rakesh

160	10/2/2024	Interlocutory Application (I.B.C)	710102013502024	2	COMPANY PETITION IB (IBC)/739(PB)202	RESOLUTION PROFESSIONAL VS JAKSON LIMITED	Application under any other provisions-IBC	6/5/2024	fill all details in online portal. CHANCHAL DUA name mention online portal or IA Portal delete previous document	CHANCHAL
161	22/02/2024	Interlocutory Application (I.B.C)	710102016632024	9	COMPANY PETITION IB (IBC)/531(ND)201	M/S OYSTER STEEL & IRON PVT LTD VS PUNJAB NATIONAL BANK	Sec 60(5)	10/5/2024	memo of parties mismatch according your online portal. page no. 51 to 60 are not clear. contact to registry many time reminder	KARTIK SANDAL
162	23/02/2024	Interlocutory Application (I.B.C)	710102016842024	9	COMPANY PETITION IB (IBC)/22(PB)2018	REETA KAPOOR VS SANJAY KUMAR SINGH	Sec 60(5)	8/5/2024	Hindi pages mention English translate copy in pdf. 28 30 32 34 36 38 54 56 58 95 96 131 to 153 pages 40 42 44 46 48 50 52 60 62 64 66 68 70 72 74 76 78 80 82 84 86 not clear contact to registry	Mayank Mittal
163	23/02/2024	Interlocutory Application (I.B.C)	710102017062024	0	COMPANY PETITION IB (IBC)/882(ND)202	MRS. ASHU AGGARWAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	8/5/2024	Bookmarking as per index with page nos contact to registry	PRAVEEN
164	26/02/2024	Interlocutory Application (I.B.C)	710102017522024	0	COMPANY PETITION IB (IBC)/919(ND)202	RAJESH & ANR VS MASCOT SOHO HOMES PVT LTD	Sec 60(5)	4/5/2024	all applicant detail fill online portal as per mop	Umesh Chauhan
165	6/3/2024	Interlocutory Application (I.B.C)	710102020252024	1	COMPANY PETITION IB (IBC)/488(ND)202	SANJAY MEHRA VS NA	Application under any other provisions-IBC	10/5/2024	35 36 Hindi pages	GOVIND
166	6/3/2024	Interlocutory Application (I.B.C)	710102020382024	1	COMPANY PETITION IB (IBC)/268(ND)202	PRABHJIT SINGH SONI VS NA	Application under any other provisions-IBC	9/5/2024	ticket put on blank side in vakalatnama.	PRABHJIT

167	13/03/2024	Interlocutory Application (I.B.C)	710102022642024	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS NA	Sec 60(5)	1/5/2024	wrong pdf according to main case link with this IA contact to registry	KK
168	16/03/2024	Interlocutory Application (I.B.C)	710102023162024	COMPANY PETITION IB (IBC)/796(ND)202	THE ADDITIONAL DIRECTOR GENERAL VS MONTAGE SALES PRIVATE LIMITED	Sec 60(5)	9/5/2024	fill all details in online portal. added all respondent in online portal. second respondent detail fulfill in mop in pdf	Anurag
169	18/03/2024	Interlocutory Application (I.B.C)	710102023592024	COMPANY PETITION IB (IBC)/02(PB)2017	DR. JADISH PRASAD MISHRA VS M/S. AMR INFRASTRUCTURES LIMITED	Sec 60(5)	10/5/2024	need every page sign in pdf.	Sahil
170	16/03/2024	Interlocutory Application (I.B.C)	710102023202024	COMPANY PETITION IB (IBC)/204(ND)202	SURBHI SHARMA & GAURAV KAUSHIK VS HITESH GOEL	Sec 60(5)	2/5/2024	Delete previous document	Ishaan Garg
171	20/03/2024	Interlocutory Application (I.B.C)	710102024162024	COMPANY PETITION IB (IBC)/2552(ND)20	SUNIL KUMAR SRIVASTWA VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	9/5/2024	bookmarking compulsory as per index with page nos ocr missing	Shagun Thakur
172	20/03/2024	Interlocutory Application (I.B.C)	710102024172024	COMPANY PETITION IB (IBC)/2552(ND)20	SANTOSH KUMAR SRIVASTAVA VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	9/5/2024	Bookmarking as per index with page nos	Shagun Thakur
173	20/03/2024	Restoration Application (IBC)	710102024492024	COMPANY PETITION IB (IBC)/2611(ND)20	VISHAL KUMAR CHADHA VS M/S GEM INTERNATIONAL	Sec 60(5)	1/5/2024	section wrong as per pdf added all applicant respondent in online portal as per mop vakalatnama compulsory.	Ambareen
174	29/03/2024	Interlocutory Application (I.B.C)	710102026492024	COMPANY PETITION IB (IBC)/81(ND)2023	ANUP KUMAR VS M/S GEM INTERNATIONAL	Application under any other provisions- IBC	2/5/2024	wrong pdf according to main case contact to registry	PARISH KUMAR
175	1/4/2024	Interlocutory Application (I.B.C)	710102027502024	COMPANY PETITION IB (IBC)/108(ND)202	MR. TANUJ KUMAR BHATNAGAR RESOLUTION PROFESSIONAL VS M/S GEM INTERNATIONAL	Application under any other provisions- IBC	10/5/2024	contact to registry regarding prayer	Mohammad Khalid

176	1/4/2024	Interlocutory Application (I.B.C)	710102027492024	COMPANY PETITION IB (IBC)/332(ND)2019	ASREC (INDIA) LTD VS M/S GEM INTERNATIONAL	Rule 11 of NCLT, 2016	10/5/2024	1 rs. court fee missing and notary date missing in affidavit	Chandni
177	1/4/2024	Interlocutory Application (I.B.C)	710102027382024	COMPANY PETITION IB (IBC)/106(ND)2017	SSF PLASTICS INDIA PVT. LTD. VS ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	10/5/2024	bookmarking as per index with page nos	Ashok Kumar Mishra
178	3/4/2024	Interlocutory Application (I.B.C)	710102028072024	COMPANY PETITION IB (IBC)/109(ND)2024	MR. TANUJ KUMAR BHATNAGAR RP OF SAHIL ARORA VS ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Application under any other provisions-IBC	10/5/2024	contact to registry regarding prayer	Mohammad Khalid
179	2/4/2024	Company Application(Companies Act)	710102027852024	COMPANY PETITION (COMPANIES ACT)/91(ND)2023	RUBINA RAHMAN VS SHABINA FATIMA	Rule 11 of NCLT	8/5/2024	case type and section wrong as per pdf contact to registry	SANDEEP BISHT
180	2/4/2024	Restoration Application (IBC)	710102027782024	COMPANY PETITION IB (IBC)/464(ND)2022	PAISALO DIGITAL LIMITED VS UNIGLOBAL VENTURES LLP	Rule 11 of NCLT, 2016	9/5/2024	section wrong tickets paste on Vakalatnama on blank side contact to registry	HARSHAL KUMAR
181	1/4/2024	Interlocutory Application (I.B.C)	710102027582024	COMPANY PETITION IB (IBC)/113(ND)2021	INDER MOHAN SINGH KOHLI VS RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUMS PVT LTD	Sec 60(5)	9/5/2024	online portal. pagination missing index or pdf counsel sign missing index or memo of parties events and synopsis and prayer. applicant sign missing in prayer. application incomplete. need every page sign and true copy. bookmarking compulsory. proof	lalit mohan
182	6/4/2024	Interlocutory Application (I.B.C)	710102028812024	COMPANY PETITION IB (IBC)/738(ND)2022	NAVNEET KUMAR GUPTA VS INDIAN BANK	Rule 11 of NCLT, 2016	9/5/2024	section wrong online as per pdf sign missing index or mop sign detail missing on prayer	GAURAV

183	4/4/2024	Interlocutory Application (I.B.C)	710102028442024	COMPANY PETITION IB (IBC)/106(ND)2022	SHIV NANDAN SHARMA VS OCEAN CAPITAL MARKET LIMITED	Sec 60(5)	1/5/2024	all respondent detail missing on online portal ocr missing	BIHU SHARMA
184	4/4/2024	Interlocutory Application (I.B.C)	710102028282024	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASHIS NANDA VS OCEAN CAPITAL MARKET LIMITED	Application under any other provisions-IBC	8/5/2024	affidavit and address mismatch bookmarking as per index with page nos	Debashis Nanda
185	8/4/2024	Interlocutory Application (I.B.C)	710102029282024	COMPANY PETITION IB (IBC)/197(ND)2018	SH BRIJ MOHAN SAHNI VS PAWAN BUILDWELL PRIVATE LIMITED	Sec 60(5)	9/5/2024	memo of parties missing also mention in index change IAs title in online portal	Sanjay Kumar Visen
186	7/4/2024	Restoration Application (Companies Act)	710102029142024	COMPANY APPEAL(COMPANIES ACT)/2(ND)2022	GREENTOUCH REALTY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 48	2/5/2024	incomplete file contact to registry index missing mop missing sign missing on synopsis date of event prayer every page sign on application notary sign missing on affidavit service missing contact to registry	MANISH
187	8/4/2024	Interlocutory Application (I.B.C)	710102029292024	COMPANY PETITION IB (IBC)/1581(ND)2019	AMAN TRIPATHI VS DUGAL ASSOCIATES PVT. LTD	Sec 60(5)	10/5/2024	applicant respondent detail fill online as per memo party contact to registry	SAJAN K SINGH
188	7/4/2024	Interlocutory Application (I.B.C)	710102029152024	COMPANY PETITION IB (IBC)/686(ND)2019	ANAND SONBHADRA RP FOR ALTECH INFRASTRUCTURE PRIVATE LIMITED VS DUGAL ASSOCIATES PVT. LTD	Sec 12(2)	1/5/2024	section wrong as per pdf	AMAR VIVEK
189	10/4/2024	Restoration Application (IBC)	710102030112024	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS DUGAL ASSOCIATES PVT. LTD	Application under any other provisions-IBC	10/5/2024	vakalatnama compulsory with page numbering.	Gaurav Joshi

190	11/4/2024	Restoration Application (I.B.C)	710102030422024	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS APS INFRA ENGINEERS PRIVATE LIMITED	Sec 60(5)	10/5/2024	section wrong. file in rule 11 and change also online portal or pdf(index or page no 7) contact to registry	Manish
191	11/4/2024	Interlocutory Application (I.B.C)	710102030252024	COMPANY PETITION IB (IBC)/2410(ND)2019	LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS LOVELY SECURITIES PRIVATE LIMITED	Application under any other provisions-IBC	9/5/2024	wrong filing. contact to registry	ISWAR
192	11/4/2024	Interlocutory Application (I.B.C)	710102030382024	COMPANY PETITION IB (IBC)/95(ND)2024	UNION BANK OF INDIA LIMITED VS VAIBHAV AGARWAL	Application under any other provisions-IBC	7/5/2024	case type wrong main case not link Pg- 49,51,53,55,57,59,61,63,65,69,71,73,76,78,81,84,86,89,93,96 not clear	VIMAL
193	13/04/2024	Interlocutory Application (I.B.C)	710102031022024	COMPANY PETITION IB (IBC)/1096(PB)2019	PC SOLUTIONS PVT LTD VS PD ADVISORY SERVICES L.L.P	Rule 11 of NCLT, 2016	10/5/2024	PD Advisory Services L.L.P remove from online portal	VIMAL
194	13/04/2024	Interlocutory Application (I.B.C)	710102031222024	COMPANY PETITION IB (IBC)/359(ND)2022	TATA CAPITAL LIMITED VS MR. BHAVINDER SINGH KHURANA	Rule 11 of NCLT, 2016	9/5/2024	respondent added online portal as per memo of parties	ARGUS PARTNERS
195	12/4/2024	Interlocutory Application (I.B.C)	710102030872024	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA LIQUIDATOR MK FURNCRRAFT PVT. LTD. VS MR. BHAVINDER SINGH KHURANA	Sec 60(5)	9/5/2024	section wrong online as per pdf	Dhananjaya Sud
196	13/04/2024	Interlocutory Application (I.B.C)	710102031092024		MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions-IBC	10/5/2024	main case missing in online portal and link with main case vol 1 index missing. bookmarking compulsory with page in vol 2 OCR missing.	Mohan Lal
197	15/04/2024	Interlocutory Application (I.B.C)	710102031902024	COMPANY PETITION IB (IBC)/52(PB)2021	VIJAY KISHORE SAXENA VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/5/2024	bookmarking compulsory with page numbering. OCR missing.	Mr. jitendra kumar

198	14/04/2024	Interlocutory Application (I.B.C)	710102031742024	COMPANY PETITION IB (IBC)/479(ND)2019	RITA GUPTA VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions-IBC	9/5/2024	OCR missing.	RITA GUPTA
199	15/04/2024	Miscellaneous Application (IBC)	710102031922024	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions-IBC	9/5/2024	case type wrong	PRABHJIT
200	16/04/2024	Interlocutory Application (I.B.C)	710102032622024	COMPANY PETITION IB (IBC)/248(ND)2019	KANTI MOHAN RUSTAGI VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions-IBC	9/5/2024	bookmarking compulsory with page numbering. .	Kanti
201	15/04/2024	Interlocutory Application (I.B.C)	710102031782024	COMPANY PETITION IB (IBC)/3383(ND)2019	WORKERS/EMPLOYEES OF SAINOV SPIRIT PVT LTD VS SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	9/5/2024	need every page true copy in annexure.	Tanveer Zaki
202	15/04/2024	Interlocutory Application (I.B.C)	710102032172024	COMPANY PETITION IB (IBC)/1794(ND)2019	TATA CAPITAL LIMITED VS SAINOV SPIRITS PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/5/2024	all respondents added online as memo of parties	ARGUS PARTNERS
203	15/04/2024	Interlocutory Application (I.B.C)	710102032492024	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA VS SAINOV SPIRITS PRIVATE LIMITED	Application under any other provisions-IBC	4/5/2024	main case title names in pdf mismatch with online title main case names	Sajeve Bhushan Deora
204	16/04/2024	Interlocutory Application (I.B.C)	710102032942024	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA KAVI AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD. VS M/S MAXIMAL INFRASTRUCTURE PVT. LTD.	Sec 60(5)	10/5/2024	page 38 39not clear	Lokesh
205	15/04/2024	Interlocutory Application (I.B.C)	710102032162024	COMPANY PETITION IB (IBC)/722(ND)2020	TATA CAPITAL LIMITED VS M/S MAXIMAL INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	9/5/2024	respondent details fill online portal as per mop	ARGUS PARTNERS
206	16/04/2024	Interlocutory Application (I.B.C)	710102032832024	COMPANY PETITION IB (IBC)/922(PB)2018	TATA CAPITAL LIMITED VS M/S MAXIMAL INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	9/5/2024	fill all details in online portal as per mop respondent added online as per mop	ARGUS PARTNERS
207	15/04/2024	Interlocutory Application (I.B.C)	710102032142024	COMPANY PETITION IB (IBC)/763(ND)2021	TATA CAPITAL LIMITED VS M/S MAXIMAL INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	9/5/2024	Respondent added online portal as per mop	ARGUS PARTNERS
208	16/04/2024	Interlocutory Application (I.B.C)	710102032652024	COMPANY PETITION IB (IBC)/505(ND)2022	NISHANT KHULBE AND NIRMALA KHULBE VS MR. AYYAGARI VISWANADHA SARMA	Sec 60(5)	10/5/2024	affidavit address mismatch in notary.	Anand

209	16/04/2024	Interlocutory Application (I.B.C)	710102032662024	COMPANY PETITION IB (IBC)/461(PB)2017	SUKHDEV MADNANI LIQUIDATOR OF SHILPI CABLES PVT LTD VS MR. AYYAGARI VISWANADHA SARMA	Application under any other provisions-IBC	9/5/2024	mention bookmarking with page numbering. OCR missing.	SUKHDEV MADNANI
210	15/04/2024	Interlocutory Application (I.B.C)	710102032062024	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS MR. AYYAGARI VISWANADHA SARMA	Sec 60(5)	4/5/2024	page no. 126,130, 158, 165 178 are not clear. 189 to 195 hindi pages	KULDEEP
211	18/04/2024	Interlocutory Application (I.B.C)	710102033902024	COMPANY PETITION IB (IBC)/1185(ND)2019	VINAY GUPTA ERSTWHILE DIRECTOR VS OSWAL MINERALS LIMITED	Sec 60(5)	9/5/2024	remove main case parties in online portal. applicant respondent fill online as per mop	Prakash Legal Advisers
212	17/04/2024	Miscellaneous Application (IBC)	710102033652024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. need to be file in additional contact to registry	OM PRAKASJ VIJAY
213	16/04/2024	Interlocutory Application (I.B.C)	710102033042024		U P BONE MILLS PRIVATE LIMITED VS FANTASTIC BUILDCON PVT LTD	Application under any other provisions-IBC	9/5/2024	main case missing in online portal and not link section wrong. memo of parties mismatch according your online portal. need every page sign and true copy in annexure. contact to registry	OM PRAKASJ VIJAY
214	17/04/2024	Miscellaneous Application (IBC)	710102033722024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASJ VIJAY

215	18/04/2024	Interlocutory Application (I.B.C)	710102033802024	9	COMPANY PETITION IB (IBC)/117(PB)201 VS FANTASTIC BUILDCON PVT LTD	SIVANAGARAJA TADUVAI VS FANTASTIC BUILDCON PVT LTD	Application under any other provisions- IBC	10/5/2024	need every page sign and true copy in pdf. page no. 25 to 29 are not clear. mention bookmarking according your index with page numbering. OCR missing.	TSN RAJA
216	17/04/2024	Interlocutory Application (I.B.C)	710102033672024	0	COMPANY PETITION IB (IBC)/921(ND)202	DEEPIKA BHUGRA PRASAD VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	1/5/2024	need every page sign and true copy in annexure. mention bookmarking according your index with page numbering. counsel sign missing memo of parties.	Shrey
217	17/04/2024	Interlocutory Application (I.B.C)	710102033412024	8	COMPANY PETITION IB (IBC)/731(PB)201	ASHWINI MEHRA VS FANTASTIC BUILDCON PVT LTD	Rule 11 of NCLT, 2016	9/5/2024	bookmarking compulsory with page numbering vol 2	RAGHAV CHADHA
218	18/04/2024	Interlocutory Application (I.B.C)	710102033772024	8	COMPANY PETITION IB (IBC)/60(PB)2018	GST & CENTRAL EXCISE ANGUL DIVISION VS SHRI DINESH SOOD RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	9/5/2024	section wrong online as per pdf added respondent in online portal. sec 9 remove from index or page no 2 welfare 25 court fees 3 missing on vakalatnama	Prasenjeet Mohapatra
219	17/04/2024	Miscellaneous Application (IBC)	710102033692024	8	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHNAD JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASH VIJAY

220	16/04/2024	Interlocutory Application (I.B.C)	710102033052024	COMPANY PETITION IB (IBC)/472(ND)2023	U P BONE MILLS PRIVATE LIMITED VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	section wrong online as per pdf mention bookmarking according your index with page numbering.	OM PRAKASH VIJAY
221	18/04/2024	Interlocutory Application (I.B.C)	710102033812024	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	mention bookmarking according your index with page numbering. OCR missing.	Pridhi Singla
222	16/04/2024	Interlocutory Application (I.B.C)	710102033142024	COMPANY PETITION IB (IBC)/1248(PB)2018	JURISTICA LEGAL SERVICES LLP VS M/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016 Section 271-272 of the company act 2013 - Govt body	9/5/2024	applicant respondent fill online as per mop.	JURISTICA
223	17/04/2024	Company Application(Companies Act)	710102033332024	COMPANY PETITION (COMPANIES ACT)/15(ND)2008	AVLIGHT AUTOMOTIVES LTD & ORS VS AVLIGHT AUTOMOTIVES LTD & ORS		1/5/2024	wrong filling.	sushant Kumar
224	18/04/2024	Miscellaneous Application (IBC)	710102033842024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASH VIJAY
225	17/04/2024	Interlocutory Application (I.B.C)	710102033292024	COMPANY PETITION IB (IBC)/113(ND)2021	RAJESH RAMNANI VS FANTASTIC BUILDCON PVT LTD	Application under any other provisions-IBC	1/5/2024	memo of parties missing. section not mention in index. need every page true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	Shivanshu Kumar
226	18/04/2024	Interlocutory Application (I.B.C)	710102033992024	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS ZAPDOR ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/5/2024	memo of parties missing and mention also index	SUMEER SODHI
227	10/4/2024	Interlocutory Application (I.B.C)	710102030062024	COMPANY PETITION IB (IBC)/555(PB)2021	AIMARPAL (SECOND QUARTERLY PROGRESS REPORT M/S SEQUEL BUILDCON PVT. LTD) VS ZAPDOR ENGINEERING PRIVATE LIMITED	Application under any other provisions-IBC	10/5/2024	volume 2 missing	Pinnacle Law Chambers
228	18/04/2024	Cross Application (IBC)	710102034072024	COMPANY PETITION IB (IBC)/300(PB)2020	AJIT GYANCHAND JAIN VS ZAPDOR ENGINEERING PRIVATE LIMITED	Application under any other provisions-IBC	9/5/2024	case type wrong. contact to registry	Prakash Legal Advisers

229	18/04/2024	Company Application(Companies Act)	710102034032024	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/19(ND)2024	ALLIANCE CONNECT AD PRIVATE LIMITED VS ZAPDOR ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT	9/5/2024	pages 16 17 18 not clear	DHRITIMAN
230	19/04/2024	Interlocutory Application (I.B.C)	710102034152024	COMPANY PETITION IB (IBC)/2582(ND)2019	NIRMAL SINGH VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	1/5/2024	fill all details in online portal. pagination missing. counsel sign missing in index and memo of parties and prayer. applicant sign missing in prayer. notary missing. remove double pagination. need every page sign and true copy in annexure. vakalatnama compulsory.	mehak upadhyay
231	19/04/2024	Interlocutory Application (I.B.C)	710102034262024	COMPANY PETITION IB (IBC)/589(PB)2020	AJAY GUPTA BANKRUPTCY TRUSTEE OF MR. ANIL SYAL VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC	9/5/2024	OCR Missing	Ajay Gupta
232	18/04/2024	Interlocutory Application (I.B.C)	710102034112024	COMPANY PETITION IB (IBC)/2582(ND)2019	LARSEN & TOUBRO LIMITED VS THREE C UNIVERSAL DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	1/5/2024	fill all details online portal. case type wrong. contact to registry.	ANAND
233	19/04/2024	Interlocutory Application (I.B.C)	710102034132024	COMPANY PETITION IB (IBC)/729(ND)2023	SREI INFRASTRUCTURE FINANCE LIMITED VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions-IBC	1/5/2024	section wrong. pagination wrong. bookmarking compulsory with page numbering. vakalatnama compulsory.	Anirban
234	19/04/2024	Interlocutory Application (I.B.C)	710102034352024	COMPANY PETITION IB (IBC)/575(ND)2017	ASHOK KUMAR GUPTA LIQUIDATOR OF DELICIOUS COCO WATER PVT. LTD. VS M/S RPM BANQUETS	Sec 60(5)	1/5/2024	due payment section 35.	RISHI KUMAR SINGHAL
235	18/04/2024	Interlocutory Application (I.B.C)	710102034052024	COMPANY PETITION IB (IBC)/445(ND)2020	AJAY GUPTA LIQUIDATOR OF IDZIRE HOSPITALITY PVT LTD VS M/S RPM BANQUETS	Application under any other provisions-IBC	9/5/2024	OCR missing.	Ajay Gupta

236	18/04/2024	Interlocutory Application (I.B.C)	7101020340820240	COMPANY PETITION IB (IBC)/882(ND)2020	COL. AMIT MISHRA VS ATUL MITTAL	Sec 60(5)	9/5/2024	Pages 177 to 193 Hindi Pages Double pagination remove in pdf	SP Singh
237	19/04/2024	Interlocutory Application (I.B.C)	7101020342220248	COMPANY PETITION IB (IBC)/755(PB)2018	FORTEPOINT INDIA PVT. LTD VS PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Sec 60(5)	1/5/2024	fill all details in online portal. counsel details missing in memo of parties and prayer. 1Rs court short in vakalatnama. need every page sign in annexure. mention bookmarking according your index with page numbering.	VENKET
238	20/04/2024	Interlocutory Application (I.B.C)	7101020347020240	COMPANY PETITION IB (IBC)/875(PB)2020	MRS. GUNISHA SINGH VS ARENA SUPERSTRUCTURES PVT. LTD.	Sec 60(5)	9/5/2024	tickets paste on vakalatnama blank side	Praveen Kumar
239	20/04/2024	Interlocutory Application (I.B.C)	71010203452202419	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Rule 11 of NCLT, 2016	2/5/2024	remove main case parties and added liquidator details in online portal. OCR missing.	Ritesh Agrawal
240	22/04/2024	Interlocutory Application (I.B.C)	7101020350220244	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS M/S SUPERTECH TOWNSHIP PROJECT LIMITED	Rule 11 of NCLT, 2016	2/5/2024	memo of parties missing. vakalatnama compulsory.	Nishant
241	22/04/2024	Miscellaneous Application (IBC)	7101020349020243	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS SPECTRUM AERO PRIVATE LIMITED	Application under any other provisions-IBC	9/5/2024	bookmarking as per index with page nos case type wrong	Anshul Sharma
242	20/04/2024	Interlocutory Application (I.B.C)	7101020345820244	COMPANY PETITION IB (IBC)/26(ND)2024	VIMAL KUMAR VS SPECTRUM AERO PRIVATE LIMITED	Application under any other provisions-IBC	10/5/2024	main case wrong. .	VIMAL

243	22/04/2024	Interlocutory Application (I.B.C)	710102034832024	COMPANY PETITION IB (IBC)/395(ND)2022	KARAN A CHANANA VS CANARA BANK THROUGH RP	Rule 11 of NCLT, 2016	2/5/2024	memo of parties missing. notary missing. remove double pagination. need every page sign and true copy in annexure.	Simarpal Singh Sawhney
244	23/04/2024	Interlocutory Application (I.B.C)	710102035402024	COMPANY PETITION IB (IBC)/395(ND)2022	STRUFCON ENGINEERS THROUGH PROPRIETOR SAHEBRAO GANGADHAR KADAM VS JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED	Sec 60(5)	2/5/2024	main case missing. case type wrong. section wrong.	Jitendra Ramadhar Gautam
245	24/04/2024	Interlocutory Application (I.B.C)	710102035472024	COMPANY PETITION IB (IBC)/390(PB)2023	HITESH GOEL VS JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IBC	3/5/2024	fill all details in online portal.	Wamika
246	23/04/2024	Interlocutory Application (I.B.C)	710102035162024	COMPANY PETITION IB (IBC)/2552(PB)2019	MUNESH KUMARI VS MR. PANKAJ NARANG	Sec 60(5)	2/5/2024	25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	Dhrubajit Saikia
247	23/04/2024	Interlocutory Application (I.B.C)	710102035182024	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/5/2024	counsel details missing in index and memo of parties or prayer. memo of parties mismatch according your online portal. bookmarking compulsory with page numbering. vakalatnama compulsory. OCR missing.	Mahesh Kumar
248	23/04/2024	Interlocutory Application (I.B.C)	710102035152024	COMPANY PETITION IB (IBC)/1081(PB)2020	GOLF AVENUE WELFARES ASSOCIATION VS ROOTS DEVELOPERS PRIVATE LIMITED	Sec 60(5)	2/5/2024	25Rs welfare fee and 3Rs court fee missing in vakalatnama. page no. 109,111,132,133,135 are not clear.	ABHINAV TYAGI

249	23/04/2024	Interlocutory Application (I.B.C)	710102035332024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS ROOTS DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC	2/5/2024	bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
250	13/04/2024	Interlocutory Application (I.B.C)	710102031072024	COMPANY PETITION IB (IBC)/2410(ND)2019	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS ROOTS DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC	4/5/2024	need every page sign and true copy in annexure in pdf.	ISWAR
251	24/04/2024	Interlocutory Application (I.B.C)	710102035462024	COMPANY PETITION IB (IBC)/144(PB)2022	PAWAN KUMAR VS SHAILENDRA AJMERA	Sec 60(5)	4/5/2024	bookmarking compulsory with page numbering. OCR missing.	Kumar Piyush Pushkar
252	4/4/2024	Interlocutory Application (I.B.C)	710102028332024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS SHAILENDRA AJMERA	Application under any other provisions-IBC	8/5/2024	Bookmarking as per index with page nos	Debashis Nanda
253	15/04/2024	Interlocutory Application (I.B.C)	710102032532024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA-LIQUIDATOR OF SAMTEL COLOR LIMITED VS SHAILENDRA AJMERA	Application under any other provisions-IBC	6/5/2024	in annexure in online portal. section wrong. pagination missing. counsel sign missing in index. memo of parties and prayer.. affidavit missing. need every page sign and true copy in pdf. bookmarking compulsory with page numbering. OCR missing. both application file	Dhananjaya Sud
254	15/04/2024	Miscellaneous Application (IBC)	710102032002024	COMPANY PETITION IB (IBC)/268(ND)2021	PRABHJIT SINGH SONI VS SHAILENDRA AJMERA	Application under any other provisions-IBC	9/5/2024	bookmarking compulsory with page numbering. case type wrong	PRABHJIT
255	26/04/2024	Interlocutory Application (I.B.C)	710102036282024	COMPANY PETITION IB (IBC)/154(ND)2024	DARSHAN SINGH ANAND VS SHAILENDRA AJMERA	Rule 11 of NCLT, 2016	9/5/2024	section wrong online as per pdf	Darshan

256	24/04/2024	Interlocutory Application (I.B.C)	710102035652024	3	COMPANY PETITION IB (IBC)/296(PB)2023 RADHEYKRISHNA TECHNOBUILD PRIVATE LIMITED VS ASHISH SINGH RESOLUTION OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	4/5/2024	remove double pagination. page no. 315 are not clear. page no. 584,586,588,590,600,604 to 611,617,618,621 to 623,660 to 667 mention English type copy in pdf. mention all advocate sign in vakalatnama. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Darshan
257	25/04/2024	Interlocutory Application (I.B.C)	710102036042024	9	COMPANY PETITION IB (IBC)/968(PB)2019 PUNJAB NATIONAL BANK VS ROYAL KITCHEN APPLIANCES PVT. LTD.	22(3)(b)	6/5/2024	vakalatanma missing and page number missing in bookmarking	RAJ
258	26/04/2024	Interlocutory Application (I.B.C)	710102036232024	19	COMPANY PETITION IB (IBC)/1397(PB)2019 M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VS M/S SNS RESTAURANTS PVT LTD	Application under any other provisions-IBC, Application under any other provisions-IBC	9/5/2024	wrong pagination in PDF page no. 53,93 are not clear. page no. 59, 97 to 102,104,105,130,132,134,136,155 Hindi page mention English type copy in pdf.	PRAFUL JINDAL
259	24/04/2024	Company Appeal (IBC)	710102035682024	18	COMPANY PETITION IB (IBC)/1112(ND)2018 PROPRIETORSHIP CONCERN THROUGH ITS PROPRIETOR MR. NITIN AGRAWAL VS MR. ATUL KUMAR KANSAL LIQUIDATOR OF M/S GLOBAL FRAGRANCES PVT. LTD.	Sec 42	4/5/2024	need to sign on every page of application Pg-18,29 not clear	PRASHANT MEHTA

260	24/04/2024	Interlocutory Application (I.B.C)	710102035762024	3	COMPANY PETITION IB (IBC)/558(ND)202	ASTRUM VALUE HOMES PRIVATE LIMITED VS STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	Rule 11 of NCLT, 2016	6/5/2024	page no.11,13,24,26,37,39,51,53,65,67,78,80,90,92,102,104,114,116,129,131,140,142,152,154,164,166,177,179,190,192,203,205,215,217,227,229,239,241,251,253, hindi page and 126 not clear page and vakalatnama missing	ANANNYA
261	26/04/2024	Interlocutory Application (I.B.C)	710102036472024	2	COMPANY PETITION IB (IBC)/586(PB)202	VISTRA ITCL (INDIA) LIMITED VS MAYANK SETHI	Rule 11 of NCLT, 2016	6/5/2024	section wrong. bookmarking compulsory with page numbering. OCR missing. vakalatnama compulsory.	Angad
262	24/04/2024	Interlocutory Application (I.B.C)	710102035712024	3	COMPANY PETITION IB (IBC)/365(PB)202	RAJESH GUPTA INTERIM RESOLUTION PROFESSIONAL VS MAYANK SETHI	Application under any other provisions-IBC	5/5/2024	memo of parties missing. need every page true copy in annexure.	Aditi Sharma
263	24/04/2024	Interlocutory Application (I.B.C)	710102035602024	2	COMPANY PETITION IB (IBC)/776(ND)202	MR. KHUSHVINDER SINGHAL VS MAYANK SETHI	Sec 54(1) Application under any other provisions-IBC	5/5/2024	contact to registry.	Kanika
264	25/04/2024	Interlocutory Application (I.B.C)	710102036072024	3	COMPANY PETITION IB (IBC)/263(ND)202	REPORT UNDER REG 13 & 17 (TANVEER ILAHI) VS MAYANK SETHI	Application under any other provisions-IBC	6/5/2024	applicant name missing in online portal	Tanveer
265	26/04/2024	Interlocutory Application (I.B.C)	710102036442024	4	COMPANY PETITION IB (IBC)/22(PB)2018	SAMEER MEHROTRA VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	6/5/2024	fill all details in online portal. file incomplete . date and 25Rs welfare fee and 3Rs court missing in vakalatnama. index missing. bookmarking compulsory. OCR missing.	Mishal Vij

266	25/04/2024	Interlocutory Application (I.B.C)	710102035842024	7	COMPANY PETITION IB (IBC)/197(PB)201	MR. RAMACHANDRAN SUBRAMANIAN VS VALUE INFRA BUYERS ASSOCIATION	Application under any other provisions-IBC	6/5/2024	contact of registry.	ANJALI SHARMA
267	26/04/2024	Interlocutory Application (I.B.C)	710102036492024	2	COMPANY PETITION IB (IBC)/587(PB)202	VISTRA ITCL (INDIA) LIMITED VS CHANDER MOHAN SETHI	Rule 11 of NCLT, 2016	6/5/2024	section wrong. bookmarking compulsory with page numbering. OCR missing. vakalatnama compulsory.	Angad
268	26/04/2024	Company Application(Companies Act)	710102036462024	8	COMPANY PETITION (COMPANIES ACT)/277(ND)201	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	6/5/2024	added all respondent in online portal. case type wrong. NCLT order missing. vakalatnama compulsory. additional documents separately filled.	ARJUN NANDA
269	25/04/2024	Interlocutory Application (I.B.C)	710102035772024	3	COMPANY PETITION IB (IBC)/432(ND)202	AMIT TALWAR VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions-IBC	10/5/2024	Bookmarking as per index with page nos	Aman
270	26/04/2024	Interlocutory Application (I.B.C)	710102036362024	18	COMPANY PETITION IB (IBC)/22(PB)2018	ABHISHEK KUMAR VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	6/5/2024	file incomplete.	Mishal Vij
271	26/04/2024	Interlocutory Application (I.B.C)	710102036412024	7	COMPANY PETITION IB (IBC)/343(ND)201	ASHWANI KUMAR GUPTA VS PRATEEK GUPTA	Application under any other provisions-IBC	6/5/2024	section wrong. page no. 560,562 are wrong adjust. page no. 382 mention English type copy in pdf. page no. 754,825 to 828 are not clear. bookmarking compulsory with page numbering. OCR missing.	JANENDER

272	25/04/2024	Interlocutory Application (I.B.C)	710102035872024	COMPANY PETITION IB (IBC)/197(PB)2017	MR. RAMACHANDRAN SUBRAMANIAN VS PRATEEK GUPTA	Application under any other provisions-IBC	10/5/2024	file corrupted due to technical issues please refile it again	ANJALI SHARMA
273	25/04/2024	Interlocutory Application (I.B.C)	710102035862024	COMPANY PETITION IB (IBC)/734(PB)2022	MR. NAVNEET GUPTA RP OF PELICAN GRAND MOTELS PVT. LTD VS PRATEEK GUPTA	Rule 11 of NCLT, 2016	10/5/2024	section wrong	Kushal
274	26/04/2024	Interlocutory Application (I.B.C)	710102036382024	COMPANY PETITION IB (IBC)/22(PB)2018	ANURAG PANDEY VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	6/5/2024	file incomplete.	Mishal Vij
275	26/04/2024	Interlocutory Application (I.B.C)	710102036222024	COMPANY PETITION IB (IBC)/662(ND)2021	AMIT AGRAWAL VS VALUE INFRA BUYERS ASSOCIATION	Application under any other provisions-IBC	6/5/2024	case type wrong choose IA(IBC)Plan. section wrong. vol 2 missing. mention bookmarking according your index with page numbering.	Pankaj
276	26/04/2024	Company Application(Companies Act)	710102036452024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	6/5/2024	memo of parties missing. vakalatnama compulsory.	ARJUN NANDA
277	26/04/2024	Interlocutory Application (I.B.C)	710102036512024	COMPANY PETITION IB (IBC)/22(PB)2018	MANOJ AGRAWAL VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	6/5/2024	index missing. bookmarking compulsory with page numbering. date and 25Rs welfare and 3Rs court missing in vakalatnama. OCR missing. fill all details in online portal. file incomplete.	Mishal Vij
278	25/04/2024	Interlocutory Application (I.B.C)	710102035982024	COMPANY PETITION IB (IBC)/1771(ND)2018	SHARIEF AHMED VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	6/5/2024	section wrong. added respondent in online portal. vakalatnama compulsory.	Aagam Jain

279	24/04/2024	Company Application(Companies Act)	710102035622024	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS DELHI WAREHOISING PVT LTD	Rule 11 of NCLT	9/5/2024	memo of parties mismatch according your online portal.	Ashish Verma
280	29/04/2024	Interlocutory Application (I.B.C)	710102036962024	COMPANY PETITION IB (IBC)/330(ND)2021	SUNIL KUMAR AGGARWAL VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	7/5/2024	pagination missed in book marking Pg-46,49,50,79,82,83,85,107 to 121 not clear	CHIRAG GAUTAM
281	27/04/2024	Miscellaneous Application (IBC)	710102036592024	COMPANY PETITION IB (IBC)/1144(ND)2019	UNION BANK OF INDIA VS EKDANT BUILDTECH PRIVATE LIMITED	Application under any other provisions-IBC	6/5/2024	wrong filing filed in additional document.	Arijeet
282	30/04/2024	Interlocutory Application (I.B.C)	710102037232024	COMPANY PETITION IB (IBC)/139(ND)2024	SPG INFRAPROJECTS PRIVATE LIMITED VS PREM PRAKASH	Application under any other provisions-IBC	9/5/2024	wrong filling.	Shubham
283	29/04/2024	Miscellaneous Application (IBC)	710102036872024	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS M/S ARKUN SOLAR PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/5/2024	memo of parties missing. case type wrong. vakalatnama compulsory.	K.V. Girish Chowdary
284	26/04/2024	Interlocutory Application (I.B.C)	710102036432024	COMPANY PETITION IB (IBC)/893(ND)2022	SUDHANSHU GUPTA VS VIPSHEL INFOTECH PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/5/2024	pdf not upload.	Himanshu Kapoor
285	27/04/2024	Interlocutory Application (I.B.C)	710102036622024	COMPANY PETITION IB (IBC)/2728(ND)2019	REETESH KUMAR AGARWAL VS VIPSHEL INFOTECH PRIVATE LIMITED	Application under any other provisions-IBC	1/5/2024	memo of parties missing. mention bookmarking with page numbering.	PRABHAKAR KUMAR
286	28/04/2024	Company Application(Companies Act)	710102036822024	COMPANY PETITION (COMPANIES ACT)/164(ND)2020	B.N. MEHTA VS REGISTRAR OF COMPANIES (NCT) OF DELHI & HARYANA	Rule 11 of NCLT	6/5/2024	memo of parties. page no.. 22,23 are not clear. remove double pagination. vakalatnama compulsory. OCR missing.	RAJESH
287	28/04/2024	Interlocutory Application (I.B.C)	710102036842024	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS RUMJHUM CHATTERJEE	Sec 60(5)	7/5/2024	wrong filling.	Jagriti Ahuja

288	29/04/2024	Interlocutory Application (I.B.C)	710102036912024	COMPANY PETITION IB (IBC)/1768(ND)2018	KAMLESH YADAV VS H.S. OBEROI BUILDTECH PVT LTD	Sec 60(5)	7/5/2024	Pg-25 TO 33,43,44 not clear ticket not allowed on content of vakalatnama incomplete details in the portal	Sumit Sinha
289	27/04/2024	Interlocutory Application (I.B.C)	710102036572024	COMPANY PETITION IB (IBC)/23(ND)2021	PARVEEN BANSAL VS VA REALCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/5/2024	section wrong.	Parveen Bansal
290	27/04/2024	Interlocutory Application (I.B.C)	710102036762024	COMPANY PETITION IB (IBC)/417(ND)2021	CONSORTIUM OF VENSAR CONSTRUCTIONS COMPANY LIMITED & REKART INNOVATIONS PRIVATE LIMITED VS SAJJAN KUMAR DOKANIA	Sec 60(5), Rule 11 of NCLT, 2016	6/5/2024	counsel details missing in index or memo of parties prayer. need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	PRADEEP
291	27/04/2024	Interlocutory Application (I.B.C)	710102036542024	COMPANY PETITION IB (IBC)/22(PB)2018	SUMAN AGARWAL VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	7/5/2024	pdf missing.	Mishal Vij
292	28/04/2024	Interlocutory Application (I.B.C)	710102036832024	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS R S RAMASUBRAMANIAM	Sec 60(5)	7/5/2024	wrong filing.	Jagriti Ahuja
293	29/04/2024	Interlocutory Application (I.B.C)	710102037142024	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAN VS EDELWEISS ASSET RECONSTRUCTION COMPANY	Rule 11 of NCLT, 2016	9/5/2024	need true copy in annexure. vakalatnama compulsory.	ANJALI SHARMA
294	27/04/2024	Interlocutory Application (I.B.C)	710102036642024	COMPANY PETITION IB (IBC)/296(PB)2023	KRISHAN LAL VS ASHISH SINGH	Sec 60(5)	7/5/2024	need every page sign and true copy in annexure. date missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Khushi Sharma

295	27/04/2024	Interlocutory Application (I.B.C)	710102036522024	COMPANY PETITION IB (IBC)/22(PB)2018	GUNJAN MARWAHA VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	7/5/2024	file incomplete.	Mishal Vij
296	29/04/2024	Interlocutory Application (I.B.C)	710102036882024	COMPANY PETITION IB (IBC)/1329(ND)2019	PANKAJ KUMAR SINGHAL VS VALUE INFRA BUYERS ASSOCIATION	Application under any other provisions-IBC	9/5/2024	bookmarking compulsory with page numbering. OCR missing.	PANKAJ
297	29/04/2024	Interlocutory Application (I.B.C)	710102037022024	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Any other provision - Govt body	9/5/2024	due payment for application. section missing. memo of parties missing. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	Amrita Singh
298	29/04/2024	Interlocutory Application (I.B.C)	710102036902024	COMPANY PETITION IB (IBC)/350(ND)2023	CATALYST TRUSTEESHIP LIMITED VS TDI INFRATECH LIMITED	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	9/5/2024	affidavit address mismatch in notary. OCR missing.	Sumesh
299	29/04/2024	Interlocutory Application (I.B.C)	710102036942024	COMPANY PETITION IB (IBC)/460(ND)2021	ISHU HOTELS PVT LTD VS UNIK BAZAR LIMITED	Sec 60(5)	8/5/2024	main case wrong. memo of parties missing. vakalatnama compulsory.	Sanyam
300	29/04/2024	Interlocutory Application (I.B.C)	710102037102024	COMPANY PETITION IB (IBC)/112(ND)2024	MS MERCHANDISERS PRIVATE LIMITED VS UNIK BAZAR LIMITED	Rule 11 of NCLT, 2016	9/5/2024	memo of parties missing. need sign and true copy in annexure. vakalatnama compulsory.	Sumit
301	26/04/2024	Interlocutory Application (I.B.C)	710102036252024	COMPANY PETITION IB (IBC)/1397(PB)2019	M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VS B. G. SUPERIOR SERVICES LLP & ORS	Application under any other provisions-IBC,Application under any other provisions-IBC	9/5/2024	pagination wrong in pdf Hindi pages mention English type copy in pdf. 133, 155 156 page no. 94 are not clear.	PRAFUL JINDAL

302	30/04/2024	Interlocutory Application (I.B.C)	710102037192024	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS M/S APPLE SPONGE AND POWER LTD	Rule 11 of NCLT, 2016	10/5/2024	page no 15 to 19 not clear	Rajinder
303	27/04/2024	Interlocutory Application (I.B.C)	710102036732024	COMPANY PETITION IB (IBC)/792(ND)2022	BRAHM DATT VERMA VS RAMKESH BASHISHT	Rule 11 of NCLT, 2016	10/5/2024	counsel details incomplete in index or memo of parties and prayer. mop make properly with all details vakalatnama compulsory.	BRAHM
304	29/04/2024	Interlocutory Application (I.B.C)	710102037052024	COMPANY PETITION IB (IBC)/449(PB)2019	UMESH GARG VS ASHISH SINGH	Sec 60(5)	9/5/2024	need every page sign and true copy in annexure. OCR missing.	Shashwat Anand
305	29/04/2024	Interlocutory Application (I.B.C)	710102037032024	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Any other provision - Govt body	9/5/2024	wrong filling.	Amrita Singh
306	30/04/2024	Interlocutory Application (I.B.C)	710102037312024	COMPANY PETITION IB (IBC)/1768(ND)2018	MRS KRISHNA DEVI VS H.S. OBEROI BUILDTECH PVT LTD	Sec 60(5)	7/5/2024	fill all details in online portal. page no. 21,23,25,29 are not clear.	Sumit Sinha
307	2/5/2024	Interlocutory Application (I.B.C)	710102037972024	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(PB)2023	SUNIT BANSAL VS RAJEEV LOCHAN	Sec 60(5)	9/5/2024	fill all details in online portal. need every page sign and true copy in annexure. mention bookmarking with page numbering.	NAMIT SURI
308	30/04/2024	Interlocutory Application (I.B.C)	710102037472024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS RAJEEV LOCHAN	Application under any other provisions-IBC	9/5/2024	bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
309	1/5/2024	Interlocutory Application (I.B.C)	710102037912024	COMPANY PETITION IB (IBC)/2552(ND)2019	RAVINDER SINGH CHAUHAN VS PANKAJ NARANG	Sec 60(5)	9/5/2024	added all applicant in online portal. added all applicant affidavit in pdf.	Dhrubajit Saikia

310	1/5/2024	Interlocutory Application (I.B.C)	710102037752024	COMPANY PETITION IB (IBC)/117(PB)2019	SIVANAGARAJA TADUVAI VS PANKAJ NARANG	Regulation 44(2), Liquidation process Regulation, 2016	10/5/2024	OCR missing.	TSN RAJA
311	30/04/2024	Interlocutory Application (I.B.C)	710102037502024	COMPANY PETITION IB (IBC)/381(ND)2023	ANJU AGARWAL VS SHANTI RATHI	Application under any other provisions-IBC	9/5/2024	fill all details in online portal.	NIBRUTI SAMAL
312	30/04/2024	Interlocutory Application (I.B.C)	710102037342024	COMPANY PETITION IB (IBC)/2878(ND)2019	RRM TRADING COMPANY VS KARN LAMINATORS PVT. LTD.	Sec 60(5),Rule 11 of NCLT, 2016	9/5/2024	case type wrong. section wrong. NCLT order missing.	KNM & Partners
313	1/5/2024	Company Application(Companies Act)	710102037742024	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	RAJIV KAPUR VS NAPCO BEVEL GEAR OF INDIA LTD.	Rule 11 of NCLT	9/5/2024	memo of parties missing. bookmarking compulsory with page numbering.	ANGAD MEHTA
314	30/04/2024	Interlocutory Application (I.B.C)	710102037402024	COMPANY PETITION IB (IBC)/225(ND)2022	IMUBLE REALTORS PRIVATE LIMITED VS IRP OF REALANCHORS DEVELOPERRS PVT LTD MR. DEEPAK JOSHI	Sec 60(5)	9/5/2024	bookmarking compulsory with page numbering. OCR missing.	KUMAR DEEPAJ
315	30/04/2024	Interlocutory Application (I.B.C)	710102037332024	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS IRP OF REALANCHORS DEVELOPERRS PVT LTD MR. DEEPAK JOSHI	Application under any other provisions-IBC	9/5/2024	pagination missing in pdf. bookmarking compulsory with page numbering. need every page sign and true copy in annexure.	Prashant
316	1/5/2024	Interlocutory Application (I.B.C)	710102037762024	COMPANY PETITION IB (IBC)/197(PB)2017	MR. RAMACHANDRAN SUBRAMANIAN VS IRP OF REALANCHORS DEVELOPERRS PVT LTD MR. DEEPAK JOSHI	Application under any other provisions-IBC	9/5/2024	section wrong.	ANJALI SHARMA
317	1/5/2024	Interlocutory Application (I.B.C)	710102037612024	COMPANY PETITION IB (IBC)/177(ND)2023	BANK OF MAHARASHTRA VS PADAM SINGHEE	Application under any other provisions-IBC	8/5/2024	pagination missing in index. pagination wrong in pdf. mention bookmarking with page numbering.	Anil Kumar Mittal

318	1/5/2024	Interlocutory Application (I.B.C)	710102037872024	9	COMPANY PETITION IB (IBC)/332(ND)2019 KAMAL AGARWAL VS PADAM SINGHEE	Regulation 44(2), Liquidation process Regulation, 2016	9/5/2024	bookmarking compulsory with page numbering.	KAMAL AGARWAL
319	30/04/2024	Restoration Application (Companies Act)	710102037292024	3	COMPANY APPEAL(COMPANIES ACT)/308(ND)2023 RMA INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 48(2) Application under any other provisions-IBC	9/5/2024	OCR missing.	Srishti Singh
320	1/5/2024	Interlocutory Application (I.B.C)	710102037842024	3	COMPANY PETITION IB (IBC)/765(PB)2023 IDBI BANK VS ANUMOD SHARMA THROUGH RP		9/5/2024	fill all details in online portal. section wrong.	SANJAY BAJAJ
321	17/04/2024	Interlocutory Application (I.B.C)	710102033252024		COMPANY PETITION IB (IBC)/60(PB)2018 GST AND CENTRAL EXCISE VS SHRI DINESH SOOD RESOLUTION PROFESSIONAL	Sec 60(5)	9/5/2024	added respondent in online portal. welfare court fees tickets missing on Vakalatnama	Prasenjeet Mohapatra
322	30/04/2024	Interlocutory Application (I.B.C)	710102037392024	1	COMPANY PETITION IB (IBC)/699(ND)2021 STATE BANK OF INDIA VS RAKESH NAYAR	Sec 60(5)	9/5/2024	bookmarking compulsory with page numbering. OCR missing.	SRI & ASSOCIATES
323	1/5/2024	Interlocutory Application (I.B.C)	710102037902024	2023	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(PB) PARUL BANSAL VS RAJEEV LOCHAN	Sec 60(5)	9/5/2024	fill all details in online portal. mention bookmarking with page numbering.	NAMIT SURI
324	30/04/2024	Interlocutory Application (I.B.C)	710102037382024	1	COMPANY PETITION IB (IBC)/696(ND)2021 STATE BANK OF INDIA VS MRS BABITA NAYAR	Sec 60(5)	9/5/2024	bookmarking compulsory with page numbering. OCR missing.	SRI & ASSOCIATES
325	1/5/2024	Interlocutory Application (I.B.C)	710102037782024	9	COMPANY PETITION IB (IBC)/659(ND)2019 KAMAL AGARWAL VS MRS BABITA NAYAR	Regulation 44(2), Liquidation process Regulation, 2016	9/5/2024	bookmarking compulsory with page numbering.	KAMAL AGARWAL
326	1/5/2024	Interlocutory Application (I.B.C)	710102037862024	2	COMPANY PETITION IB (IBC)/738(ND)2022 NAVNEET KUMAR GUPTA VS KAMAL TANEJA	Rule 11 of NCLT, 2016	9/5/2024	section wrong. counsel sign missing in index and memo of parties or prayer.	GAURAV

327	30/04/2024	Interlocutory Application (I.B.C)	710102037362024	COMPANY PETITION IB (IBC)/2881(ND)20 19	RSS TRADING COMPANY VS KARN LAMINATORS	Sec 60(5),Rule 11 of NCLT, 2016	9/5/2024	case type wrong. section wrong. NCLT order missing. contact to registry.	KNM & Partners
328	30/04/2024	Interlocutory Application (I.B.C)	710102037172024	COMPANY PETITION IB (IBC)/681(ND)202 2	ATUL MITTAL RP VS KARN LAMINATORS	Sec 12(2)	9/5/2024	pagination wrong. counsel sign missing in index memo of parties or prayer. notary missing. need every page sign and true copy in annexure. mention bookmarking with page numbering. OCR missing.	Udayan Khandelwal
329	2/5/2024	Interlocutory Application (I.B.C)	710102037982024	INSOLVENCY & BANKRUPTCY (PRE- PACKAGED)/1(PB 2023	SUMIT BANSAL VS RAJEEV LOCHAN	Sec 60(5)	9/5/2024	fill all details in online portal. need every page sign and true copy in annexure.	NAMIT SURI
330	1/5/2024	Interlocutory Application (I.B.C)	710102037692024	COMPANY PETITION IB (IBC)/62(ND)2024	MORPHEUS PRODEVELOPERS PRIVATE LIMITED VS SHAIENDRA KUMAR SINGH & ORS	Sec 49(2)	9/5/2024	memo of parties missing. 25Rs welfare and 3Rs court fee and date missing in vakalatnama.	YOGESH
331	1/5/2024	Interlocutory Application (I.B.C)	710102037882024	COMPANY PETITION IB (IBC)/2552(ND)20 19	NEETA GARG VS PANKAJ NARANG RP	Sec 60(5)	9/5/2024	memo of parties missing. vol 1,2,3,4 separate index missing. page no. 71,72 mention English type copy in pdf. bookmarking compulsory with page numbering. date missing in vakalatnama. OCR compulsory.	Aniket

332	1/5/2024	Interlocutory Application (I.B.C)	710102037922024	INSOLVENCY & BANKRUPTCY (PRE- PACKAGED)/1(PB 2023	SUMIT BANSAL LEGAL HEIR (LR) OF LATE PREM BANSAL VS RAJEEV LOCHAN	Sec 60(5)	9/5/2024	fill all details in online portal. page no. 15,16,17 are not clear.	NAMIT SURI
333	2/5/2024	Interlocutory Application (I.B.C)	710102038322024	COMPANY PETITION IB (IBC)/783(ND)202 2	RP SUNIL KUMAR AGRAWAL VS RAJEEV LOCHAN	Application under any other provisions- IBC	9/5/2024	bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
334	2/5/2024	Interlocutory Application (I.B.C)	710102038212024	COMPANY PETITION IB (IBC)/330(ND)202 1	BHARAT CHOPRA VS JALESH GROVER RESOLUTION PROFESSIONAL	Sec 60(5)	7/5/2024	Pg-48,91 to 106 not clear date missed in vakalatnama court fee and welfare missed	CHIRAG GAUTAM
335	3/5/2024	Interlocutory Application (I.B.C)	710102038572024	COMPANY PETITION IB (IBC)/2963(ND)20 19	MRS. SUNITA UMESH LIQUIDATOR VS STATE BANK OF INDIA	Application under any other provisions- IBC	8/5/2024	section wrong. vakalatnama compulsory.	ANJALI SHARMA
336	2/5/2024	Interlocutory Application (I.B.C)	710102038372024	COMPANY PETITION IB (IBC)/722(ND)202 3	KAVERI TECHNOBUILD PRIVATE LIMITED VS MAHI BUILDHOME PRIVATE LIMITED	Sec 60(5)	9/5/2024	bookmarking compulsory with page numbering. vakalatnama compulsory. OCR missing.	ADHISH SRIVASTAVA
337	3/5/2024	Company Application(Companies Act)	710102038442024	COMPANY PETITION (COMPANIES ACT)/114(ND)201 5	M/S INTERADS ADVERTISING PVT LTD VS MUKESH KUMAR SHARMA	Rule 11 of NCLT	8/5/2024	memo of parties missing.	ROHIN DUBEY
338	2/5/2024	Interlocutory Application (I.B.C)	710102038342024	COMPANY PETITION IB (IBC)/814(ND)202 2	SHALU KHANNA VS MUKESH KUMAR SHARMA	Application under any other provisions- IBC	9/5/2024	bookmarking compulsory with page numbering. OCR missing.	GAUTAM
339	2/5/2024	Interlocutory Application (I.B.C)	710102038362024	COMPANY PETITION IB (IBC)/814(ND)202 2	SHALU KHANNA VS MUKESH KUMAR SHARMA	Application under any other provisions- IBC	9/5/2024	page wrong adjust. bookmarking compulsory with page numbering. OCR missing.	GAUTAM
340	3/5/2024	Interlocutory Application (I.B.C)	710102038752024	COMPANY PETITION IB (IBC)/297(PB)201 8	KANCHAN SHRIVASTAV VS PRAMOD KUMAR SHARMA	Sec 60(5)	8/5/2024	pdf pages are cut.	Sabhay

341	3/5/2024	Interlocutory Application (I.B.C)	710102038432024	3	COMPANY PETITION IB (IBC)/639(ND)202 ANIL KUMAR VS SUDARSHAN SHARMA	Application under any other provisions-IBC	8/5/2024	page no. 22 to 33 are not clear.	Aditi Sharma
342	3/5/2024	Interlocutory Application (I.B.C)	710102038672024	2	COMPANY PETITION IB (IBC)/692(ND)202 POOJA BAHRY VS SUDARSHAN SHARMA	Application under any other provisions-IBC	10/5/2024	page no. 266,273 are not clear. page no. 279,281,291,293,313,315,320 to 323 mention English type copy in pdf. page no. 288 cut. bookmarking compulsory with page numbering. page no. 430 are missing. OCR missing.	Pooja Bahry
343	3/5/2024	Interlocutory Application (I.B.C)	710102038622024	2	COMPANY PETITION IB (IBC)/783(ND)202 RP SUNIL KUMAR AGRAWAL VS SUDARSHAN SHARMA	Application under any other provisions-IBC	8/5/2024	bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
344	3/5/2024	Interlocutory Application (I.B.C)	710102038712024	19	COMPANY PETITION IB (IBC)/2561(ND)202 RR INFRLANDS PRIVATE LIMITED VS SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	9/5/2024	vol 1 separate index missing. page no. 71,72,75 are not clear. mention bookmarking according your index with page numbering.	KARAN
345	3/5/2024	Company Application(Companies Act)	710102038462024	5	COMPANY PETITION (COMPANIES ACT)/114(ND)201 M/S INTERADS ADVERTISING PVT LTD VS MUKESH KUMAR SHARMA	Rule 11 of NCLT	9/5/2024	memo of parties missing.	ROHIN DUBEY
346	3/5/2024	Company Application(Companies Act)	710102038452024	5	COMPANY PETITION (COMPANIES ACT)/114(ND)201 M/S INTERADS ADVERTISING PVT LTD VS MUKESH KUMAR SHARMA	Rule 11 of NCLT	9/5/2024	memo of parties missing.	ROHIN DUBEY

347	3/5/2024	Interlocutory Application (I.B.C)	710102038382024	COMPANY PETITION IB (IBC)/300(PB)2020	DEEPAK GARG VS SARE GURUGRAM PVT LTD UNION OF INDIA	Application under any other provisions-IBC	8/5/2024	memo of parties mismatch according your online portal. counsel details incomplete in memo of parties. ticket put on blank side in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Sanjeev Gupta
348	3/5/2024	Company Application(Companies Act)	710102038612024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 97. MARAS PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT	9/5/2024	vakalatnama compulsory. index missing.	VINOD
349	3/5/2024	Interlocutory Application (I.B.C)	710102038602024	COMPANY PETITION IB (IBC)/1525(ND)2019	THE ASSISTANT COMMISSIONER VS M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	Sec 60(5)	8/5/2024	memo of parties mismatch according your online portal. pagination missing. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign in pdf. bookmarking compulsory with page numbering. OCR missing. counsel details incomplete in	ADIT KHORANA
350	3/5/2024	Interlocutory Application (I.B.C)	710102038742024	COMPANY PETITION IB (IBC)/354(PB)2022	ANSHUL SHARMA VS M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	Application under any other provisions-IBC	8/5/2024	memo of parties missing. mention bookmarking according your index with page numbering.	Anshul Sharma
351	3/5/2024	Interlocutory Application (I.B.C)	710102038582024	COMPANY PETITION IB (IBC)/375(PB)2018	HANS RAJ VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	8/5/2024	added all respondent in online portal. date missing in vakalatnama. mention bookmarking with page numbering.	SWASTIKA

352	3/5/2024	Interlocutory Application (I.B.C)	710102038532024	COMPANY PETITION IB (IBC)/25(ND)2023	OMESH GUPTA RESOLUTION PROFESSIONAL FOR M/S. MADHUVAN TIE-UP PRIVATE LIMITED VS AKHILESH KUMAR SUSPENDED DIRECTOR MIS. MADHUVAN TIE-UP PRIVATE LIMITED	19(2)	9/5/2024	section wrong. need every page sign and true copy in annexure. OCR missing.	Swapnil Gupta
353	3/5/2024	Interlocutory Application (I.B.C)	710102038692024	COMPANY PETITION IB (IBC)/300(PB)202	MURARI LAL AHUJA VS SARE GURUGRAM PRIVATE LIMITED	Sec 60(5)	9/5/2024	pdf not upload.	Dhananjai Jain
354	2/5/2024	Interlocutory Application (I.B.C)	710102038232024	COMPANY PETITION IB (IBC)/2582(ND)20	COMMISSIONER CENTRAL GOODS AND SERVICES TAX DELHI SOUTH VS RAJESH KUMAR GUPTA RESOLUTION PROFESSIONAL OF THREE C UNIVERSAL DEVELOPERS PVT. LTD.	Sec 60(5)	9/5/2024	need every page sign and true copy in annexure.	Kunal Sharma
355	2/5/2024	Interlocutory Application (I.B.C)	710102038192024	COMPANY PETITION IB (IBC)/667(PB)201	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	Rule 11 of NCLT, 2016	9/5/2024	vakalatnama compulsory.	SUREKHA
356	26/04/2024	Interlocutory Application (I.B.C)	710102036422024	COMPANY PETITION IB (IBC)/893(ND)202	SUDHANSHU GUPTA VS DISTINCTIVE PROPERTIES AND LEASING LIMITED	Sec 43(1) r/w Sec 44 (1)	6/5/2024	pdf not upload.	Himanshu Kapoor
357	4/5/2024	Restoration Application (IBC)	710102039072024	COMPANY PETITION IB (IBC)/887(ND)202	CENTRAL GOODS & SERVICE TAX THROUGH DEPUTY COMMISSIONER VS GOVIND JEE DAIRYMILK PRIVATE LIMITED	Sec 60(5)	9/5/2024	section wrong. section not mention in index. bookmarking compulsory with page numbering. vakalatnama compulsory. OCR missing.	Kapil Sharma
358	3/5/2024	Interlocutory Application (I.B.C)	710102038792024	COMPANY PETITION IB (IBC)/2561(ND)20	RATTANINDIA POWER LTD. VS SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	8/5/2024	page no. 67,74,78 are not clear. mention bookmarking according your index with page numbering.	KARAN
359	4/5/2024	Interlocutory Application (I.B.C)	710102039052024	COMPANY PETITION IB (IBC)/339(ND)202	PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL VS MR. SULEKH JAIN	Sec 60(5)	9/5/2024	3Rs court fee missing in vakalatnama.	SUDHIR KUMAR SINGH

360	4/5/2024	Interlocutory Application (I.B.C)	710102038852024		SANJEEV BINDAL VS M/S RADHEY SHAM TANDON MANUFACTURING PVT LTD.	Application under any other provisions- IBC	9/5/2024	main case missing. case type wrong. added respondent in online portal.	Sanjeev	
361	5/5/2024	Interlocutory Application (I.B.C)	710102039122024	2	COMPANY PETITION IB (IBC)/664(ND)202	RAJIV BHATNAGAR VS M/S RADHEY SHAM TANDON MANUFACTURING PVT LTD.	Application under any other provisions- IBC	9/5/2024	need every page sign in pdf. mention bookmarking with page numbering.	RAJIV BHATNAGAR
362	4/5/2024	Interlocutory Application (I.B.C)	710102038992024	9	COMPANY PETITION IB (IBC)/421(ND)201	VIJENDER SHARMA VS JAGDISH RAJ MAHAJAN	Application under any other provisions- IBC	9/5/2024	section wrong. memo of parties mismatch according your online portal. prayer missing. page no. 47,50,58 to 62,64 to 68 are not clear. same pages are wrong adjust. vakalatnama compulsory.	VIJENDER SHARMA
363	4/5/2024	Interlocutory Application (I.B.C)	710102038912024		COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/5/2024	need every page sign and true copy in annexure. vakalatnama compulsory.	Legislegal
364	4/5/2024	Interlocutory Application (I.B.C)	710102038842024	1	COMPANY PETITION IB (IBC)/777(ND)202	AJIT GYANCHAND JAIN VS COMMITTEE OF CREDITORS OF COAST TOWN PLANNERS PRIVATE LIMITED I.E. PHOENIX ARC PRIVATE LIMITED (TRUSTEE OF PHOENIX TRUST FY22-16)	Sec 60(5)	9/5/2024	counsel sign missing index and memo of parties or prayer. vol 1,2,3,4 separate index missing. page no. 312,314,316 mention English type copy in pdf.	Anwasha Dasgupta
365	3/5/2024	Company Application(Companies Act)	710102038802024	2	COMPANY PETITION (COMPANIES ACT)/239(ND)202	ARUN JAIN VS VV A DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT	9/5/2024	vakalatnama compulsory.	Sashtra Legal

366	4/5/2024	Interlocutory Application (I.B.C)	710102039022024	COMPANY PETITION IB (IBC)/575(ND)2017	ASHOK KUMAR GUPTA LIQUIDATOR OF DELICIOUS COCO WATER PVT. LTD. VS VV A DEVELOPERS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	9/5/2024	bookmarking compulsory with page numbering. OCR missing.	RISHI KUMAR SINGHAL
367	4/5/2024	Interlocutory Application (I.B.C)	710102039002024	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/5/2024	vakalatnama compulsory.	Legislegal
368	4/5/2024	Interlocutory Application (I.B.C)	710102038932024	COMPANY PETITION IB (IBC)/39(ND)2023	MR.SUNIL KUMAR GUPTA RESOLUTION PROFESSIONAL M/S CYGNUS SPLENDID LIMITED VS CYGNUS SPLENDID LIMITED	Sec 12(2)	9/5/2024	section wrong. OCR missing.	Rashi Gupta
369	4/5/2024	Interlocutory Application (I.B.C)	710102039062024	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS CYGNUS SPLENDID LIMITED	Sec 60(5)	9/5/2024	main case missing in memo of parties.	Sanampreet
370	6/5/2024	Miscellaneous Application (IBC)	710102039432024	COMPANY PETITION IB (IBC)/960(ND)2020	BSFB VS CYGNUS SPLENDID LIMITED	Any other provision - Govt body	9/5/2024	case type wrong. bookmarking compulsory with page numbering. OCR missing.	Chandradeep Chandradeep
371	5/5/2024	Company Application(Companies Act)	710102039092024	COMPANY PETITION (COMPANIES ACT)/16(ND)2023	HARI RAM KHATRI VS MANOJ KUMAR	Rule 11 of NCLT	9/5/2024	vakalatnama compulsory.	SONU
372	6/5/2024	Interlocutory Application (I.B.C)	710102039292024	COMPANY PETITION IB (IBC)/1744(ND)2019	SAWARIA SETH INFRATECH PVT. LTD. VS MANOJ KUMAR	Sec 60(5)	9/5/2024	added all respondent on online portal. page no. 140 to 43,146 to 149 mention English type copy in pdf. date missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	PRANAV
373	5/5/2024	Interlocutory Application (I.B.C)	710102039132024	COMPANY PETITION IB (IBC)/2689(ND)2019	ICATALYST WEALTH ADVISORS PVT.LTD. VS SIR JOHN BAKERIES INDIA PVT. LTD.	Sec 60(5)	9/5/2024	ticket put on blank side in vakalatnama.	Shubham Sharma

374	6/5/2024	Interlocutory Application (I.B.C)	710102039252024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS SIR JOHN BAKERIES INDIA PVT. LTD.	Application under any other provisions-IBC	9/5/2024	bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
375	6/5/2024	Company Application(Companies Act)	710102039272024	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS KREZON SPECIALITIES PRIVATE LIMITED	Rule 11 of NCLT	9/5/2024	memo of parties missing. vakalatnama compulsory.	Sagar Chaturvedi
376	6/5/2024	Interlocutory Application (I.B.C)	710102039172024	COMPANY PETITION IB (IBC)/470(ND)2019	JEEN FOUNDATION VS PANKAJ NARANG RESOLUTION PROFESSIONAL DURHA VITRAK PRIVATE LIMITED	Sec 60(5)	9/5/2024	counsel details incomplete in memo of parties and prayer. remove double pagination in pdf.	SK SHARMA
377	6/5/2024	Interlocutory Application (I.B.C)	710102039362024	COMPANY PETITION IB (IBC)/362(ND)2022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	9/5/2024	vakalatnama compulsory.	Sonam
378	6/5/2024	Miscellaneous Application (IBC)	710102039402024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS INDUSIND BANK LTD.	Sec 60(5)	9/5/2024	case type wrong. mention bookmarking with page numbering.	OM PRAKASH VIJAY
379	6/5/2024	Restoration Application (IBC)	710102039312024	COMPANY PETITION IB (IBC)/22(PB)2018	M/S VASTU REAL ESTATE PVT. LTD. VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	9/5/2024	fill all details in online portal. memo of parties mismatch according your online portal.	Shaswati Parhi
380	7/5/2024	Interlocutory Application (I.B.C)	710102039462024	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS KLJ PETROPLAST LIMITED	Rule 11 of NCLT, 2016	10/5/2024	memo of parties missing. vakalatnama compulsory.	UDDYAM

385	7/5/2024	Interlocutory Application (I.B.C)	710102039702024	COMPANY PETITION IB (IBC)/936(PB)2018	SHYAM ARORA VS KAMRUP HOUSING PROJECTS PRIVATE LIMITED	Sec 60(5)	10/5/2024	memo of parties mismatch according your online portal. page no. 34(B) are not clear.	SHYAM
386	7/5/2024	Interlocutory Application (I.B.C)	710102039562024	COMPANY PETITION IB (IBC)/791(ND)2022	CANARA BANK VS RAJNEESH NAGAR	Sec 49(2)	10/5/2024	wrong filling. filed additional documents.	Saurabh Kushawaha
387	7/5/2024	Interlocutory Application (I.B.C)	710102039532024	COMPANY PETITION IB (IBC)/182(PB)2023	RP SUNIL KUMAR AGRAWAL VS RAJNEESH NAGAR	Sec 12(2)	10/5/2024	bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
388	8/5/2024	Miscellaneous Application(Companies Act)	710102040222024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
389	8/5/2024	Miscellaneous Application(Companies Act)	710102040082024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	memo of parties missing. need every page sign in pdf. both file filed separately. vakalatnama compulsory. mention bookmarking according your index with page numbering. OCR missing. section wrong. case type wrong.	PRATIBHA
390	7/5/2024	Interlocutory Application (I.B.C)	710102039652024	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec 60(5)	10/5/2024	mention bookmarking according your index with page numbering. OCR missing.	Pridhi Singla

391	7/5/2024	Company Application(Companies Act)	710102039712024	7	COMPANY PETITION (COMPANIES ACT)/227(ND)201 SURAJ MUNJAL VS M/S CHANDAN MUNJAL	Application under any other provisions	10/5/2024	section not mention in index. memo of parties mismatch according your online portal. vakalatnama compulsory. mention bookmarking with page numbering.	PRADEEP
392	7/5/2024	Interlocutory Application (I.B.C)	710102039772024	19	COMPANY PETITION IB (IBC)/1529(ND)20 COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5) Application under any other provisions- IBC	10/5/2024	remove main case parties in online portal.	lakshay sawhney
393	7/5/2024	Interlocutory Application (I.B.C)	710102039612024	1	COMPANY PETITION IB (IBC)/381(ND)20 ASHOK KUMAR GUPTA RP OF MRS MONICA JAJOO VS MRS. MONICA JAJOO	Application under any other provisions- IBC	10/5/2024	main case wrong in memo of parties.	RISHI KUMAR SINGHAL
394	7/5/2024	Company Application(Companies Act)	710102039802024	1	COMPANY PETITION (COMPANIES ACT)/62(PB)2022 112. RISHIKESH SUBODH SAPRE DIRECTOR. VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	10/5/2024	25Rs welfare and 3Rs court fee missing in vakalatnama.	Umesh B
395	7/5/2024	Interlocutory Application (I.B.C)	710102039792024	18	COMPANY PETITION IB (IBC)/1237(PB)20 DARSHAN SINGH ANAND RESOLUTION PROFESSIONAL FOR ANGAD INFRASTRUCTURE PVT LTD VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Application under any other provisions- IBC	10/5/2024	page no. 30,69,70 mention English type copy in annexure.	Sanjay Bhatt
396	7/5/2024	Interlocutory Application (I.B.C)	710102039622024	9	COMPANY PETITION IB (IBC)/933(PB)201 MANJEET COTTON PVT LTD VITTHAL CORPORATION LTD SUCCESSFUL RESOLUTION APPLICANT CLC INDUSTRIES LTD VS IDBI BANK LIMITED AND ANR	Sec 60(5)	10/5/2024	date missing in vakalatnama.	Sanjay Bhatt

397	8/5/2024	Miscellaneous Application(Companies Act)	710102040172024	7	COMPANY PETITION (COMPANIES ACT)/365(ND)201	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. need every page sign in application. counsel sign missing in prayer. bookmarking compulsory with page numbering. OCR missing.	PRATIBHA
398	7/5/2024	Interlocutory Application (I.B.C)	710102039542024	2	COMPANY PETITION IB (IBC)/763(ND)202	SUNIL KUMAR VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec 12(2) Regulation	10/5/2024	due payment section 60(5).	Ghanshyam
399	7/5/2024	Interlocutory Application (I.B.C)	710102039692024	7	COMPANY PETITION IB (IBC)/543(ND)201	SH SATISH KUMAR MATHUR LIQUIDATOR VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	44(2), Liquidation process Regulation, 2016	10/5/2024	date missing in vakalatnama.	Brijesh Kumar Tamber
400	8/5/2024	Miscellaneous Application(Companies Act)	710102040272024	7	COMPANY PETITION (COMPANIES ACT)/365(ND)201	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
401	30/04/2024	Restoration Application (IBC)	710102037522024	2	COMPANY PETITION IB (IBC)/152(ND)202	PRATIM BAYAL VS UMESH PADIA	Application under any other provisions-IBC	10/5/2024	fill all details in online portal. memo of parties mismatch according your online portal.	SIDDHARTHA
402	8/5/2024	Interlocutory Application (I.B.C)	710102040022024	1	COMPANY PETITION IB (IBC)/810(ND)202	AJAY GUPTA VS ANURADHA SACHDEV AND ANR.	Application under any other provisions-IBC	10/5/2024	section wrong choose rule 11 in online portal. OCR missing.	MILAN

403	8/5/2024	Miscellaneous Application(Companies Act)	710102040202024	7	COMPANY PETITION (COMPANIES ACT)/365(ND)201	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	memo of parties missing. NCLT headline proper not showing in notice of motion. case type wrong. applicant sign missing in prayer. need every page sign in application. mention bookmarking according your index with numbering. OCR missing.	PRATIBHA
404	8/5/2024	Miscellaneous Application(Companies Act)	710102040182024	7	COMPANY PETITION (COMPANIES ACT)/365(ND)201	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. counsel sign missing in index and prayer. applicant sign missing in prayer. need every page sign in application. notary missing. need every page sign and true copy in annexure. mention bookmarking according your index with page	PRATIBHA
405	8/5/2024	Interlocutory Application (I.B.C)	710102039912024	1	COMPANY PETITION IB (IBC)/754(ND)202	AJAY GUPTA VS VIVEK SACHDEV AND ANR.	Application under any other provisions-IBC	10/5/2024	section wrong choose rule 11 in online portal. OCR missing.	MILAN
406	8/5/2024	Miscellaneous Application(Companies Act)	710102040212024	7	COMPANY PETITION (COMPANIES ACT)/365(ND)201	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	wrong filling. filed additional documents.	PRATIBHA

407		Miscellaneous Application(Companies Act)	710102040072024	7	COMPANY PETITION (COMPANIES ACT)/365(ND)201	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. both application filed separately. applicant sign missing in prayer. need every page sign in application. vakalatnama compulsory. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
408		Miscellaneous Application(Companies Act)	710102040192024	7	COMPANY PETITION (COMPANIES ACT)/365(ND)201	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. applicant sign missing in prayer. need every page sign and true copy in annexure. mention bookmarking according your index with page numbering. vakalatnama compulsory. OCR missing.	PRATIBHA
409		Company Application(Companies Act)	710102040562024	3	COMPANY PETITION (COMPANIES ACT)/162(ND)202	GAJINDER SINGH JAMWAL VS RAVINDER SINGH JAMWAL	Rule 11 of NCLT	10/5/2024	memo of parties mismatch according your online portal.	SAMAKSH GOYAL
410		Interlocutory Application (I.B.C)	710102037622024	3	COMPANY PETITION IB (IBC)/178(ND)202	BANK OF MAHARASHTRA VS PREM SINGHEE	Application under any other provisions-IBC	9/5/2024	pagination missing in index. page no. 51 to 62 are not clear. remove double pagination. mention bookmarking according your index with page numbering. OCR missing.	Anil Kumar Mittal

411	6/5/2024	Restoration Application (I.B.C)	710102039302024	COMPANY PETITION IB (IBC)/22(PB)2018	SUDEEP JAIN HUF VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	9/5/2024	fill all details in online portal. added all applicant in online portal and added both applicant affidavit in pdf.	Shaswati Parhi
412	8/5/2024	Interlocutory Application (I.B.C)	710102040352024	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS M/S ELEGANT INFRACON PVT. LTD.	Sec 60(5)	10/5/2024	counsel details missing in prayer. need every page sign in pdf. vakalatnama compulsory.	MAREESH
413	8/5/2024	Miscellaneous Application(Companies Act)	710102040252024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
414	8/5/2024	Miscellaneous Application(Companies Act)	710102040232024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
415	8/5/2024	Interlocutory Application (I.B.C)	710102040362024	COMPANY PETITION IB (IBC)/169(ND)2024	PVR INOX LIMITED VS CURO INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/5/2024	vakalatnama compulsory. OCR missing.	NIHARIKA AHLUWALIA
416	8/5/2024	Interlocutory Application (I.B.C)	710102040342024	COMPANY PETITION IB (IBC)/1617(ND)2019	VIJENDER SHARMA VS CURO INDIA PRIVATE LIMITED	Sec 60(5)	10/5/2024	memo of parties missing. page no. 9 mention English type copy in pdf. OCR missing.	Vijender Sharma
417	8/5/2024	Miscellaneous Application(Companies Act)	710102040282024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
418	8/5/2024	Miscellaneous Application(Companies Act)	710102040242024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional document.	PRATIBHA
419	8/5/2024	Interlocutory Application (I.B.C)	710102040462024	COMPANY PETITION IB (IBC)/59(PB)2018	MOHIT GOYAL VS RADIUS INFRA TEL PVT. LTD.	Sec 60(5)	10/5/2024	vakalatnama compulsory.	ADHISH SRIVASTAVA
420	8/5/2024	Miscellaneous Application(Companies Act)	710102040262024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA

421	8/5/2024	Miscellaneous Application(Companies Act)	710102040162024	7	COMPANY PETITION (COMPANIES ACT)/365(ND)201	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. need every page sign in application. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
422	2/1/2024	0710102000372024(No.of Docs 0)	0710102000372024/4	24	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)20	MOHAMMAD TAUFEEK VSPUNJAB & SIND BANK AND ANR.	Sec 60(5)	10/5/2024	need every pages sign index missing in bookmarking	
423	2/1/2024	0710102000372024(No.of Docs 0)	0710102000372024/4	24	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)20	MOHAMMAD TAUFEEK VSPUNJAB & SIND BANK AND ANR.	Sec 60(5)	10/5/2024	need every pages sign index missing in bookmarking	
424	11/1/2024	0710102003512024(No.of Docs 0)	0710102003512024/2	4	COMPANY PETITION IB (IBC)/126(ND)202	INDIAN INSTITUTE OF MANAGEMENT VS. NKG INFRASTRUCTURE	IBC Under Sec 9	10/5/2024	need OCR in reply page 1 TO 42 IN VOLUME 1 AND VOLUME 19 3496 TO 3500 ARE PAPER CUTTING	
425	2/1/2024	0710102000372024(No.of Docs 0)	0710102000372024/4	24	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)20	MOHAMMAD TAUFEEK VSPUNJAB & SIND BANK AND ANR.	Sec 60(5)	10/5/2024	need every pages sign index missing in bookmarking	
426	7/5/2024	0710102019042022(No.of Docs 2)	0710102019042022/6	022	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	10/5/2024	need every page sign and page 39 36 35 33 not readable	Apoorva10
427	7/5/2024	0710102103332023(No.of Docs 2)	0710102103332023/4	4	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	10/5/2024	bookmarking mandatory need every pages sign, proof of service, page numbering missed.	Sugandh Kochhar

428	11/1/2024	0710102003512024(No.of Docs 0)	0710102003512024/2	COMPANY PETITION IB (IBC)/126(ND)2024	INDIAN INSTITUTE OF MANAGEMENT VS. NKG INFRASTRUCTURE	IBC Under Sec 9	10/5/2024	need OCR in reply page 1 TO 42 IN VOLUME 1 AND VOLUME 19 3496 TO 3500 ARE PAPER CUTTING	
429	26-04-2024	0710102047672022(No.of Docs 2)	0710102047672022/8	COMPANY PETITION IB (IBC)/540(ND)2022	KNK SHIP MANAGEMENT VS. THIRANI INDUSTRIES LIMITED	IBC Under Sec 9	10/5/2024	notary mismatch with affidavit	rajeev1124
430	26-04-2024	0710102047672022(No.of Docs 2)	0710102047672022/8	COMPANY PETITION IB (IBC)/540(ND)2022	KNK SHIP MANAGEMENT VS. THIRANI INDUSTRIES LIMITED	IBC Under Sec 9	10/5/2024	notary mismatch with affidavit	rajeev1124
431	9/5/2024	0710102096432023(No.of Docs 2)	0710102096432023/1	COMPANY APPLICATION(COMPANIES ACT)/402(PB)2023	SERIOUS FRAUD INVESTIGATION OFFICE VS. ROBIN GUPTA	Rule 11 of NCLT	10/5/2024	pagination missing in bookmarking affidavit address Wrong put on tickets blank side and date missing in vakalatnama	jatinssethi
432	8/5/2024	0710102047672022(No.of Docs 2)	0710102047672022/10	COMPANY PETITION IB (IBC)/540(ND)2022	KNK SHIP MANAGEMENT VS. THIRANI INDUSTRIES LIMITED	IBC Under Sec 9	10/5/2024	Need sign of written submission and annexure pages also sign with true copy page 55 and 56 57 58 59 not readable	rajeev1124
433	9/5/2024	0710102096432023(No.of Docs 2)	0710102096432023/2	COMPANY APPLICATION(COMPANIES ACT)/402(PB)2023	SERIOUS FRAUD INVESTIGATION OFFICE VS. ROBIN GUPTA	Rule 11 of NCLT	10/5/2024	pagination missing in bookmarking affidavit address Wrong put on tickets blank side and date missing in vakalatnama	jatinssethi
434	11/1/2024	0710102003512024(No.of Docs 0)	0710102003512024/2	COMPANY PETITION IB (IBC)/126(ND)2024	INDIAN INSTITUTE OF MANAGEMENT VS. NKG INFRASTRUCTURE	IBC Under Sec 9	10/5/2024	need OCR in reply page 1 TO 42 IN VOLUME 1 AND VOLUME 19 3496 TO 3500 ARE PAPER CUTTING	

435	11/1/2024	0710102003512024(No.of Docs 0)	0710102003512024/2	COMPANY PETITION IB (IBC)/126(ND)2024	INDIAN INSTITUTE OF MANAGEMENT VS. NKG INFRASTRUCTURE	IBC Under Sec 9	10/5/2024	need OCR in reply page 1 TO 42 IN VOLUME 1 AND VOLUME 19 3496 TO 3500 ARE PAPER CUTTING	
436	26-04-2024	0710102047672022(No.of Docs 2)	0710102047672022/8	COMPANY PETITION IB (IBC)/540(ND)2022	KNK SHIP MANAGEMENT VS. THIRANI INDUSTRIES LIMITED	IBC Under Sec 9	10/5/2024	notary mismatch with affidavit	rajeev1124
437	6/5/2024	0710102098382023(No.of Docs 2)	0710102098382023/6	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	10/5/2024	pagination missing in bookmarking	kapoorandcompany
438	11/1/2024	0710102003512024(No.of Docs 0)	0710102003512024/2	COMPANY PETITION IB (IBC)/126(ND)2024	INDIAN INSTITUTE OF MANAGEMENT VS. NKG INFRASTRUCTURE	IBC Under Sec 9	10/5/2024	need OCR in reply page 1 TO 42 IN VOLUME 1 AND VOLUME 19 3496 TO 3500 ARE PAPER CUTTING	
439	30-04-2024	0710102052332023(No.of Docs 2)	0710102052332023/6	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	10/5/2024	affidavit missing in pdf	palashsinghai
440	11/1/2024	0710102003512024(No.of Docs 0)	0710102003512024/2	COMPANY PETITION IB (IBC)/126(ND)2024	INDIAN INSTITUTE OF MANAGEMENT VS. NKG INFRASTRUCTURE	IBC Under Sec 9	10/5/2024	need OCR in reply page 1 TO 42 IN VOLUME 1 AND VOLUME 19 3496 TO 3500 ARE PAPER CUTTING	
441	11/1/2024	0710102003512024(No.of Docs 0)	0710102003512024/2	COMPANY PETITION IB (IBC)/126(ND)2024	INDIAN INSTITUTE OF MANAGEMENT VS. NKG INFRASTRUCTURE	IBC Under Sec 9	10/5/2024	need OCR in reply page 1 TO 42 IN VOLUME 1 AND VOLUME 19 3496 TO 3500 ARE PAPER CUTTING	
442	26-04-2024	0710102047672022(No.of Docs 2)	0710102047672022/8	COMPANY PETITION IB (IBC)/540(ND)2022	KNK SHIP MANAGEMENT VS. THIRANI INDUSTRIES LIMITED	IBC Under Sec 9	10/5/2024	notary mismatch with affidavit	rajeev1124
443	30-04-2024	0710102020972024(No.of Docs 1)	0710102020972024/2	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	need affidavit and sign of every pages	REENA JAIN

444	11/1/2024	0710102003512024(No.of Docs 0)	0710102003512024/2	COMPANY PETITION IB (IBC)/126(ND)2024	INDIAN INSTITUTE OF MANAGEMENT VS. NKG INFRASTRUCTURE	IBC Under Sec 9	10/5/2024	need OCR in reply page 1 TO 42 IN VOLUME 1 AND VOLUME 19 3496 TO 3500 ARE PAPER CUTTING	
445	10/5/2024	0710102105472022(No.of Docs 1)	0710102105472022/11	INTERLOCUTORY APPLICATION (I.B.C)/685(PB)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP SINGH SRAN	Application under any other provisions-IBC	10/5/2024	pagination missing in bookmarking	SamvadPartners
446	6/5/2024	0710102047672022(No.of Docs 2)	0710102047672022/9	COMPANY PETITION IB (IBC)/540(ND)2022	KNK SHIP MANAGEMENT VS. THIRANI INDUSTRIES LIMITED	IBC Under Sec 9	10/5/2024	bookmarking mandatory need every pages sign	Sjoshi21
447	7/5/2024	0710102084512022(No.of Docs 3)	0710102084512022/7	INTERLOCUTORY APPLICATION (I.B.C)/5983(PB)2022	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VSSTATE TAX OFFICE - I	Sec 60(5)	10/5/2024	pdf is not show	mukundunny
448	8/5/2024	0710102077872022(No.of Docs 2)	0710102077872022/11	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	10/5/2024	pages 30 44 60 blurr page and page 70 to 72 and 93 to 94 need sign with true copy	RIL ASSOCIATES & ADV
449	9/5/2024	0710102105472022(No.of Docs 1)	0710102105472022/10	INTERLOCUTORY APPLICATION (I.B.C)/685(PB)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP SINGH SRAN	Application under any other provisions-IBC	10/5/2024	bookmarking mandatory	SamvadPartners
450	11/1/2024	0710102003512024(No.of Docs 0)	0710102003512024/2	COMPANY PETITION IB (IBC)/126(ND)2024	INDIAN INSTITUTE OF MANAGEMENT VS. NKG INFRASTRUCTURE	IBC Under Sec 9	10/5/2024	need OCR in reply page 1 TO 42 IN VOLUME 1 AND VOLUME 19 3496 TO 3500 ARE PAPER CUTTING	
451	2/1/2024	0710102000372024(No.of Docs 0)	0710102000372024/4	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)2024	MOHAMMAD TAUFEEK VSPUNJAB & SIND BANK AND ANR.	Sec 60(5)	10/5/2024	need every pages sign index missing in bookmarking	
452	4/5/2024	0710102081242023(No.of Docs 1)	0710102081242023/2	COMPANY PETITION IB (IBC)/632(ND)2023	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	IBC Under Sec 9	10/5/2024	bookmarking mandatory with index	mrinali_p
453	6/5/2024	0710102081802023(No.of Docs 2)	0710102081802023/6	COMPANY PETITION IB (IBC)/636(ND)2023	M/S IPACK SOLUTIONS VS. M/S XTRACTPRO SEATING PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	need every pages sign	karuna22

454	29-04-2024	0710102011172024(No.of Docs 1)	0710102011172024/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/11(ND)2024	DESYNOVA DIGITAL PRIVATE LIMITED	Sec. 230-232, Sec 234	9/5/2024	order missing and true copy missing in Annexure	Ashutosh Gupta
455	25-01-2024	0710102009322024(No.of Docs 0)	0710102009322024/2	TRANSFER APPLICATION (IBC)/11(PB)2024	KUNAL STRUCTURE (INDIA) PRIVATE LIMITED VS. M K AIRCON SYSTEMS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/5/2024	rearrange the book marking as per index	
456	2/5/2024	0710102013422024(No.of Docs 1)	0710102013422024/2	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
457	29-04-2024	0710102008952024(No.of Docs 2)	0710102008952024/4	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2024	SCOPE DEALTRADE PRIVATE LIMITED VS. ROSEDALE DEVELOPERS PRIVATE LIMITED	Sec 60(5)	9/5/2024	address missing in affidavit	VIPUL@123
458	30-04-2024	0710102008952024(No.of Docs 2)	0710102008952024/5	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2024	SCOPE DEALTRADE PRIVATE LIMITED VS. ROSEDALE DEVELOPERS PRIVATE LIMITED	Sec 60(5)	9/5/2024	NEED SIGN OF EVERY PAGE OF WRITTEN SUBMISSION ANNEXES PAGES 5 TO 6 NEED SIGN WITH TRUE COPY	VIPUL@123
459	29-04-2024	0710102016792024(No.of Docs 3)	0710102016792024/14	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	9/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
460	29-04-2024	0710102010652022(No.of Docs 2)	0710102010652022/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/35(PB)2022	AVIB INFRAVENTURES PVT. LTD. VS. UNION OF INDIA [THROUGH SFIO] [REPRESENTED THROUGH: MS. SAKSHI SHARMA SENIOR ASST. DIRECTOR SFIO NEW DELHI]	Rule 11 of NCLT	9/5/2024	pagination missing in book marking	ekanshmishra
461	30-04-2024	0710102062072020(No.of Docs 2)	0710102062072020/23	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion Application	9/5/2024	page 4 to 7 missing in book marking of reply and need file to OCR	NEERAJ.ARORA
462	15-03-2024	0710102002162024(No.of Docs 2)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	under any other provisions- IBC	9/5/2024	pdf is not show	mittalanil.ubi
463	29-04-2024	0710102082402023(No.of Docs 2)	0710102082402023/5	COMPANY PETITION IB (IBC)/593(ND)2023	PAWAN KUMAR SHAH VS. VIDIT SHAH	IBC under Sec 7	9/5/2024	OCR Compulsory in pdf	rakesh@12

464	29-04-2024	0710102008872024(No.of Docs 1)	0710102008872024/1	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	9/5/2024	incomplete file	advocateekta
465	2/5/2024	0710102090822023(No.of Docs 1)	0710102090822023/1	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
466	29-04-2024	0710102006942024(No.of Docs 1)	0710102006942024/2	COMPANY PETITION IB (IBC)/31(ND)2024	BANK OF MAHARASHTRA VS. DEEPA VASUDEV	Section 95(1)	9/5/2024	last order missing	nishantawana
467	11/1/2024	0710102003912024(No.of Docs 0)	0710102003912024/1	TRANSFER APPLICATION (IBC)/10(PB)2024	R. KRISHNAMOORTHY VS. C P ENGINEERING (INDIA) PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	9/5/2024	book marking mandatory as per index	
468	30-04-2024	0710102111502019(No.of Docs 2)	0710102111502019/11	COMPANY PETITION IB (IBC)/2432(PB)2019	B.A CHANDRASHEKARA SETTY VS. INTEC INDIA LIMITED	IBC under Sec 7	9/5/2024	need every pages sign and True copy in pdf	arunadhri.iyer
469	2/5/2024	0710102090742023(No.of Docs 1)	0710102090742023/2	COMPANY PETITION (COMPANIES ACT)/42(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. VKB & CO.	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
470	29-04-2024	0710102003152024(No.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	KAWACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	9/5/2024	all documents separately	PJLAW
471	29-04-2024	0710102095152023(No.of Docs 2)	0710102095152023/11	INTERLOCUTORY APPLICATION (I.B.C)/6213(PB)2023	VIVEK KUMAR RP OF AVJ DEVELOPERS (INDIA) PVT. LTD. VSSUPERB DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	9/5/2024	bookmarking mandatory OCR Compulsory in pdf	karunesh4449
472	29-04-2024	0710102064332023(No.of Docs 1)	0710102064332023/4	INTERLOCUTORY APPLICATION (I.B.C)/5824(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 60(5)_RELIABLE) VS. STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	9/5/2024	index missing in pdf	Mateen7405
473	29-04-2024	0710102016792024(No.of Docs 1)	0710102016792024/13	INTERLOCUTORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	9/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta

474	6/5/2024	0710102002732020(No.of Docs 5)	0710102002732020/61	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	9/5/2024	501 503 505 506 507 610 611 647 648 649 650 655 656 672 682 683 684 685 686 687 694 695 696 697 698 699 700 701 703 704 705 707 702 all these pages not readable	wamikatrehan
475	29-04-2024	0710102021672024(No.of Docs 6)	0710102021672024/1	INTERLOCUTORY APPLICATION (I.B.C)/1300(ND)2024	ASSET RECONSTRUCTION COMPANY INDIA LIMITED VS. MOHIT SINGH	Sec 60(5)	9/5/2024	pdf not show	abhi4064
476	3/5/2024	0710102017432023(No.of Docs 5)	0710102017432023/6	INTERLOCUTORY APPLICATION (I.B.C)/1109(PB)2023	MANISH SINGH VS. SARE GURUGRAM PVT LTD THROUGH RP	Sec 60(5)	9/5/2024	every page sign on reply	wamikatrehan
477	29-04-2024	0710102020972024(No.of Docs 1)	0710102020972024/1	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec 9	9/5/2024	bookmarking mandatory	REENA JAIN
478	7/5/2024	0710102107512023(No.of Docs 2)	0710102107512023/4	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2023	MR. B.N MEHTA VS. M/S P.G.T COMPONENTS LIMITED	Rule 11 of NCLT Application under any other provisions-IBC	9/5/2024	Index page sign compulsory and also sign page no 20 translate hindi pages to english pages	aaryan@sasttralegal
479	15-03-2024	0710102002162024(No.of Docs 2)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions-IBC	9/5/2024	pdf is not show	mittalanil.ubi
480	15-03-2024	0710102002162024(No.of Docs 2)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions-IBC	9/5/2024	pdf is not show	mittalanil.ubi
481	15-03-2024	0710102002162024(No.of Docs 2)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions-IBC	9/5/2024	pdf is not show	mittalanil.ubi
482	4/5/2024	0710102013562024(No.of Docs 2)	0710102013562024/6	COMPANY PETITION IB (IBC)/120(ND)2024	THINK WALNUT DIGITAL PRIVATE LIMITED VS. OXIGEN SERVICES (INDIA) PRIVATE LIMITED.	IBC Under Sec 9	9/5/2024	pagination missing in bookmarking need every pages sign index missing in bookmarking	Kunwar13

483	9/4/2024	0710102029552024(No.of Docs 0)	0710102029552024/43	TRANSFER PETITION(COMPANIES ACT)/19(PB)2024	TRACK FREIGHT EXPRESS LINES LTD. VS. TIGER LOGISTICS INDIA LIMITED	Sec 433(e)/433(f) of CA 1956	9/5/2024	need every pages sign true copy	
484	30-04-2024	0710102001112023(No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
485	30-04-2024	0710102001112023(No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
486	30-04-2024	0710102001112023(No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
487	2/5/2024	0710102015332024(No.of Docs 1)	0710102015332024/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/31(ND)2024	PRUDENT DATA SERVICES PRIVATE LIMITED	Sub-section (l) of section 230	9/5/2024	need every pages sign OCR Compulsory in pdf	RASTOGIFCS5
488	30-04-2024	0710102001112023(No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087

489	29-04-2024	0710102010862024(No.of Docs 3)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IBC	9/5/2024	all documents file separately	PJLAW
490	2/5/2024	0710102013002024(No.of Docs 1)	0710102013002024/1	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
491	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
492	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
493	5/5/2024	0710102049952023(No.of Docs 3)	0710102049952023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/206(ND)2023	SAPNA CANS PRIVATE LIMITED VS. M/S JANUS VALUEFOLIO PVT. LTD.	Rule 11 of NCLT	8/5/2024	index, Bookmarking with page numbering and ocr	ssinghal
494	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
495	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
496	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
497	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
498	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
499	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
500	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800

501	2/5/2024	0710102062682023(No.of Docs 2)	0710102062682023/3	INTERLOCUTORY APPLICATION (I.B.C)/3949(PB)2 023	EXOTIC BUILDCON PRIVATE LIMITED	Sec 60(5)	8/5/2024	bookmarking compulsory.	advswarnika aggarwal
502	29-04-2024	0710102065932023(No.of Docs 2)	0710102065932023/3	COMPANY PETITION (COMPANIES ACT)/140(ND)202 3	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	bookmarking mandatory need every pages sign and true copy in Annexure OCR Compulsory in pages	D/1781/2012
503	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
504	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
505	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
506	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
507	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
508	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
509	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
510	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
511	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
512	6/2/2024	0710102012462024(No.of Docs 0)	0710102012462024/1	INTERLOCUTORY APPLICATION (I.B.C)/1443(PB)2 024	DEVENDRA UMRao VS. JOGINDER SINGH LATHER	19(2)	8/5/2024	affidavit missing in pdf	

513	30-01-2024	0710102010592024(No.of Docs 0)	0710102010592024/2	COMPANY APPEAL (IBC)/10(ND)2024	SHRI FELIX MATHEW VS. MR JATIN MADAN LIQUIDATOR FOR MS KASHYAP MOTORS INDIA PVT LTD	Sec 42	8/5/2024	verified details Wrong with affidavti	
514	18-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
515	30-04-2024	0710102027232021(No.of Docs 2)	0710102027232021/54	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	8/5/2024	book marking mandatory as per index and need complete file to OCR DATE MISSING ON VAKALATANAMA	adv_santoshk
516	1/5/2024	0710102081802023(No.of Docs 2)	0710102081802023/4	COMPANY PETITION IB (IBC)/636(ND)2023	M/S IPACK SOLUTIONS VS. M/S XTRACTPRO SEATING PRIVATE LIMITED	IBC Under Sec 9	8/5/2024	every page sign on ws, true copy sign on annexures	bharatb48.com
517	18-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
518	10/10/2023	0710102015252020(No.of Docs 1)	0710102015252020/6	COMPANY APPLICATION(IBC)/1025(ND)2020	PANKAJ NARANG VS. SUDHANSH AGARWAL	Sec 43(1) r/w Sec 44 (1)	8/5/2024	bookmarking as per index with pagination last order missing	pankajnarangca
519	10/10/2023	0710102015252020(No.of Docs 1)	0710102015252020/6	COMPANY APPLICATION(IBC)/1025(ND)2020	PANKAJ NARANG VS. SUDHANSH AGARWAL	Sec 43(1) r/w Sec 44 (1)	8/5/2024	bookmarking as per index with pagination last order missing	pankajnarangca
520	10/10/2023	0710102015252020(No.of Docs 1)	0710102015252020/6	COMPANY APPLICATION(IBC)/1025(ND)2020	PANKAJ NARANG VS. SUDHANSH AGARWAL	Sec 43(1) r/w Sec 44 (1)	8/5/2024	bookmarking as per index with pagination last order missing	pankajnarangca
521	10/10/2023	0710102015252020(No.of Docs 1)	0710102015252020/6	COMPANY APPLICATION(IBC)/1025(ND)2020	PANKAJ NARANG VS. SUDHANSH AGARWAL	Sec 43(1) r/w Sec 44 (1)	8/5/2024	bookmarking as per index with pagination last order missing	pankajnarangca

522	29-04-2024	0710102098752023(No.of Docs 2)	0710102098752023/6	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	8/5/2024	pagination missing in book marking as per index need OCR TO file page no 1 to 24 court rs 5 to not visible properly	mg270288
523	3/5/2024	0710102082532023(No.of Docs 2)	0710102082532023/2	COMPANY APPEAL(COMPANIES ACT)/301(ND)2023	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	8/5/2024	book marking mandatory as per index with pagination and index also missing	shambhulaw123
524	29-04-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	KAWIACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	8/5/2024	all documents file separately	PJLAW
525	18-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
526	3/5/2024	0710102103332023(No.of Docs 1)	0710102103332023/3	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	8/5/2024	book marking mandatory as per index	Sugandh Kochhar
527	29-04-2024	0710102000272022(No.of Docs 2)	0710102000272022/6	COMPANY PETITION IB (IBC)/184(ND)2022	STRESSED ASSETS STABILISATION FUND VS. SHREE BASANT SEN SHARMA	Section 95(1)	8/5/2024	need every pages sign and true copy in Annexure address missing in affdavit double pagination Wrong	akshatbajpai
528	29-04-2024	0710102000272022(No.of Docs 2)	0710102000272022/6	COMPANY PETITION IB (IBC)/184(ND)2022	STRESSED ASSETS STABILISATION FUND VS. SHREE BASANT SEN SHARMA	Section 95(1)	8/5/2024	need every pages sign and true copy in Annexure address missing in affdavit double pagination Wrong	akshatbajpai

529	29-04-2024	0710102000272022(No.of Docs 2)	0710102000272022/6	COMPANY PETITION IB (IBC)/184(ND)202 2	STRESSED ASSETS STABILISATION FUND VS. SHREE BASANT SEN SHARMA	Section 95(1)	8/5/2024	need every pages sign and true copy in Annexure address missing in affdavit double pagination Wrong	akshatbajpai
530	29-04-2024	0710102000272022(No.of Docs 2)	0710102000272022/6	COMPANY PETITION IB (IBC)/184(ND)202 2	STRESSED ASSETS STABILISATION FUND VS. SHREE BASANT SEN SHARMA	Section 95(1)	8/5/2024	need every pages sign and true copy in Annexure address missing in affdavit double pagination Wrong	akshatbajpai
531	27-04-2024	0710102020292022(No.of Docs 2)	0710102020292022/2	INTERLOCUTORY APPLICATION (I.B.C)/2111(PB)2 022	CGST & CENTRAL EXCISE VSTWENTY FIRST CENTURY WIRE ROOS LTD .	Sec 60(5)	8/5/2024	pagination missing in bookmarking need all pages sign	Hvs@NCLT
532	29-04-2024	0710102072502020(No.of Docs 2)	0710102072502020/7	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2 020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	8/5/2024	bookmarking mandatory	mlgadvocate
533	29-04-2024	0710102104452023(No.of Docs 2)	0710102104452023/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/18(ND)2024	PRAGITI INTERNET TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232, Sec 234	8/5/2024	book marking mandatory as per index and index page missing in book marking and need every page sign	KALE1956
534	3/5/2024	0710102106272023(No.of Docs 2)	0710102106272023/6	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2 023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5) Application	8/5/2024	need translate of hindi page to english page (page no 7 and 22) missed true copy on annexures pages	ADVARTIK
535	26-04-2024	0710102413022017(No.of Docs 4)	0710102413022017/8	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/246(ND)201 7	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRA TECH PVT LTD	under any other provisions ,Sub-section (I) of section 230	8/5/2024	Wrong file	rakesh@12
536	20-08-2018	0710200424922018(No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)201 8	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	8/5/2024	pagination missing in bookmarking	

537	20-08-2018	0710200424922018(No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	8/5/2024	pagination missing in bookmarking	
538	20-08-2018	0710200424922018(No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	8/5/2024	pagination missing in bookmarking	
539	4/5/2024	0710102079432022(No.of Docs 2)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/5/2024	improper book marking as per index	rhlggrg2013
540	4/5/2024	0710102079432022(No.of Docs 2)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/5/2024	improper book marking as per index	rhlggrg2013
541	4/5/2024	0710102079432022(No.of Docs 2)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/5/2024	improper book marking as per index	rhlggrg2013
542	4/5/2024	0710102079432022(No.of Docs 2)	0710102079432022/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/5/2024	improper book marking as per index	rhlggrg2013
543	29-04-2024	0710102090672022(No.of Docs 2)	0710102090672022/2	INTERLOCUTORY APPLICATION (I.B.C)/5526(ND)2022	SANJAY GARG VSSECURITIES EXCHANGE BOARD OF INDIA	Sec 60(5)	8/5/2024	need every pages sign	expletuslegal
544	28-04-2024	0710102098652022(No.of Docs 3)	0710102098652022/12	TRANSFER PETITION(COMPANIES ACT)/53(PB)2022	MODERN SOLAR PRIVATE LIMITED VS. CLARO ENERGY PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	8/5/2024	3 RS COURT FEES MISSED ON VAKALATANAMA	rohitanilrathi1
545	20-08-2018	0710200424922018(No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	8/5/2024	pagination missing in bookmarking	
546	1/5/2024	0710102008422021(No.of Docs 2)	0710102008422021/18	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	8/5/2024	improper book marking as per index with pagination	Anuja Pethia
547	27-04-2024	0710102012092021(No.of Docs 2)	0710102012092021/4	INTERLOCUTORY APPLICATION (I.B.C)/1014(PB)2021	TWENTY FIRST CENTURY WIRE RODS LIMITED VS. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE	Sec 60(5)	8/5/2024	pagination missing in bookmarking need every pages sign	lawoffice
548	2/5/2024	0710102008712023(No.of Docs 2)	0710102008712023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/33(PB)2023	S. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	8/5/2024	bookmarking mandatory date missing in index	saraswatsidhant

549	5/4/2024	0710102028562024(No.of Docs 0)	0710102028562024/1	COMPANY PETITION IB (IBC)/186(ND)2024	DEVENDER KUMAR AGGARWAL VS. DEVENDER KUMAR AGGARWAL	Section 94(1)	8/5/2024	book marking mandatory as per index with pagination	
550	27-04-2024	0710102019672023(No.of Docs 2)	0710102019672023/8	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	8/5/2024	bookmarking mandatory need every pages in pdf date missing in index	sri8191
551	28-04-2024	0710102022612023(No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	8/5/2024	missed page no in index in pdf	Eshna Kumar
552	28-04-2024	0710102022712023(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	8/5/2024	book marking mandatory as per index with pagination and need complete file to OCR	Eshna Kumar
553	28-04-2024	0710102022762023(No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	8/5/2024	pagination missing in index	Eshna Kumar
554	27-04-2024	0710102028092023(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)2023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	8/5/2024	pagination missing in index	Eshna Kumar
555	27-04-2024	0710102006592019(No.of Docs 4)	0710102006592019/16	COMPANY PETITION IB (IBC)/323(ND)2019	RATAN SINGH VS. THEME EXPORT PVT LTD	IBC Under Sec 9	8/5/2024	hindi pages need english copy and page 56 not proper visible annexure need sign with true copy 52 to 78	Sagar Agnihotri
556	18-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
557	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujglati0800

558	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
559	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
560	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
561	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
562	27-04-2024	0710102032112023(No.of Docs 2)	0710102032112023/3	INTERLOCUTORY APPLICATION (I.B.C)/2293(PB)2 023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	8/5/2024	pagination missing in index	Eshna Kumar
563	27-04-2024	0710102032092023(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)2 023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	8/5/2024	pagination missing in index	Eshna Kumar
564	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
565	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
566	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
567	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
568	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
569	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800

582	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
583	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
584	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
585	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
586	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
587	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
588	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
589	30-04-2024	0710102040232023(No.of Docs 1)	0710102040232023/4	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	8/5/2024	contact to registry	IRPARTI
590	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2024	double pagination Wrong in pdf	Tanujgulati0800
591	27-04-2024	0710102042302023(No.of Docs 3)	0710102042302023/3	INTERLOCUTORY APPLICATION (I.B.C)/3375(PB)2023	MR. RAM RATAN KANOONGO VS. SKK AGRO PVT. LTD.	Sec 49(2)	8/5/2024	OCR Compulsory in pdf	Eshna Kumar
592	14-04-2024	0710102049502022(No.of Docs 3)	0710102049502022/2	COMPANY PETITION (COMPANIES ACT)/143(ND)2022	MS. ANNA KATINA ANTONIADES VS. LULU AND SKY BRANDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/5/2024	need every pages sign and true copy in Annexure OCR Compulsory in pages	associatessankhla
593	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	7/5/2024	need every pages sign	

594	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	7/5/2024	need every pages sign	
595	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	7/5/2024	need every pages sign	
596	2/5/2024	0710102090692023(No.of Docs 1)	0710102090692023/2	COMPANY PETITION (COMPANIES ACT)/41(PB)2024	INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	7/5/2024	bookmarking as per index with page nos ocr missing	sfionclt
597	6/11/2023	0710102096532023(No.of Docs 0)	0710102096532023/1	COMPANY PETITION IB (IBC)/750(ND)2023	PRIVATE LIMITED VS. SRI ENDRASH INVESTMENT AND FINANCEPRIVATE LIMITED	IBC under Sec 7	7/5/2024	bookmarking mandatory as per index	
598	29-04-2024	0710102027952024(No.of Docs 1)	0710102027952024/1	COMPANY PETITION (COMPANIES ACT)/75(ND)2024	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	bookmarking mandatory need sign and true copy missing in Annexure	laxmanverma
599	27-10-2023	0710102082332023(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
600	27-10-2023	0710102082332023(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	

601	26-04-2024	0710102070642021(No.of Docs 1)	0710102070642021/4	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	7/5/2024	bookmarking mandatory with index pagination and affidavit	devvartrana
602	30-03-2024	0710102026892024(No.of Docs 0)	0710102026892024/1	INTERLOCUTORY APPLICATION (I.B.C)/1724(ND)2024	SUMERU PROCESSORS PVT LTD	Sec 60(5)	7/5/2024	bookmarking mandatory with index need sign every pages	
603	27-10-2023	0710102082332023(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
604	27-10-2023	0710102082332023(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
605	19-01-2024	0710102007732024(No.of Docs 0)	0710102007732024/3	COMPANY PETITION (COMPANIES ACT)/33(ND)2024	INDERPREET SINGH JHELUMI VS. GURVINDER SINGH	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index	
606	29-04-2024	0710102041312023(No.of Docs 1)	0710102041312023/4	COMPANY PETITION (COMPANIES ACT)/116(ND)2023	MRS. PAYAL KULSHRESHTHA VS. ORANGEPLUS MEDIA SOLUTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	need every pages sign and true copy Annexure	Snayak
607	3/5/2024	0710102025572024(No.of Docs 2)	0710102025572024/2	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/50(ND)2024	SPRING RESORTS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/5/2024	affidavit address mismatch with notary	Suhas1998

608	19-12-2023	0710102107872023(No.of Docs 0)	0710102107872023/1	INTERLOCUTORY APPLICATION (I.B.C)/1245(PB)2024	VAIBHAV FITNESS PVT. LTD. VS.PRAMOD KUMAR SHARMA RP	Sec 60(5)	7/5/2024	date missing in vakalatnama	
609	25-04-2024	0710102102662023(No.of Docs 2)	0710102102662023/2	RESTORATION APPLICATION (IBC)/198(ND)2023	M/S ASHTECH (INDIA) PRIVATE LIMITED VSTRN ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/5/2024	bookmarking mandatory	rakesh@12
610	29-04-2024	0710102018222024(No.of Docs 2)	0710102018222024/12	COMPANY PETITION (COMPANIES ACT)/48(ND)2024	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/5/2024	bookmarking mandatory need all pages sign	PriyankaDorothyVarma
611	4/5/2024	0710102104132023(No.of Docs 1)	0710102104132023/2	COMPANY PETITION IB (IBC)/155(ND)2024	MUKESH KUMAR BANSAL	Section 94(1)	7/5/2024	bookmarking mandatory with index OCR Compulsory in pdf	ska9001
612	26-04-2024	0710102000262022(No.of Docs 2)	0710102000262022/5	COMPANY PETITION IB (IBC)/185(ND)2022	STRESSED ASSETS STABILISATION FUND VS. SMT. BINA SHARMA	Section 95(1)	7/5/2024	Page 62 is not readable annexures pages need sign with true copy	akshatbajpai
613	26-04-2024	0710102000262022(No.of Docs 2)	0710102000262022/5	COMPANY PETITION IB (IBC)/185(ND)2022	STRESSED ASSETS STABILISATION FUND VS. SMT. BINA SHARMA	Section 95(1)	7/5/2024	Page 62 is not readable annexures pages need sign with true copy	akshatbajpai
614	26-04-2024	0710102000262022(No.of Docs 2)	0710102000262022/5	COMPANY PETITION IB (IBC)/185(ND)2022	STRESSED ASSETS STABILISATION FUND VS. SMT. BINA SHARMA	Section 95(1)	7/5/2024	Page 62 is not readable annexures pages need sign with true copy	akshatbajpai
615	26-04-2024	0710102000262022(No.of Docs 2)	0710102000262022/5	COMPANY PETITION IB (IBC)/185(ND)2022	STRESSED ASSETS STABILISATION FUND VS. SMT. BINA SHARMA	Section 95(1)	7/5/2024	Page 62 is not readable annexures pages need sign with true copy	akshatbajpai
616	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	7/5/2024	need complete file to OCR	
617	3/5/2024	0710102025572024(No.of Docs 2)	0710102025572024/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/50(ND)2024	SPRING RESORTS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/5/2024	Sachin Agarwal affidavit address mismatch with notary	Suhas1998
618	29-04-2024	0710102033972022(No.of Docs 1)	0710102033972022/4	COMPANY PETITION IB (IBC)/523(PB)2022	ICICI BANK LIMITED VS. MR. MAYANK SETHI	Section 95(1)	7/5/2024	bookmarking mandatory	RIL ASSOCIATES & ADV

619	29-04-2024	0710102033982022(No.of Docs 1)	0710102033982022/4	COMPANY PETITION IB (IBC)/524(PB)202 2	ICICI BANK LIMITED VS. MRS SEEMA SETHI	Section 95(1)	7/5/2024	bookmarking mandatory	RIL ASSOCIATES & ADV
620	29-04-2024	0710102034782022(No.of Docs 3)	0710102034782022/31	COMPANY PETITION IB (IBC)/612(ND)202 2	** WILL BE AUTO FILLED LATER	IBC under Sec 7	7/5/2024	bookmarking as per index need every pages sign and ocr	advmuskanpuri
621	4/5/2024	0710102015302019(No.of Docs 2)	0710102015302019/6	COMPANY APPLICATION(IBC)/862(ND)2019	OYSTER STEEL & IRON PVT. LTD VS. INDIA CHOICE PVT. LTD.	IBC Under Sec 9	7/5/2024	51,to 60 pages not clear	jpluc13@gmail.com
622	29-04-2024	0710102034782022(No.of Docs 3)	0710102034782022/32	COMPANY PETITION IB (IBC)/612(ND)202 2	** WILL BE AUTO FILLED LATER	IBC under Sec 7	7/5/2024	book marking mandatory as per index and need complete file to OCR AND NEED every pages sign in file	advmuskanpuri
623	26-04-2024	0710102413022017(No.of Docs 2)	0710102413022017/7	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/246(ND)201 7	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	7/5/2024	Wrong file	rakesh@12
624	26-04-2024	0710102016792024(No.of Docs 2)	0710102016792024/10	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	7/5/2024	bookmarking mandatory need all pages sign OCR Compulsory in all pages	rachitsahney
625	16-08-2023	0710102071072023(No.of Docs 0)	0710102071072023/1	INTERLOCUTORY APPLICATION (I.B.C)/4875(ND)2 023	BHAVINDER SINGH KHURANA VSROHIT SEHGAL	Sec 60(5)	7/5/2024	need complete file to OCR	
626	26-04-2024	0710102070122023(No.of Docs 2)	0710102070122023/1	COMPANY PETITION IB (IBC)/509(ND)202 3	LAXIMI NARAIN MITTAL PROPRIETOR MITTAL PAPERS VS. ARAVALI PRINTERS AND PUBLISHERS PRIVATELIMITED	IBC Under Sec 9	7/5/2024	need every pages sign	askanurag
627	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)202 4	RAMANATHAN BHUVANESHWARI	IBC Section 59	7/5/2024	need every pages sign	
628	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)202 4	RAMANATHAN BHUVANESHWARI	IBC Section 59	7/5/2024	need every pages sign	
629	14-04-2024	0710102049502022(No.of Docs 3)	0710102049502022/2	COMPANY PETITION (COMPANIES ACT)/143(ND)202 2	MS. ANNA KATINA ANTONIADES VS. LULU AND SKY BRANDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/5/2024	need every pages sign and true copy in Annexure OCR Compulsory in pages	associatessankhla

630	12/12/2023	0710102105862023(No.of Docs 0)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVIINFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	7/5/2024	need every pages sign	
631	12/12/2023	0710102105862023(No.of Docs 0)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVIINFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	7/5/2024	need every pages sign	
632	12/12/2023	0710102105862023(No.of Docs 0)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVIINFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	7/5/2024	need every pages sign	
633	12/12/2023	0710102105862023(No.of Docs 0)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVIINFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	7/5/2024	need every pages sign	
634	14-04-2024	0710102049502022(No.of Docs 3)	0710102049502022/2	COMPANY PETITION (COMPANIES ACT)/143(ND)2022	MS. ANNA KATINA ANTONIADES VS. LULU AND SKY BRANDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/5/2024	need every pages sign and true copy in Annexure OCR Compulsory in pages	associatessankhla
635	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	7/5/2024	need every pages sign	
636	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	7/5/2024	need every pages sign	
637	29-04-2024	0710102021872024(No.of Docs 1)	0710102021872024/1	INTERLOCUTORY APPLICATION (I.B.C)/1509(PB)2024	ARJUN SINGH VS. RABINDRA KUMAR MINTRI	Sec 60(5)	7/5/2024	bookmarking mandatory notary mismatch with affidavit and verified date missing	shrutiranj07
638	14-04-2024	0710102049502022(No.of Docs 3)	0710102049502022/2	COMPANY PETITION (COMPANIES ACT)/143(ND)2022	MS. ANNA KATINA ANTONIADES VS. LULU AND SKY BRANDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/5/2024	need every pages sign and true copy in Annexure OCR Compulsory in pages	associatessankhla

639	30-04-2024	0710102099332020(No.of Docs 1)	0710102099332020/4	COMPANY PETITION (COMPANIES ACT)/149(PB)2020	VANEETA BATRA VS. M/S. BATRA AND BATRA PVT. LTD.	Sec. 241(1),Sec. 242(4)	7/5/2024	bookmarking as per index	MCALEGAL
640	30-04-2024	0710102099332020(No.of Docs 1)	0710102099332020/4	COMPANY PETITION (COMPANIES ACT)/149(PB)2020	VANEETA BATRA VS. M/S. BATRA AND BATRA PVT. LTD.	Sec. 241(1),Sec. 242(4)	7/5/2024	bookmarking as per index	MCALEGAL
641	30-04-2024	0710102099332020(No.of Docs 1)	0710102099332020/4	COMPANY PETITION (COMPANIES ACT)/149(PB)2020	VANEETA BATRA VS. M/S. BATRA AND BATRA PVT. LTD.	Sec. 241(1),Sec. 242(4)	7/5/2024	bookmarking as per index	MCALEGAL
642	30-04-2024	0710102099332020(No.of Docs 1)	0710102099332020/4	COMPANY PETITION (COMPANIES ACT)/149(PB)2020	VANEETA BATRA VS. M/S. BATRA AND BATRA PVT. LTD.	Sec. 241(1),Sec. 242(4)	7/5/2024	bookmarking as per index	MCALEGAL
643	25-04-2024	0710102413022017(No.of Docs 9)	0710102413022017/6	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRA TECH PVT LTD	Application under any other provisions ,Sub-section (l) of section 230	7/5/2024	all documents file separatit with orderly	rakesh@12
644	25-04-2024	0710102095502019(No.of Docs 1)	0710102095502019/6	COMPANY PETITION IB (IBC)/1482(ND)2019	MEKASTER FINLASE PRIVATE LIMITED VS. SAHA BUILDESTATES PRIVATE LIMITED	IBC under Sec 7	7/5/2024	bookmarking mandatory last order missing	abhishekparmar500
645	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI WAAREE ENERGIES	IBC Section 59	7/5/2024	need every pages sign	
646	29-04-2024	0710102032562023(No.of Docs 4)	0710102032562023/7	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2023	LIMITED VS. DARSHAN SINGH ANAND THE RESOLUTION PROFESSIONAL	Sec 60(5)	7/5/2024	pdf is not show	nikitamano
647	30-04-2024	0710102063922023(No.of Docs 1)	0710102063922023/4	COMPANY APPEAL(COMPANIES ACT)/197(ND)2023	PHASE FINANCE & INVESTMENT PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	7/5/2024	INDEX PAGE MISSING IN BOOK MARKING AND IN PDF	aggmegha
648	4/7/2023	0710102056872023(No.of Docs 0)	0710102056872023/6	COMPANY PETITION IB (IBC)/475(ND)2023	MIR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	7/5/2024	20, to 23 hindi pages mention type copy english	
649	27-04-2023	0710102039472023(No.of Docs 0)	0710102039472023/5	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/32(ND)2023	STARLA MEDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/5/2024	notary mismatch with affidavit	
650	27-04-2023	0710102039472023(No.of Docs 0)	0710102039472023/6	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/32(ND)2023	STARLA MEDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/5/2024	notary mismatch with affidavit	

651	26-04-2024	0710102032642023(No.of Docs 1)	0710102032642023/21	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	7/5/2024	pagination missing in bookmarking	agrawalchambers1
652	4/7/2023	0710102056872023(No.of Docs 0)	0710102056872023/6	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	7/5/2024	20,to 23 hindi pages mention type copy english	
653	4/7/2023	0710102056872023(No.of Docs 0)	0710102056872023/6	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	7/5/2024	20,to 23 hindi pages mention type copy english	
654	4/7/2023	0710102056872023(No.of Docs 0)	0710102056872023/6	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	7/5/2024	20,to 23 hindi pages mention type copy english	
655	26-04-2024	0710102016852020(No.of Docs 2)	0710102016852020/3	COMPANY APPLICATION(IBC)/1286(PB)2020	RESOLUTION PROFESSIONAL OF M/S. EARTH GRACIA BUILDCON PVT. LTD.	Sec 30	7/5/2024	bookmarking mandatory	Anuja Pethia
656	3/5/2024	0710102052512023(No.of Docs 2)	0710102052512023/3	INTERLOCUTORY APPLICATION (I.B.C)/3252(ND)2023	UNIVERSAL ENTERPRISE VS. KANTI MOHAN RUSTAGI	Sec 60(5)	7/5/2024	sign missing on reply last page of reply affidavit missing	KG.D5704
657	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	7/5/2024	need every pages sign	
658	8/3/2024	0710102021002024(No.of Docs 0)	0710102021002024/1	COMPANY PETITION IB (IBC)/160(ND)2024	CANARA BANK VS. IPP INDIA LIMITED	IBC under Sec 7	6/5/2024	book marking mandatory as per index	
659	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
660	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
661	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh

662	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
663	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
664	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
665	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
666	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
667	25-04-2024	0710102026372023(No.of Docs 2)	0710102026372023/1	COMPANY PETITION IB (IBC)/293(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. GURPREET KAUR ATWAL RAJESH RAMNANI -	Section 95(1)	6/5/2024	bookmarking mandatory need all pages sign with index	sandhya@123
668	3/6/2023	0710102050302023(No.of Docs 0)	0710102050302023/5	INTERLOCUTORY APPLICATION (I.B.C)/3423(ND)2023	PROFESSIONAL VS. CHARANJIV CHARITABLE TRUST	Sec 43(1) r/w Sec 44 (1)	6/5/2024	bookmarking mandatory with index	
669	20-04-2020	0710102035962020(No.of Docs 0)	0710102035962020/19	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRI KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED RAJESH RAMNANI -	Sec 241 (2)	6/5/2024	bookmarking numbering missed	
670	3/6/2023	0710102050302023(No.of Docs 0)	0710102050302023/5	INTERLOCUTORY APPLICATION (I.B.C)/3423(ND)2023	PROFESSIONAL VS. CHARANJIV CHARITABLE TRUST	Sec 43(1) r/w Sec 44 (1)	6/5/2024	bookmarking mandatory with index	
671	3/6/2023	0710102050302023(No.of Docs 0)	0710102050302023/5	INTERLOCUTORY APPLICATION (I.B.C)/3423(ND)2023	PROFESSIONAL VS. CHARANJIV CHARITABLE TRUST	Sec 43(1) r/w Sec 44 (1)	6/5/2024	bookmarking mandatory with index	
672	29-04-2024	0710102013422024(No.of Docs 1)	0710102013422024/1	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	6/5/2024	25rs welfare 3rs court fees missing in vakalatnama	ads legal nclt

673	25-04-2024	0710102026382023(No.of Docs 2)	0710102026382023/1	COMPANY PETITION IB (IBC)/292(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SURINDER SINGH ATWAL	Section 95(1)	6/5/2024	need all pages sing with index	sandhya@123
674	23-02-2023	0710102018882023(No.of Docs 0)	0710102018882023/4	INTERLOCUTORY APPLICATION (I.B.C)/1778(ND)2023	PICO DEEPALI OVERLAYS CONSORTIUM VSGAURAV KATIYAR	Sec 60(5)	6/5/2024	reply ws file separately	
675	16-11-2023	0710102098752023(No.of Docs 0)	0710102098752023/5	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	6/5/2024	3rs court fees missing in vakalatnama	
676	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
677	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
678	30-04-2024	0710102064282023(No.of Docs 1)	0710102064282023/5	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT WAAREE ENERGIES	Sec 252 (3)	6/5/2024	Incomplete file uploaded	Sanchit2017
679	11/4/2023	0710102032562023(No.of Docs 0)	0710102032562023/8	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2023	LIMITED VS. DARSHAN SINGH ANAND THE RESOLUTION PROFESSIONAL	Sec 60(5)	6/5/2024	Need every pages sign of written submission	
680	3/5/2024	0710102021192024(No.of Docs 2)	0710102021192024/3	INTERLOCUTORY APPLICATION (I.B.C)/1436(PB)2024	DANIELI CO. LTD. VS. BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	6/5/2024	every page sign on reply annexure every page sign or true copy	office@rpklaw.com
681	27-01-2024	0710102009632024(No.of Docs 0)	0710102009632024/2	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pagination missing in book marking in all volume 1 2 and 3	
682	24-11-2023	0710102100982023(No.of Docs 0)	0710102100982023/2	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pagination missing in bookmarking	
683	30-04-2024	0710102020542018(No.of Docs 2)	0710102020542018/32	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS. SUMERU PROCESSORS PVT LTD	IBC under Sec 7	6/5/2024	Index page missing in book marking and also pagination missing in book marking reply need sign of every pages	monika.katyal

684	25-04-2024	0710102081012021(No.of Docs 2)	0710102081012021/4	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	6/5/2024	bookmarking mandatory need all pages sign	prakashlegaladvise rs
685	30-04-2024	0710102059362022(No.of Docs 2)	0710102059362022/6	COMPANY PETITION IB (IBC)/658(ND)2022	M/S VISIONTECH AUTOMATION VS. M/S DABUR INDIA LTD.	IBC Under Sec 9	6/5/2024	Need every pages sign of written submission	vishal371adv
686	23-02-2023	0710102018882023(No.of Docs 0)	0710102018882023/4	INTERLOCUTORY APPLICATION (I.B.C)/1778(ND)2023	PICO DEEPALI OVERLAYS CONSORTIUM VSGAURAV KATIYAR	Sec 60(5)	6/5/2024	reply ws file separately	
687	30-04-2024	0710102018882021(No.of Docs 1)	0710102018882021/17	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/5/2024	Book marking mandatory as per index with pagination and index page missing in book marking	anubhavnclt
688	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
689	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
690	2/5/2024	0710102102222023(No.of Docs 3)	0710102102222023/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	6/5/2024	bookmarking are mandatory 37-64,128 page not clear	advshivanshu
691	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
692	30-04-2024	0710102027232021(No.of Docs 2)	0710102027232021/55	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	6/5/2024	Book marking mandatory as per index and need complete file to OCR	adv_santoshk
693	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
694	25-04-2024	0710102026392023(No.of Docs 2)	0710102026392023/1	COMPANY PETITION IB (IBC)/289(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. RANJIT SINGH ATWAL	Section 95(1)	6/5/2024	need every pages sign	sandhya@123
695	23-02-2023	0710102018882023(No.of Docs 0)	0710102018882023/4	INTERLOCUTORY APPLICATION (I.B.C)/1778(ND)2023	PICO DEEPALI OVERLAYS CONSORTIUM VSGAURAV KATIYAR	Sec 60(5)	6/5/2024	reply ws file separately	

696	3/6/2023	0710102050302023(No.of Docs 0)	0710102050302023/5	INTERLOCUTORY APPLICATION (I.B.C)/3423(ND)2023	RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS. CHARANJIV CHARITABLE TRUST	Sec 43(1) r/w Sec 44 (1)	6/5/2024	bookmarking mandatory with index	
697	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
698	23-02-2023	0710102018882023(No.of Docs 0)	0710102018882023/4	INTERLOCUTORY APPLICATION (I.B.C)/1778(ND)2023	PICO DEEPALI OVERLAYS CONSORTIUM VSGAURAV KATIYAR	Sec 60(5)	6/5/2024	reply ws file separately	
699	29-04-2024	0710102090692023(No.of Docs 1)	0710102090692023/1	COMPANY PETITION (COMPANIES ACT)/41(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	6/5/2024	25rs welfare ticket 3rs court fees missing date missing in vakalatnama	ads legal nclt
700	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
701	25-04-2024	0710102092892023(No.of Docs 1)	0710102092892023/1	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/16(ND)2024	G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	6/5/2024	bookmarking mandatory	advcsyadav
702	25-04-2024	0710102026132023(No.of Docs 2)	0710102026132023/1	COMPANY PETITION IB (IBC)/278(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. KARANVEER SINGH ATWAL	Section 95(1)	6/5/2024	need all pages sign with index	sandhya@123
703	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
704	23-04-2024	0710200000652010(No.of Docs 1)	0710200000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
705	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/52	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in bookmarking index sign missing 93 to 97 117 pages not clear	nidhimohanparash ar
706	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/53	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
707	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/51	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar

708	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/50	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	need every pages sign pagination missing in bookmarking	nidhimohanparash ar
709	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/49	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	need all pages sign pagination missing in bookmarking	nidhimohanparash ar
710	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/48	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	18 to 20 pages not clear pagination missing in bookmarking	nidhimohanparash ar
711	19-04-2024	0710102087572019(No.of Docs 10)	0710102087572019/2	MISCELLANEOUS APPLICATION(COMPANIES ACT)/337(ND)2019	ASHOK KUMAR VERMA	Rule 11 of NCLT	5/5/2024	all documents file separately with orderly	pratibhasinha@104
712	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/9	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	5/5/2024	need complete file to OCR AND BLANK PAGES ARE 14 15	
713	29-04-2024	0710102142432019(No.of Docs 2)	0710102142432019/10	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	5/5/2024	Need complete file to OCR	Manohar@2239
714	22-04-2024	0710102008102020(No.of Docs 1)	0710102008102020/21	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	5/5/2024	bookmarking mandatory	Legalways_offices
715	22-04-2024	0710102008102020(No.of Docs 1)	0710102008102020/20	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	5/5/2024	bookmarking mandatory	Legalways_offices
716	22-04-2024	0710102009462020(No.of Docs 2)	0710102009462020/8	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	5/5/2024	bookmarking mandatory	SILVER123
717	20-04-2024	0710102062072020(No.of Docs 2)	0710102062072020/22	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory	NEERAJ.ARORA
718	24-04-2024	0710102072492020(No.of Docs 2)	0710102072492020/8	INTERLOCUTORY APPLICATION (I.B.C)/2898(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	5/5/2024	bookmarking mandatory need all pages sign	negimilan04
719	24-04-2024	0710102074492020(No.of Docs 1)	0710102074492020/3	COMPANY APPLICATION(COMPANIES ACT)/424(ND)2020	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTEL PVT LTD	Rule 11 of NCLT	5/5/2024	need all pages sign	nidhimohanparash ar

720	22-04-2024	0710102099332020(No.of Docs 1)	0710102099332020/5	COMPANY PETITION (COMPANIES ACT)/149(PB)2020	VANEETA BATRA VS. M/S. BATRA AND BATRA PVT. LTD.	Sec. 241(1),Sec. 242(4)	5/5/2024	Wrong file	MCALEGAL
721	24-04-2024	0710102106552020(No.of Docs 2)	0710102106552020/9	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory with pagination	As25793
722	23-04-2024	0710102000432021(No.of Docs 5)	0710102000432021/5	COMPANY PETITION IB (IBC)/59(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	5/5/2024	need every pages sign	abhi4064
723	23-04-2024	0710102003292021(No.of Docs 2)	0710102003292021/3	INTERLOCUTORY APPLICATION (I.B.C)/520(ND)2021	ARVIND GARG VSSAMEER VASUDEVA	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	5/5/2024	pagination missing in bookmarking	NYAYVIKALP
724	20-04-2024	0710102009102021(No.of Docs 2)	0710102009102021/3	INTERLOCUTORY APPLICATION (I.B.C)/732(PB)2021	VIJAY YADAV	Sec 60(5)	5/5/2024	address mismatch with affidavit	rajivdewan
725	4/2/2021	0710102010122021(No.of Docs 0)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	5/5/2024	last Order missing	
726	24-04-2024	0710102016122021(No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	book marking mandatory as per index with pagination as per index and need complete file to OCR NEED SIGN of every page of reply annexures need sign with true copy of every page 149 157 159 169 191 pages not readable	udaibir31
727	24-04-2024	0710102016122021(No.of Docs 5)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	book marking mandatory as per index with pagination need every page of sign of reply 1 to 78 annexures page need sign with true copy 157 to 164 need complete file to OCR Missed volume wise index in all volume in file need separately index in file pages 441 442 443 444 not readable page	udaibir31

728	23-04-2024	0710102016122021(No.of Docs 2)	0710102016122021/14	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	pagination missing in bookmarking need every pages sign	udaibir31
729	27-04-2024	0710102023102021(No.of Docs 2)	0710102023102021/14	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	5/5/2024	bookmarking mandatory with index	ADVANKITAR
730	22-04-2024	0710102028052021(No.of Docs 2)	0710102028052021/2	INTERLOCUTORY APPLICATION (I.B.C)/1808(ND)2021	RAVINDER SINGH CHAUHAN VS. VINEET AGGARWAL	Sec 60(5)	5/5/2024	OCR Compulsory in all pages index missing in bookmarking	sdhrubajit
731	25-04-2024	0710102032212021(No.of Docs 2)	0710102032212021/11	COMPANY PETITION IB (IBC)/530(ND)2021	BAJAJ KAGAJ LIMITED VS. SAM INDUSTRIAL ENTERPRISES LTD.	IBC Under Sec 9	5/5/2024	need every pages sign	ds337052
732	20-04-2024	0710102034272021(No.of Docs 1)	0710102034272021/16	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	mittalanil.ubi
733	29-07-2021	0710102053192021(No.of Docs 0)	0710102053192021/9	COMPANY PETITION IB (IBC)/536(ND)2021	UNION BANK OF INDIA VS. AMIT KATYAL	Section 94(1)	5/5/2024	need every pages sign	
734	5/9/2021	0710102063662021(No.of Docs 0)	0710102063662021/3	INTERLOCUTORY APPLICATION (I.B.C)/3987(PB)2021	R R AUTOTECH PRIVATE LIMITED VS. UMESH GARG	Sec 60(5)	5/5/2024	Amended memo parties need nclt last order	
735	5/9/2021	0710102063662021(No.of Docs 0)	0710102063662021/3	INTERLOCUTORY APPLICATION (I.B.C)/3987(PB)2021	R R AUTOTECH PRIVATE LIMITED VS. UMESH GARG	Sec 60(5)	5/5/2024	Amended memo parties need nclt last order	
736	5/9/2021	0710102063662021(No.of Docs 0)	0710102063662021/3	INTERLOCUTORY APPLICATION (I.B.C)/3987(PB)2021	R R AUTOTECH PRIVATE LIMITED VS. UMESH GARG	Sec 60(5)	5/5/2024	Amended memo parties need nclt last order	
737	5/9/2021	0710102063662021(No.of Docs 0)	0710102063662021/3	INTERLOCUTORY APPLICATION (I.B.C)/3987(PB)2021	R R AUTOTECH PRIVATE LIMITED VS. UMESH GARG	Sec 60(5)	5/5/2024	Amended memo parties need nclt last order	
738	19-04-2024	0710102063482021(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada
739	19-04-2024	0710102063482021(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada

740	19-04-2024	0710102063482021(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada
741	19-04-2024	0710102063482021(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada
742	26-04-2024	0710102070642021(No.of Docs 1)	0710102070642021/5	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory with index	devvartrana
743	26-04-2024	0710102078972021(No.of Docs 1)	0710102078972021/7	INTERLOCUTORY APPLICATION (I.B.C)/5035(ND)2021	CA ANIL MATTA VS. SAURABH RATHI	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory with index 3rs court fees missing in vakalatnama	anjubhushan
744	23-04-2024	0710102085062021(No.of Docs 2)	0710102085062021/5	COMPANY PETITION IB (IBC)/736(ND)2021	ISHAN SINGH VS. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	5/5/2024	pagination missing in bookmarking need all pages sign	bajpaiankita86
745	25-04-2024	0710102000122022(No.of Docs 2)	0710102000122022/7	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	5/5/2024	bookmarking mandatory need all pages sign	prakashlegaladvise rs
746	25-03-2022	0710102023142022(No.of Docs 0)	0710102023142022/3	INTERLOCUTORY APPLICATION (I.B.C)/1384(ND)2022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	5/5/2024	bookmarking as per index	
747	25-04-2024	0710102034782022(No.of Docs 2)	0710102034782022/30	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	5/5/2024	pagination missing in bookmarking	advmuskanpuri
748	22-04-2024	0710102039352022(No.of Docs 2)	0710102039352022/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(ND)2022	VIPUL KANT UPADHYAY VS. MANOJ KUMAR ANAND	Application under any other provisions-IBC	5/5/2024	OCR in pdf bookmarking mandatory need all in pages sign	swastikakumari@y mail
749	27-04-2024	0710102062622022(No.of Docs 2)	0710102062622022/2	INTERLOCUTORY APPLICATION (I.B.C)/4306(ND)2022	HIREN UPADHYAYA VS. H.S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	5/5/2024	True copy missing in Annexure	Ankush@1990
750	27-04-2024	0710102063132022(No.of Docs 2)	0710102063132022/3	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2022	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	5/5/2024	154 page is not visible	Ankush@1990
751	27-04-2024	0710102063132022(No.of Docs 2)	0710102063132022/2	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2022	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	5/5/2024	all documents file separately	Ankush@1990
752	22-04-2024	0710102070032022(No.of Docs 2)	0710102070032022/4	COMPANY APPEAL(COMPANIES ACT)/206(ND)2022	NEELGAGAN INFRABUILD PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	Wrong file	abhay@123

753	3/4/2024	0710102070052022(No.of Docs 2)	0710102070052022/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
754	3/4/2024	0710102070052022(No.of Docs 2)	0710102070052022/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
755	3/4/2024	0710102070052022(No.of Docs 2)	0710102070052022/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
756	3/4/2024	0710102070052022(No.of Docs 2)	0710102070052022/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
757	24-04-2024	0710102074662022(No.of Docs 2)	0710102074662022/8	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	5/5/2024	double pagination Wrong	Pranjit365
758	9/11/2022	0710102092522022(No.of Docs 0)	0710102092522022/5	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions-IBC	5/5/2024	pagination missing in bookmarking	
759	29-04-2024	0710102102972022(No.of Docs 2)	0710102102972022/5	COMPANY PETITION IB (IBC)/132(ND)2023	L&T FINANCE LIMITED VS. NITISH KUMAR ARORA	Section 95(1)	5/5/2024	HINDI PAGE NEED ENGLISH TYPE COPY ANNEXES PAGES NEED TO OCR	lokeshmalik
760	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEIENS FINANCIAL SERVICES PRIVATE LIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions-IBC	5/5/2024	OCR Compulsory in pdf need all pages sign	advocateazeem
761	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEIENS FINANCIAL SERVICES PRIVATE LIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions-IBC	5/5/2024	OCR Compulsory in pdf need all pages sign	advocateazeem
762	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEIENS FINANCIAL SERVICES PRIVATE LIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions-IBC	5/5/2024	OCR Compulsory in pdf need all pages sign	advocateazeem

763	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions-IBC	5/5/2024	OCR Compulsory in pdf need all pages sign	advocateazeem
764	25-12-2022	0710102106892022(No.of Docs 0)	0710102106892022/1	INTERLOCUTORY APPLICATION (I.B.C)/884(ND)2023	RAKESH KUMAR JINDAL	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory	
765	20-04-2024	0710102004092023(No.of Docs 1)	0710102004092023/3	INTERLOCUTORY APPLICATION (I.B.C)/706(ND)2023	NOBLE CO-OPERATIVE BANK LIMITED VS. VIVEK PRAKASH	Application under any other provisions-IBC,Section 121(1)	5/5/2024	bookmarking mandatory	VMLAWOFFICE
766	24-04-2024	0710102019242023(No.of Docs 2)	0710102019242023/3	COMPANY PETITION IB (IBC)/367(ND)2023	AMIT KHANEJA	Section 94(1)	5/5/2024	wrong file	satishrai
767	24-04-2024	0710102019232023(No.of Docs 2)	0710102019232023/3	COMPANY PETITION IB (IBC)/366(ND)2023	SUMIT KHANEJA	Section 94(1)	5/5/2024	wrong file	satishrai
768	23-04-2024	0710102019482023(No.of Docs 2)	0710102019482023/6	COMPANY PETITION (COMPANIES ACT)/59(ND)2023	BAGARIA DERIVATIVE SERVICES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	varunjainj@yahoo.com
769	28-04-2024	0710102022572023(No.of Docs 2)	0710102022572023/3	INTERLOCUTORY APPLICATION (I.B.C)/1702(PB)2023	MR. RAM RATAN KANOONGO VSMR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR) MR. RAM RATAN KANOONGO VS.	Sec 49(2)	5/5/2024	page 20 missed in book marking as per index	Eshna Kumar
770	27-04-2024	0710102027792023(No.of Docs 2)	0710102027792023/3	INTERLOCUTORY APPLICATION (I.B.C)/2286(PB)2023	RAGHUVANSHI TRADING CO. (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Sec 49(2)	5/5/2024	pagination missing in index	Eshna Kumar
771	20-04-2024	0710102028672023(No.of Docs 1)	0710102028672023/3	INTERLOCUTORY APPLICATION (I.B.C)/1794(ND)2023	GUNJAN MITTAL	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory with pagination, ocr	satishrai
772	28-03-2023	0710102028802023(No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)2023	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	5/5/2024	all documents file separately	
773	28-03-2023	0710102028802023(No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)2023	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	5/5/2024	all documents file separately	
774	28-03-2023	0710102028802023(No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)2023	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	5/5/2024	all documents file separately	

775	28-03-2023	0710102028802023(No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)2023	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	5/5/2024	all documents file separately	
776	28-03-2023	0710102028822023(No.of Docs 0)	0710102028822023/4	COMPANY PETITION IB (IBC)/198(ND)2023	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	5/5/2024	separately file vakalatnama	
777	29-03-2023	0710102029342023(No.of Docs 0)	0710102029342023/3	INTERLOCUTORY APPLICATION (I.B.C)/1927(ND)2023	GUNJAN MITTAL	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory	
778	27-04-2024	0710102029862023(No.of Docs 2)	0710102029862023/26	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	5/5/2024	pagination missing in index	Eshna Kumar
779	27-04-2024	0710102029922023(No.of Docs 2)	0710102029922023/3	INTERLOCUTORY APPLICATION (I.B.C)/2291(PB)2023	MR. RAM RATAN KANOONGO VS. GOLD GRAIN INDIA PVT. LTD	Sec 49(2)	5/5/2024	date missing in index	Eshna Kumar
780	20-04-2024	0710102030452023(No.of Docs 1)	0710102030452023/1	INTERLOCUTORY APPLICATION (I.B.C)/2165(ND)2023	VARUN GOEL VSSANJAY AGARWAL	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory	VarunIRP
781	20-04-2024	0710102029462023(No.of Docs 1)	0710102029462023/3	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2023	GUNJAN MITTAL VSZUBERI FIBRES PRIVATE LIMITED	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory	satishrai
782	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
783	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
784	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
785	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
786	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
787	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	

788	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
789	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
790	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
791	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
792	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
793	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
794	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
795	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
796	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
797	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
798	27-04-2024	0710102028072023(No.of Docs 2)	0710102028072023/2	INTERLOCUTORY APPLICATION (I.B.C)/3068(ND)2023	MR. RAM KATAN KANOONGO RESOLUTION PROFESSIONAL VSSARTHAK TRADING CO. THROUGH PROPRIETOR SHRI NARENDER GUPTA	Sec 49(2)	5/5/2024	date missing in index	Eshna Kumar
799	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra

800	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2 023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
801	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2 023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
802	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2 023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
803	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2 023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
804	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2 023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
805	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2 023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
806	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2 023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
807	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2 023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
808	20-04-2024	0710102040252023(No.of Docs 1)	0710102040252023/3	INTERLOCUTORY APPLICATION (I.B.C)/3288(ND)2 023	GUNJAN MITTAL VSBHANU PRATAP SINGH RESOLUTION	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory	satishrai
809	22-04-2024	0710102049842023(No.of Docs 2)	0710102049842023/2	INTERLOCUTORY APPLICATION (I.B.C)/3389(ND)2 023	PROFESSIONAL OF WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PRIVATE LIMITED	Sec 30	5/5/2024	bookmarking mandatory	kunal.godhwani
810	27-04-2024	0710102052332023(No.of Docs 1)	0710102052332023/5	COMPANY PETITION (COMPANIES ACT)/123(ND)202 3	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	5/5/2024	all documents file separately	palashsinghai
811	17-06-2023	0710102053782023(No.of Docs 0)	0710102053782023/19	INTERLOCUTORY APPLICATION (I.B.C)/3414(ND)2 023	RAJESH RAMINANI - RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	5/5/2024	bookmarking mandatory	
812	17-06-2023	0710102053782023(No.of Docs 0)	0710102053782023/19	INTERLOCUTORY APPLICATION (I.B.C)/3414(ND)2 023	RAJESH RAMINANI - RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	5/5/2024	bookmarking mandatory	
813	17-06-2023	0710102053782023(No.of Docs 0)	0710102053782023/19	INTERLOCUTORY APPLICATION (I.B.C)/3414(ND)2 023	RAJESH RAMINANI - RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	5/5/2024	bookmarking mandatory	

814	17-06-2023	0710102053782023(No.of Docs 0)	0710102053782023/19	INTERLOCUTORY APPLICATION (I.B.C)/3414(ND)2023	RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	5/5/2024	bookmarking mandatory	
815	8/7/2023	0710102058542023(No.of Docs 0)	0710102058542023/1	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	5/5/2024	OCR Compulsory in pdf	
816	23-04-2024	0710102059312023(No.of Docs 2)	0710102059312023/1	COMPANY PETITION IB (IBC)/412(ND)2023	BANK OF MAHARASHTRA VS. DEEPAK BHARGAVA	Section 95(1)	5/5/2024	bookmarking mandatory	vkgupta
817	23-04-2024	0710102068112023(No.of Docs 2)	0710102068112023/4	INTERLOCUTORY APPLICATION (I.B.C)/4599(ND)2023	OZONE WASTE LLP VSPURVANCHAL VIDHYUT VITRAN NIGAM LIMITED	Sec 60(5)	5/5/2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign affidavit missing	PRADEEPNCLT
818	14-08-2023	0710102070622023(No.of Docs 0)	0710102070622023/12	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	5/5/2024	NEED REPLY TO OCR IN FILE	
819	14-08-2023	0710102070622023(No.of Docs 0)	0710102070622023/11	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	5/5/2024	NEED REPLY TO OCR IN FILE	
820	14-08-2023	0710102070622023(No.of Docs 0)	0710102070622023/13	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	5/5/2024	need 1 to 6 page OCR REPLY	
821	23-04-2024	0710102071172023(No.of Docs 2)	0710102071172023/6	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	5/5/2024	vakalatnama not clear	CSGKUMAR
822	25-08-2023	0710102073752023(No.of Docs 0)	0710102073752023/2	INTERLOCUTORY APPLICATION (I.B.C)/4686(ND)2023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	5/5/2024	Need complete file OCR	
823	25-08-2023	0710102073752023(No.of Docs 0)	0710102073752023/2	INTERLOCUTORY APPLICATION (I.B.C)/4686(ND)2023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	5/5/2024	Need complete file OCR	
824	25-08-2023	0710102073752023(No.of Docs 0)	0710102073752023/2	INTERLOCUTORY APPLICATION (I.B.C)/4686(ND)2023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	5/5/2024	Need complete file OCR	
825	25-08-2023	0710102073752023(No.of Docs 0)	0710102073752023/2	INTERLOCUTORY APPLICATION (I.B.C)/4686(ND)2023	BHAVINDER SINGH KHURANA VS. ROHIT SEHGAL	Sec 60(5)	5/5/2024	Need complete file OCR	
826	1/5/2024	0710102075042023(No.of Docs 1)	0710102075042023/7	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	improper book marking as per index	SADAPURNA18

827	2/9/2023	0710102076712023(No.of Docs 0)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	5/5/2024	Pagination missing in book marking as per index in both volume	
828	27-04-2024	0710102078682023(No.of Docs 2)	0710102078682023/5	INTERLOCUTORY APPLICATION (I.B.C)/4928(ND)2023	DHARMENDRA VERMA ON BEHALF OF FINANCIAL CREDITORS IN CLASS OF HOME BUYERS IN MATTER OF PREMIA PROJECTS LIMITED VS. JITENDER ARORA RESOLUTION PROFESSIONAL OF PREMIA PROJECTS LIMITED	Section 27	5/5/2024	date missing on vakalatanama and missed 3 rs copy fee on vakalatanama	palashsinghai
829	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
830	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
831	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
832	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
833	20-04-2024	0710102006402022(No.of Docs 2)	0710102006402022/3	COMPANY PETITION IB (IBC)/577(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. ACE MATRIX SOLUTIONS LIMITED	IBC under Sec 7	5/5/2024	bookmarking mandatory	kandk
834	31-10-2023	0710102094832023(No.of Docs 0)	0710102094832023/1	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2023	MANJEET COTTON PVT. LTD. & VITTHAL CORPORATION LTD. VS. MR. SUBHASH KUMAR KUNDR	Sec 60(5)	5/5/2024	OCR Compulsory in all pages	
835	27-04-2024	0710102091232023(No.of Docs 2)	0710102091232023/2	COMPANY PETITION IB (IBC)/682(ND)2023	REFEX INDUSTRIES LIMITED VS. TRN ENERGY PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	need every pages sign of reply	rakesh@12
836	23-04-2024	0710102091212023(No.of Docs 1)	0710102091212023/5	COMPANY PETITION IB (IBC)/700(ND)2023	SAANVI CLOTHING PRIVATE LIMITED VS. V-MART RETAIL LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory	henna15
837	29-04-2024	0710102095062023(No.of Docs 2)	0710102095062023/3	INTERLOCUTORY APPLICATION (I.B.C)/6210(PB)2023	VIVEK KUMAR RP OF AVJ DEVELOPERS (INDIA) PVT. LTD. VSRAJU INVESTMENTS PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	5/5/2024	bookmarking mandatory with OCR Compulsory in pdf	karunesh4449

838	6/11/2023	0710102096722023(No.of Docs 0)	0710102096722023/4	INTERLOCUTORY APPLICATION (I.B.C)/6047(PB)2 023	DBS BANK LTD. VS. M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions-IBC	5/5/2024	need every pages sign	
839	12/4/2024	0710102097742023(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
840	12/4/2024	0710102097742023(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
841	12/4/2024	0710102097742023(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
842	12/4/2024	0710102097742023(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
843	26-04-2024	0710102098762023(No.of Docs 2)	0710102098762023/7	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/5/2024	OCR Compulsory in pdf	mg270288
844	22-04-2024	0710102098962023(No.of Docs 5)	0710102098962023/25	TRANSFER PETITION(COMPANIES ACT)/29(PB)2023	CHANDER MOHAN KAPOOR VS. UNIVERSAL BUILDWELL PVT. LTD.	Any other provision - Govt body,Any other provision - Govt body	5/5/2024	bookmarking mandatory	Rashmi Chopra
845	23-01-2024	0710102100612023(No.of Docs 0)	0710102100612023/2	CONTEMPT PETITION (IBC)/8(ND)2024	SAPAN MOHAN GARG VSM K OVERSEAS EXPORT PVT. LTD.	Rule 11 of NCLT, 2016	5/5/2024	last order missing	
846	24-11-2023	0710102100982023(No.of Docs 0)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	incomplete file	
847	25-04-2024	0710102102462023(No.of Docs 1)	0710102102462023/1	INTERLOCUTORY APPLICATION (I.B.C)/6368(ND)2 023	RAHUL JINDAL RESOLUTION PROFESSIONAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/5/2024	pagination missing in bookmarking put on tickets blank side in vakalatnama	NeerajKhapra
848	2/12/2023	0710102103562023(No.of Docs 0)	0710102103562023/2	INTERLOCUTORY APPLICATION (I.B.C)/6388(PB)2 023	SUSHEELA DEVI VSAVJ DEVELOPERS (INDIA) PVT. LTD	Sec 60(5)	5/5/2024	mismatched affidavit address with notary need file to OCR	
849	21-04-2024	0710102104072023(No.of Docs 2)	0710102104072023/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/409(ND)2023	SHRI GAURAV HOTA VS. SMT SHRUTI JAYANT GOKHALE	Rule 32	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	Legaladvisorshiva

850	18-04-2024	0710102104072023(No.of Docs 1)	0710102104072023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/409(ND)2023	SHRI GAURAV HOTA VS. SMT SHRUTI JAYANT GOKHALE	Rule 32	5/5/2024	book marking mandatory as per index as per index	Legaladvisorshiva
851	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	5/5/2024	IMPROPER BOOK MARKING as per index AND NEED COMPLETE FILE TO OCR Incomplete index	PJLAW
852	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	5/5/2024	IMPROPER BOOK MARKING as per index AND NEED COMPLETE FILE TO OCR Incomplete index	PJLAW
853	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	5/5/2024	IMPROPER BOOK MARKING as per index AND NEED COMPLETE FILE TO OCR Incomplete index	PJLAW
854	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	5/5/2024	IMPROPER BOOK MARKING as per index AND NEED COMPLETE FILE TO OCR Incomplete index	PJLAW
855	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	5/5/2024	IMPROPER BOOK MARKING as per index AND NEED COMPLETE FILE TO OCR Incomplete index	PJLAW
856	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	5/5/2024	IMPROPER BOOK MARKING as per index AND NEED COMPLETE FILE TO OCR Incomplete index	PJLAW

857	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2 023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	5/5/2024	IMPROPER BOOK MARKING as per index AND NEED COMPLETE FILE TO OCR Incomplete index	PJLAW
858	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2 023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	5/5/2024	IMPROPER BOOK MARKING as per index AND NEED COMPLETE FILE TO OCR Incomplete index	PJLAW
859	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2 023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	5/5/2024	IMPROPER BOOK MARKING as per index AND NEED COMPLETE FILE TO OCR Incomplete index	PJLAW
860	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2 023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	5/5/2024	improper book marking as per index with pagination	PJLAW
861	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2 023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	5/5/2024	improper book marking as per index with pagination	PJLAW
862	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2 023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	5/5/2024	improper book marking as per index with pagination	PJLAW
863	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2 023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	5/5/2024	improper book marking as per index with pagination	PJLAW
864	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2 023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	5/5/2024	improper book marking as per index with pagination	PJLAW
865	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2 023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	5/5/2024	improper book marking as per index with pagination	PJLAW

866	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	5/5/2024	improper book marking as per index with pagination	PJLAW
867	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	5/5/2024	improper book marking as per index with pagination	PJLAW
868	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	5/5/2024	improper book marking as per index with pagination	PJLAW
869	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	Shivanijaiswal
870	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	Shivanijaiswal
871	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	Shivanijaiswal
872	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	Shivanijaiswal
873	24-04-2024	0710102104882023(No.of Docs 2)	0710102104882023/5	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)2024	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	5/5/2024	pagination missing in book marking as per index mismatched address affidavit with notary	ashishgupta2310
874	26-04-2024	0710102105322023(No.of Docs 3)	0710102105322023/1	TRANSFER APPLICATION (IBC)/73(PB)2023	M/S SAYAM SHARES & SECURITIES PRIVATE LIMITED VS. IDBI BANK LTD	Rule16(d),NCL T Rules,2016 IBC	5/5/2024	bookmarking mandatory true copy and sign in Annexure	D&K Law
875	13-12-2023	0710102106182023(No.of Docs 0)	0710102106182023/2	COMPANY PETITION (COMPANIES ACT)/11(ND)2024	MFL INDIA LIMITED NTPC LIMITED VS. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF M/S TECPRO SYSTEMS LTD	Sub-Section (1) Of Section 66.	5/5/2024	Annexures pages need sign with true copy	
876	29-04-2024	0710102108202023(No.of Docs 3)	0710102108202023/4	COMPANY APPEAL (IBC)/1(ND)2024		Sec 42	5/5/2024	NEED TYPE COPY OF ENGLISH 53 AND 54 OF HINDI PAGE	vikramsinghbaid

877								<p>pagination missing in book marking as per index need OCR FILE PAGE 37 AFFIDAVIT ADDRESS WITH NOTARY PAGE 40 AFFIDAVIT ADDRESS WITH NOTARY PAGE 44 AFFIDAVIT ADDRESS WITH NOTARY SEPARATE THE FILE WRITTEN SUBMISSION AND</p>	
	4/4/2024	0710102110072023(No.of Docs 2)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/5/2024	REPLY DIFFERENT	bharat&associates
878								<p>pagination missing in book marking as per index need OCR FILE PAGE 37 AFFIDAVIT ADDRESS WITH NOTARY PAGE 40 AFFIDAVIT ADDRESS WITH NOTARY PAGE 44 AFFIDAVIT ADDRESS WITH NOTARY SEPARATE THE FILE WRITTEN SUBMISSION AND</p>	
	4/4/2024	0710102110072023(No.of Docs 2)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/5/2024	REPLY DIFFERENT	bharat&associates
879								<p>pagination missing in book marking as per index need OCR FILE PAGE 37 AFFIDAVIT ADDRESS WITH NOTARY PAGE 40 AFFIDAVIT ADDRESS WITH NOTARY PAGE 44 AFFIDAVIT ADDRESS WITH NOTARY SEPARATE THE FILE WRITTEN SUBMISSION AND</p>	
	4/4/2024	0710102110072023(No.of Docs 2)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/5/2024	REPLY DIFFERENT	bharat&associates

880	4/4/2024	0710102110072023(No.of Docs 2)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in book marking as per index need OCR FILE PAGE 37 AFFIDAVIT ADDRESS WITH NOTARY PAGE 40 AFFIDAVIT ADDRESS WITH NOTARY PAGE 44 AFFIDAVIT ADDRESS WITH NOTARY SEPARATE THE FILE WRITTEN SUBMISSION AND REPLY DIFFERENT	bharat&associates
881	13-04-2024	0710102006932024(No.of Docs 3)	0710102006932024/4	INTERLOCUTORY APPLICATION (I.B.C)/984(PB)2024	GURJEET SINGH JOHAR VSNAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	5/5/2024	OCR Compulsory in all pages	swapnil.123
882	13-04-2024	0710102006932024(No.of Docs 3)	0710102006932024/4	INTERLOCUTORY APPLICATION (I.B.C)/984(PB)2024	GURJEET SINGH JOHAR VSNAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	5/5/2024	OCR Compulsory in all pages	swapnil.123
883	25-04-2024	0710102008262024(No.of Docs 1)	0710102008262024/1	INTERLOCUTORY APPLICATION (I.B.C)/711(PB)2024	DELHI BARODA ROAD CARRIER PRIVATE LIMITED THROUGH THE SUCCESSFUL RESOLUTION APPLICANT VS. DCB BANK LIMITED	Sec 60(5)	5/5/2024	bookmarking mandatory	Laws.lance
884	5/4/2024	0710102008152024(No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
885	5/4/2024	0710102008152024(No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
886	5/4/2024	0710102008152024(No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
887	5/4/2024	0710102008152024(No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
888	23-04-2024	0710102010792024(No.of Docs 1)	0710102010792024/1	COMPANY PETITION (COMPANIES ACT)/63(ND)2024	IRMIN BATRA VS. EICHER MOTORS LIMITED	Sec. 241(1),Sec. 242(4)	5/5/2024	need every pages sign	shivcharangarg&as so

889				CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/28(ND)2024	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	5/5/2024	book marking mandatory as per index need complete file to OCR	
	2/2/2024	0710102011242024(No.of Docs 0)	0710102011242024/1						
890				INTERLOCUTORY APPLICATION (I.B.C)/1265(PB)2 024	MANISH MITTAL VS. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	5/5/2024	affidavit verified Wrong details	abhi4064
	20-04-2024	0710102012222024(No.of Docs 2)	0710102012222024/2						
891				CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory last Order missing	
	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2						
892				CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory last Order missing	
	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2						
893				CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory last Order missing	
	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2						
894				CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory last Order missing	
	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2						
895				CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory last Order missing	
	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2						
896				CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory last Order missing	
	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2						
897				CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory last Order missing	
	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2						
898				CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory last Order missing	
	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2						

899	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory last Order missing	
900	23-04-2024	0710102014622024(No.of Docs 2)	0710102014622024/3	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
901	23-04-2024	0710102014622024(No.of Docs 2)	0710102014622024/3	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
902	23-04-2024	0710102014622024(No.of Docs 2)	0710102014622024/3	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
903	23-04-2024	0710102014622024(No.of Docs 2)	0710102014622024/3	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
904	16-02-2024	0710102015122024(No.of Docs 0)	0710102015122024/1	INTERLOCUTORY APPLICATION (I.B.C)/1857(PB)2024	PARTHA SARATHY SARKAR VS. MAYANK MEHTA	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	5/5/2024	bookmarking mandatory	
905	23-04-2024	0710102015052024(No.of Docs 2)	0710102015052024/1	RESTORATION APPLICATION (IBC)/17(PB)2024	AJR INFRA AND TOLLING LTD. (FORMERLY M/S GAMMON INFRASTRUCTURE PROJECTS LTD.) THROUGH ITS AUTHORISED REPRESENTATIVE MR. PRAVIN ARATHE VS. SUTANU SINHA	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory affidavit with index	a.parashar
906	28-04-2024	0710102017322024(No.of Docs 1)	0710102017322024/1	INTERLOCUTORY APPLICATION (I.B.C)/1693(ND)2024	VIDYA DHAR NAIK VS. M/S KINDLE DEVELOPERS PRIVATE LIMITED	Sec 60(5)	5/5/2024	Incomplete file	gupta.jayaditya9
907	27-02-2024	0710102017742024(No.of Docs 0)	0710102017742024/4	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions-IBC	5/5/2024	wrong document	
908	29-02-2024	0710102018632024(No.of Docs 0)	0710102018632024/1	INTERLOCUTORY APPLICATION (I.B.C)/1330(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS. MR. SATYA PRAKASH GUPTA	Sec 60(5)	5/5/2024	incomplete file	
909	1/3/2024	0710102018972024(No.of Docs 0)	0710102018972024/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/10(ND)2024	DEVENDRA UMRAO	Sec 30	5/5/2024	bookmarking mandatory OCR Compulsory in pages	

910	24-04-2024	0710102019102024(No.of Docs 1)	0710102019102024/1	INTERLOCUTORY APPLICATION (I.B.C)/1525(ND)2024	TAXUS INFRASTRUCTURE AND POWER PROJECTS VSINDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD	Sec 49(2)	5/5/2024	book marking mandatory as per index annexures pages need sign with true copy	akassociates
911	24-04-2024	0710102019102024(No.of Docs 1)	0710102019102024/2	INTERLOCUTORY APPLICATION (I.B.C)/1525(ND)2024	TAXUS INFRASTRUCTURE AND POWER PROJECTS VSINDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD	Sec 49(2)	5/5/2024	book marking mandatory as per index annexures pages need sign with true copy	akassociates
912	22-04-2024	0710102020202024(No.of Docs 2)	0710102020202024/2	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2024	PARUL UPADHYAY VSMR. MANOJ KUMAR ANAND	Application under any other provisions-IBC	5/5/2024	bookmarking mandatory need all sign OCR Compulsory in pdf	swastikakumari@y mail
913	20-04-2024	0710102020332024(No.of Docs 1)	0710102020332024/2	COMPANY PETITION (COMPANIES ACT)/46(ND)2024	SKC CONSULTING PRIVATE LIMITED VS. GT CARGO FITTINGS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/5/2024	3rs court fees missing in vakalatnama	mumtazbhalla
914	10/4/2024	0710102018772024(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
915	10/4/2024	0710102018772024(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
916	10/4/2024	0710102018772024(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
917	10/4/2024	0710102018772024(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani

918	24-04-2024	0710102021412024(No.of Docs 2)	0710102021412024/3	INTERLOCUTORY APPLICATION (I.B.C)/1379(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	5/5/2024	Book marking mandatory as per index and need sign of reply of every pages Index pages missing in file and also in book marking reply need AFFIDAVIT NEED OCR IN FILE	shankarimishra
919	24-04-2024	0710102021412024(No.of Docs 2)	0710102021412024/2	INTERLOCUTORY APPLICATION (I.B.C)/1379(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	5/5/2024	book marking mandatory as per index need complete file to OCR PAGE 86 HINDI PAGE REQUIRE ENG LISH COPY MISSED VAKALATANAMA AND PROOF OF SERVICE IN FILE	HIMANSHU971
920	23-04-2024	0710102021202024(No.of Docs 2)	0710102021202024/1	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	5/5/2024	incomplete file	rakesh@12
921	20-04-2024	0710102023342024(No.of Docs 1)	0710102023342024/1	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2024	DEBASHIS NANDA MITALI BHATTACHARYA	Application under any other provisions-IBC	5/5/2024	pagination missing in bookmarking	adyasingh96
922	21-03-2024	0710102024672024(No.of Docs 0)	0710102024672024/2	INTERLOCUTORY APPLICATION (I.B.C)/1512(ND)2024	VS. PRESIDUM EDUCATIONAL INSTITUTION PVT. LTD . THROUGH RP	Sec 60(5) Application	5/5/2024	all documents file separately	
923	1/4/2024	0710102027462024(No.of Docs 0)	0710102027462024/1	INTERLOCUTORY APPLICATION (I.B.C)/1710(ND)2024	DEEPAK MITTAL	Application under any other provisions-IBC	5/5/2024	incomplete file	
924	1/4/2024	0710102027452024(No.of Docs 0)	0710102027452024/1	INTERLOCUTORY APPLICATION (I.B.C)/1720(ND)2024	DEEPAK MITTAL	Application under any other provisions-IBC	5/5/2024	incomplete file	

925	24-04-2024	0710102028022024(No.of Docs 1)	0710102028022024/2	COMPANY PETITION (COMPANIES ACT)/74(ND)2024	ASHISH JAIN VS. EAST WEST LINKERS PVT LTD	Sec. 241(1)	5/5/2024	need every pages sign	whitespanadv
926	24-04-2024	0710102028022024(No.of Docs 1)	0710102028022024/1	COMPANY PETITION (COMPANIES ACT)/74(ND)2024	ASHISH JAIN VS. EAST WEST LINKERS PVT LTD	Sec. 241(1)	5/5/2024	bookmarking mandatory	navneet.r
927	3/4/2024	0710102028112024(No.of Docs 0)	0710102028112024/3	INTERLOCUTORY APPLICATION (I.B.C)/1779(ND)2024	NIKITA DHINGRA VSMR. DEVVART RANA RP OF JASMINE BUILDMART PRIVATE LIMITED	Sec 60(5)	5/5/2024	date missing in vakalatnama	
928	22-04-2024	0710102406212018(No.of Docs 2)	0710102406212018/22	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
929	22-04-2024	0710102406212018(No.of Docs 1)	0710102406212018/21	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
930	18-04-2024	0710200001862016(No.of Docs 2)	0710200001862016/8	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	5/5/2024	wrong file	NKSLEGAL
931	23-04-2024	0710102430962018(No.of Docs 2)	0710102430962018/10	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES PRIVATE LIMITED	Sec. 245	5/5/2024	INCOMPLETE FILE	raiandraipartners
932	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
933	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
934	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
935	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
936	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice

937	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
938	22-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
939	22-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
940	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
941	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
942	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
943	22-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
944	22-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
945	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
946	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
947	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
948	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)20 08	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice

949	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
950	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
951	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
952	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
953	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
954	23-04-2024	0710102407642018(No.of Docs 1)	0710102407642018/9	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/5/2024	pagination missing in bookmarking	deveshbhatia
955	25-04-2024	0710102407642018(No.of Docs 1)	0710102407642018/10	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/5/2024	pagination missing in bookmarking pdf not clear	deveshbhatia
956	22-04-2024	0710102407642018(No.of Docs 1)	0710102407642018/8	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/5/2024	need every pages sign	deveshbhatia
957	8/4/2024	0710200400532008(No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
958	8/4/2024	0710200400532008(No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
959	8/4/2024	0710200400532008(No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
960	8/4/2024	0710200400532008(No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
961	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/127	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar

962	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/126	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
963	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/125	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
964	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/119	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
965	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/128	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
966	22-04-2024	0710200413922017(No.of Docs 4)	0710200413922017/122	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
967	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/121	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
968	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/130	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
969	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/129	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
970	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/120	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
971	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/131	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparash ar
972	23-04-2024	0710200000652010(No.of Docs 1)	0710200000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
973	23-04-2024	0710200000652010(No.of Docs 1)	0710200000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice

974	23-04-2024	071020000652010(No.of Docs 1)	071020000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
975	24-04-2024	0710102021342018(No.of Docs 8)	0710102021342018/47	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in book marking as per index page 157 not readable	nidhimohanparash ar
976	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
977	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
978	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
979	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
980	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
981	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
982	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
983	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
984	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
985	26-04-2024	0710102097252023(No.of Docs 1)	0710102097252023/2	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	5/5/2024	bookmarking mandatory with index OCR Compulsory in pdf	BHAVIK99

986	24-04-2024	0710102000522024(No.of Docs 3)	0710102000522024/5	COMPANY PETITION (COMPANIES ACT)/6(ND)2024	RAJESH KUMAR CHAUDHARY VS. MR. VISHU CHAUDHARY DIRECTOR	Sec. 241(1),Sec. 242(4)	5/5/2024	Book marking mandatory as per index with pagination need every page sign of reply address missing in affidavit page no 37 annexures every page need sign with true copy	apfc99
987	13-04-2024	0710102006932024(No.of Docs 3)	0710102006932024/4	INTERLOCUTORY APPLICATION (I.B.C)/984(PB)2024	GURJEET SINGH JOHAR VSNAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	5/5/2024	OCR Compulsory in all pages	swapnil.123
988	13-04-2024	0710102006932024(No.of Docs 3)	0710102006932024/4	INTERLOCUTORY APPLICATION (I.B.C)/984(PB)2024	GURJEET SINGH JOHAR VSNAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	5/5/2024	OCR Compulsory in all pages	swapnil.123
989	15-04-2024	0710102012242019(No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
990	15-04-2024	0710102012242019(No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
991	30-03-2024	0710102106272023(No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVARTIK
992	26-04-2024	0710102081012021(No.of Docs 1)	0710102081012021/5	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	3/5/2024	date missing in vakalatnama	legisdomlawoffices
993	29-09-2023	0710102084372023(No.of Docs 0)	0710102084372023/2	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/76(ND)2023	SHALIMAR MAINTENANCE SERVICES PRIVATELIMITED	Sec. 230-232, Sec 234	3/5/2024	annexures need sign with true copy of every page of PDF	
994	29-09-2023	0710102084372023(No.of Docs 0)	0710102084372023/2	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/76(ND)2023	SHALIMAR MAINTENANCE SERVICES PRIVATELIMITED	Sec. 230-232, Sec 234	3/5/2024	annexures need sign with true copy of every page of PDF	
995	29-09-2023	0710102084372023(No.of Docs 0)	0710102084372023/2	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/76(ND)2023	SHALIMAR MAINTENANCE SERVICES PRIVATELIMITED	Sec. 230-232, Sec 234	3/5/2024	annexures need sign with true copy of every page of PDF	

996	29-09-2023	0710102084372023(No.of Docs 0)	0710102084372023/2	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/76(ND)2023	SHALIMAR MAINTENANCE SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	3/5/2024	annexures need sign with true copy of every page of PDF	
997	11/4/2024	0710102096972019(No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
998	8/4/2024	0710102110112020(No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
999	30-03-2024	0710102106272023(No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVARTIK
1000	30-03-2024	0710102106272023(No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVARTIK
1001	30-03-2024	0710102106272023(No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVARTIK
1002	8/4/2024	0710102110112020(No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
1003	8/4/2024	0710102110112020(No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
1004	8/4/2024	0710102110112020(No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
1005	15-04-2024	0710102012242019(No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
1006	2/5/2024	0710102102222023(No.of Docs 3)	0710102102222023/5	INTERLOCUTORY APPLICATION(COMPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAIENDRA SINGH & ORS.	Rule 11 of NCLT	3/5/2024	VOLUME 1 book marking mandatory as per index with pagination page 38 48 49 53 55 56 61 not readable page 121 to 155 AND 161 TO 198 need file to OCR VOLUME 2 BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION	advshivanshu
1007	11/4/2024	0710102096972019(No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co

1008	11/4/2024	0710102096972019(No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
1009	11/4/2024	0710102096972019(No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
1010	15-04-2024	0710102012242019(No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
1011	12/3/2024	0710102021702024(No.of Docs 0)	0710102021702024/1	COMPANY PETITION IB (IBC)/181(ND)2024	AADITYA KHANUJ & COAL NAGPUR PRIVATE LIMITED VS. GLOBUS SPIRITS LIMITED	IBC Under Sec 9	2/5/2024	OCR Compulsory in pdf	
1012	23-11-2023	0710102100792023(No.of Docs 0)	0710102100792023/6	COMPANY PETITION IB (IBC)/763(ND)2023	DBL KIDSKART ONLINE PRIVATE LIMITED	IBC Section 59	2/5/2024	BOOK MARKING MANDATORY page numbering AS PER INDEX	
1013	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
1014	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
1015	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
1016	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
1017	29-09-2023	0710102084372023(No.of Docs 0)	0710102084372023/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/76(ND)2023	SHALIMAR MAINTENANCE SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	2/5/2024	annexures need sign with true copy of every page of PDF.	

1018	29-09-2023	0710102084372023(No.of Docs 0)	0710102084372023/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/76(ND)2023	SHALIMAR MAINTENANCE SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	2/5/2024	annexures need sign with true copy of every page of PDF.	
1019	29-09-2023	0710102084372023(No.of Docs 0)	0710102084372023/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/76(ND)2023	SHALIMAR MAINTENANCE SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	2/5/2024	annexures need sign with true copy of every page of PDF.	
1020	29-09-2023	0710102084372023(No.of Docs 0)	0710102084372023/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/76(ND)2023	SHALIMAR MAINTENANCE SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	2/5/2024	annexures need sign with true copy of every page of PDF.	
1021	6/10/2023	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	2/5/2024	NEED COMPLETE FILE TO OCR	nayyaradi
1022	6/10/2023	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	2/5/2024	NEED COMPLETE FILE TO OCR	nayyaradi
1023	6/10/2023	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	2/5/2024	NEED COMPLETE FILE TO OCR	nayyaradi
1024	6/10/2023	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	2/5/2024	NEED COMPLETE FILE TO OCR	nayyaradi
1025	30-04-2024	0710102075042023(No.of Docs 1)	0710102075042023/6	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	2/5/2024	need every pages sign and OCR Compulsory in pdf separately index in bookmarking	SADAPURNA18
1026	16-03-2024	0710102023212024(No.of Docs 0)	0710102023212024/1	TRANSFER APPLICATION/9(P B)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCL T Rules,2016	2/5/2024	annexures pages 7 to 34 need sign with true copy	
1027	29-03-2024	0710102026732024(No.of Docs 0)	0710102026732024/1	INTERLOCUTORY APPLICATION (I.B.C)/1645(ND)2024	MR. DHEERAJ VASHIST VS. MR. GAURAV KATIYAR	Sec 60(5)	2/5/2024	index page sign compulsory	
1028	23-10-2022	0710102088362022(No.of Docs 0)	0710102088362022/4	CONTEMPT PETITION(COMPANIES ACT)/25(PB)2022	MUKESH SATPAL MALHOTRA VS. PUNEET SATPAL MALHOTRA	Sec 425	1/5/2024	book marking mandatory as per index with pagination	

1029	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1030	18-04-2024	0710102057022023(No.of Docs 1)	0710102057022023/6	COMPANY PETITION IB (IBC)/568(ND)2023	R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	1/5/2024	book marking mandatory as per index with pagination	debopriyomoulik
1031	18-04-2024	0710102057022023(No.of Docs 1)	0710102057022023/5	COMPANY PETITION IB (IBC)/568(ND)2023	R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	1/5/2024	book marking mandatory as per index annexure need sign with true copy	debopriyomoulik
1032	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1033	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu

1034	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1035	20-08-2022	0710102067502022(No.of Docs 0)	0710102067502022/8	COMPANY PETITION (COMPANIES ACT)/140(ND)2022	DR. VINAY BHARAT RAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Sec. 98(1)	1/5/2024	book marking mandatory as per index with pagination	
1036	11/4/2024	0710102019322024(No.of Docs 2)	0710102019322024/1	INTERLOCUTORY APPLICATION (I.B.C)/1172(ND)2024	BHAVNA BANSAL VS. RAVI DHINGRA	Application under any other provisions-IBC	1/5/2024	need all pages sign	karannagpal1991
1037	11/4/2024	0710102019322024(No.of Docs 2)	0710102019322024/1	INTERLOCUTORY APPLICATION (I.B.C)/1172(ND)2024	BHAVNA BANSAL VS. RAVI DHINGRA	Application under any other provisions-IBC	1/5/2024	need all pages sign	karannagpal1991
1038	29-04-2024	0710102101772023(No.of Docs 2)	0710102101772023/1	INTERLOCUTORY APPLICATION (I.B.C)/663(PB)2024	GAURAV ARORA VSVEKAS KUMAR GARG	Sec 60(5)	1/5/2024	book marking mandatory as per index and OCR defect and court fee and welfare fee not visible properly	advshivanshu
1039	1/12/2023	0710102103232023(No.of Docs 0)	0710102103232023/2	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions-IBC	1/5/2024	book marking not done as per index	
1040	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu

1041	18-04-2024	0710102061832022(No.of Docs 2)	0710102061832022/8	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	1/5/2024	book marking mandatory as per index with pagination	abhidec27
1042	11/4/2024	0710102019322024(No.of Docs 2)	0710102019322024/1	INTERLOCUTORY APPLICATION (I.B.C)/1172(ND)2024	BHAVNA BANSAL VS. RAVI DHINGRA	Application under any other provisions-IBC	1/5/2024	need all pages sign	karannagpal1991
1043	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1044	11/4/2024	0710102019322024(No.of Docs 2)	0710102019322024/1	INTERLOCUTORY APPLICATION (I.B.C)/1172(ND)2024	BHAVNA BANSAL VS. RAVI DHINGRA	Application under any other provisions-IBC	1/5/2024	need all pages sign	karannagpal1991
1045	26-04-2024	0710102019212024(No.of Docs 2)	0710102019212024/1	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2024	BHAVNA BANSAL VS. SIDHANT DHINGRA & ANR	Application under any other provisions-IBC	1/5/2024	need all pages sign	karannagpal1991
1046	18-04-2024	0710200428442018(No.of Docs 2)	0710200428442018/17	COMPANY APPEAL (IBC)/431(ND)2018	MRS TARA CHOPRA VS SIR SOBHA SINGH PUBLIC CHARITABLE TRUSTVS	Sec. 59	1/5/2024	pagination missing in book marking as per index	Parikshith10@123
1047	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	1/5/2024	need every pages OCR Compulsory	nayyaradi
1048	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	1/5/2024	need every pages OCR Compulsory	nayyaradi
1049	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	1/5/2024	need every pages OCR Compulsory	nayyaradi
1050	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	1/5/2024	need every pages OCR Compulsory	nayyaradi
1051	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	1/5/2024	need every pages OCR Compulsory	nayyaradi
1052	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/132	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	1/5/2024	pagination missing in bookmarking	nidhimohanparash ar

1053	29-07-2023	0710102066742023(No.of Docs 0)	0710102066742023/6	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/5/2024	page 55 to 86 not OCR IN FILE	
1054	29-07-2023	0710102066742023(No.of Docs 0)	0710102066742023/6	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/5/2024	page 55 to 86 not OCR IN FILE	
1055	29-07-2023	0710102066742023(No.of Docs 0)	0710102066742023/6	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/5/2024	page 55 to 86 not OCR IN FILE	
1056	29-07-2023	0710102066742023(No.of Docs 0)	0710102066742023/6	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/5/2024	page 55 to 86 not OCR IN FILE	
1057	8/6/2023	0710102051452023(No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	1/5/2024	pagination missing in book marking as per index verified the affidavit	
1058	8/6/2023	0710102051452023(No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	1/5/2024	pagination missing in book marking as per index verified the affidavit	
1059	8/6/2023	0710102051452023(No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	1/5/2024	pagination missing in book marking as per index verified the affidavit	
1060	8/6/2023	0710102051452023(No.of Docs 0)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	1/5/2024	pagination missing in book marking as per index verified the affidavit	

1061	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2 023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1062	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2 023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1063	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2 023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1064	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2 023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu

1065	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2 023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1066	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2 023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1067	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2 023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1068	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2 023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu

1069	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
1070	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	1/5/2024	need every pages OCR Compulsory	nayyaradi
1071	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	1/5/2024	need every pages OCR Compulsory	nayyaradi
1072	26-02-2024	0710102017442024(No.of Docs 0)	0710102017442024/2	INTERLOCUTORY APPLICATION (I.B.C)/1085(ND)2024	SARASWATI DEVI PROPRIETOR OF OM ENTERPRISES VS. PLRAMAL ENTERPRISES LTD.	Sec 60(5)	1/5/2024	index page missing in bookmarking and also in file missing pagination in book marking page 49 hindi page require english copy need complete file to OCR	
1073	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	1/5/2024	need every pages OCR Compulsory	nayyaradi
1074	15-02-2016	0710200401682016(No.of Docs 0)	0710200401682016/6	COMPANY PETITION (COMPANIES ACT)/72(ND)2016	M/S SATISH PAWA & ORS VS. M/S. DIVINE INFRACON PVT. LTD. & ORS	Application under any other provisions	1/5/2024	missed 25 rs welfare tickets	
1075	26-05-2023	0710102044962023(No.of Docs 0)	0710102044962023/7	COMPANY PETITION (COMPANIES ACT)/119(ND)2023	M/S RITEC KUNSTSTOFF HANDELSGESELLSCHAFT MBH & CO. VS. GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/5/2024	need every page sign of reply	
1076	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	1/5/2024	need every pages OCR Compulsory	nayyaradi

1077	29-04-2024	0710102083772023(No.of Docs 2)	0710102083772023/1	INTERLOCUTORY APPLICATION (I.B.C)/5336(PB)2 023	KALIM SHAHABUDDIN FAKHRI VSJAIPURIA BUILDCON PVT. LTD	Sec 60(5)	1/5/2024	improper book marking as per index and Complete file to OCR and welfare fee not visible on vakalatanama	advshivanshu
1078	18-04-2024	0710102020742024(No.of Docs 2)	0710102020742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1408(ND)2 024	SANJAY MALIK AND ORS. VS. CELESTIAL ESTATE PRIVATE LIMITED	Sec 60(5)	1/5/2024	amended memo parties need last order of nclt reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	Ankush@1990
1079	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2 023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024		akshayamritanshu
1080	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)20 24	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions-IBC	1/5/2024	mention type copy english need every pages	sfionclt
1081	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)20 24	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions-IBC	1/5/2024	mention type copy english need every pages	sfionclt
1082	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)20 24	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions-IBC	1/5/2024	mention type copy english need every pages	sfionclt
1083	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)20 24	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions-IBC	1/5/2024	mention type copy english need every pages	sfionclt
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